

**NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY  
OFFICE OF THE SENIOR MANAGER (JAL)-I  
SECTOR-5, NOIDA**

No: Noida/SM(Jal)-I/2021/...9.83.....

Dated ..22.11.2021

To

**The Consultant –Judicial-NGT (P.B.)**  
**Email ID : [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)**

**SUBJECT : UPDATES ON THE PROPOSED ACTION PLAN IN COMPLIANCE TO HON'BLE NGT DIRECTION:**

Ref.:

1. NGT OA No. 1002/ 2018 titled AbhistKusum Gupta Vs State of Uttar Pradesh &Ors order dated 19/02/2019, 30/07/2019 and 30.07.2021.
2. CPCB File No. A-14011/1/ 2015-UPC-1/ 2015/ 2477 dated 06/06/2019
3. Noida Authority Letter No.: Noida/ CEO/ 2019/ 1401 dated 20/12/2019

In compliance with the Hon'ble NGT direction Noida Authority vide above referred letter submitted 9 (Nine) point action plan before the Hon'ble bench.

An update on the submitted action plan is hereby furnished for the ready perusal and sympathetic consideration please:

Sr. No.	Action Plan with Proposed Timeline as submitted before	Follow up Action																											
1	A committee has been constituted to inspect high rise building's STP and to evaluate the performance of every STP. The committee will examine whether the STP to perform standard parameter. It operates in a compliance manner and discharges only the treated effluent in the passing drain, post utilizing the treated waste-water at their end. The defaulters are to be identified and recommended for environment compensation for non-compliance of	<p>There are total 95 nos. of Group Housing Societies, Total inspection has been carried out, as per this position as follows:-</p> <table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td style="text-align: center;">1</td> <td>Nos of Group housing with fully functional STPs</td> <td style="text-align: center;">72</td> </tr> <tr> <td style="text-align: center;">2</td> <td>Environment Clearance cleared &amp; U.P. Pollution Control Board has issued CTO. Their sewage connected to the Central Sewage Treatment Plant (CSTP) of Noida.</td> <td style="text-align: center;">04</td> </tr> <tr> <td style="text-align: center;">3</td> <td>Connected in Noida sewer line and at present their sewer is treated in Sewage Treatment Plant (STP) (Noida) as per Occupancy Certificate</td> <td style="text-align: center;">07</td> </tr> <tr> <td style="text-align: center;">4</td> <td>Issue regarding completion of these 4 projects of Amrapali is being monitored by Hon'ble Supreme Court.</td> <td style="text-align: center;">04</td> </tr> <tr> <td style="text-align: center;">5</td> <td>Under Construction project. At present no sewage is generated.</td> <td style="text-align: center;">01</td> </tr> <tr> <td style="text-align: center;">6</td> <td>Undertaking given by Builder with timeline for operationalization of STP.</td> <td style="text-align: center;">07</td> </tr> <tr> <td></td> <td style="text-align: right;">STP constructed but not functional</td> <td style="text-align: center;">04</td> </tr> <tr> <td></td> <td style="text-align: right;">STP not constructed</td> <td style="text-align: center;">03</td> </tr> <tr> <td colspan="2" style="text-align: center;"><b>Total Nos. of Group Housing Societies</b></td> <td style="text-align: center;"><b>95</b></td> </tr> </table> <p><b>Note :</b></p> <ul style="list-style-type: none"> <li>• NBCC has been deputed as the working agency to complete the 4 nos. of construction of the societies. Sewer line of Group Housing Society connected to Noida Main Sewage line for treatment at the STP.</li> </ul>	1	Nos of Group housing with fully functional STPs	72	2	Environment Clearance cleared & U.P. Pollution Control Board has issued CTO. Their sewage connected to the Central Sewage Treatment Plant (CSTP) of Noida.	04	3	Connected in Noida sewer line and at present their sewer is treated in Sewage Treatment Plant (STP) (Noida) as per Occupancy Certificate	07	4	Issue regarding completion of these 4 projects of Amrapali is being monitored by Hon'ble Supreme Court.	04	5	Under Construction project. At present no sewage is generated.	01	6	Undertaking given by Builder with timeline for operationalization of STP.	07		STP constructed but not functional	04		STP not constructed	03	<b>Total Nos. of Group Housing Societies</b>		<b>95</b>
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	<p>NGT orders. More stringent action will be taken against the builders as per Noida Authority rules. (Time Required - 1year)</p> <ul style="list-style-type: none"> <li>Criminal case filed against these 08 nos. of promoter builders. Sealing in 07 done by Noida. 05 nos. GH have committed is their respective undertaking to comply by 10.01.22 and 02 nos. GH to comply by end of Nov.-2021. At present their sewer is connected is Noida sewer line and treated is STP (Noida), therefore, no discharge of sewage in open.</li> </ul> <p><b>Details as per Annexure-A</b></p>														
<p>2 In compliance with Hon'ble NGT directions and Water Prevention Act-1976, joint inspections with UPPCB team will be conducted at different sections/ location and violators to be appropriately prosecuted. Committee shall also check untapped sewer lines of individuals/builders/ villagers and same shall be informed to concerned department for necessary action. (Time Required - 1year)</p>	<p>Action taken against defaulters.</p> <p>Action in Progress- Industry</p> <table border="1" data-bbox="518 571 1476 750"> <thead> <tr> <th>Inspected Industry</th> <th>operational</th> <th>Closed</th> <th>ETP Installed</th> <th>Compliance</th> <th>ShowCause Issued/E.C. Imposed/Prosecution</th> <th>Closure Order Issued</th> </tr> </thead> <tbody> <tr> <td>85</td> <td>60</td> <td>25</td> <td>60</td> <td>50</td> <td>10 Rs. 79,45,000/-</td> <td>0</td> </tr> </tbody> </table>	Inspected Industry	operational	Closed	ETP Installed	Compliance	ShowCause Issued/E.C. Imposed/Prosecution	Closure Order Issued	85	60	25	60	50	10 Rs. 79,45,000/-	0
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85	60	25	60	50	10 Rs. 79,45,000/-	0									
<p>3 Proposals for strengthening of existing sewerage network amounting to Rs. 19.77 Cr. have been submitted and same are to be executed on priority basis. (Time Required - 2years)</p>	<p>10 Projects with estimate of 24.50 Cr. were identified to strengthen the existing sewage network.</p> <p>8 projects worth Rs. 20.48 Cr completed. 2 projects worth Rs. 4.02 Cr. are in progress. Expected to be completed by March-2022.</p> <p><b>Details as per Annexure-B</b></p>														
<p>4 Noida Authority in anticipation of future projected load has already planned to put more STPs of capacity 180MLD as planned by WAPCOS in place to accommodate the future load of</p>	<p>Noida has fully functional 6 nos. of Sewage Treatment Plants (STP) Existing Capacity of STPs is 231 MLD. Sewage generation on an average is 215 MLD. Two new STP are under construction.</p> <table border="1" data-bbox="526 1702 1428 1915"> <thead> <tr> <th rowspan="2">STP</th> <th colspan="2">Physical Progress (%)</th> <th rowspan="2">Total cost of project (in Cr.)</th> </tr> <tr> <th>Civil</th> <th>Mechanical / Electrical</th> </tr> </thead> <tbody> <tr> <td>80 MLD</td> <td>73%</td> <td>In procurement</td> <td>Rs. 115.44</td> </tr> <tr> <td>100 MLD</td> <td>76%</td> <td>22%</td> <td>Rs. 143.58</td> </tr> </tbody> </table>	STP	Physical Progress (%)		Total cost of project (in Cr.)	Civil	Mechanical / Electrical	80 MLD	73%	In procurement	Rs. 115.44	100 MLD	76%	22%	Rs. 143.58
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	sewerage effluent discharge of city. (Time Required – 4years)	Date of Completion as per Contract Bond 02.09.2022 Trial of STP will start in March-2022.  <b>Details of progress are as per Annexure-C</b>												
5	100Nos. of Public Toilets and 56Nos of community toilets have been constructed. In addition to that mobile toilets have been installed at slum/ remote areas under ODF scheme of Govt. of India. All Toilets are regularly monitored for proper functioning and maintenance. All the community/ Public Toilets are connected with the existing sewerage network. <b>(Work completed)</b>	(Work Completed)  <table> <tr> <td>Nos. of Public Toilets</td> <td>:-</td> <td>101</td> </tr> <tr> <td>Nos. of Pink Toilets (for Ladies specially)</td> <td>:-</td> <td>16</td> </tr> <tr> <td>Nos. of Community Toilets</td> <td>:-</td> <td>69</td> </tr> <tr> <td>Nos. of Urinals</td> <td>:-</td> <td>120</td> </tr> </table> <p>The inspection of these public and community toilets is conducted on a regular basis.</p> <p>All the toilets are fully functional and operational in a compliance manner.</p>	Nos. of Public Toilets	:-	101	Nos. of Pink Toilets (for Ladies specially)	:-	16	Nos. of Community Toilets	:-	69	Nos. of Urinals	:-	120
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6	Total 22Nos of desludging points have been constructed at last sewer manhole near SPS (Sewage Pumping Station). Sewage from different Public Toilets/ slum areas is collected and discharged in these decanting points by registered sewage decanters heavy vehicles fitted with GPS. (Work completed)	Work Completed. Total 22 nos. required as per site desludging points have been constructed at last sewer manhole near SPS (Sewage Pumping Station). Sewage from different Public Toilets/ slum areas is collected and discharged in these decanting points by registered sewage decanters. Note :- Presently no further desludging is required for network.  Details of 22 nos. of de-sludging point are as per <b>Annexure-D</b> .												
7	We are in process of developing in situ treatment using constructed wetland technique for Noida drain in consultation with Prof. C R Babu	Action Plan for the In-situ remediation and rejuvenation of Noida drain using Constructed Wetland System and by development of biodiversity park has been submitted by Dr. C.R. Babu (CEMDE, University of Delhi). Six constructed wetland system each covering a stretch of 500 meter length have been proposed. (Time Required – 1.5 years).												

<p>(CEMDE, University of Delhi). Six constructed wetland system each covering a stretch of 500meter length have been proposed for abatement of organic load of Noida drain. (Time Required - 1.5years)</p>	<p>One nos. such wetland work has been awarded to U.P. Irrigation department on dated 18.02.2021 (as per MOU) and it is expected that work will be completed within one year. i.e17.02.2022 (as per MOU) as pilot project.</p> <p>Physical progress of 50 %.</p> <p>Further two nos. In-situ remediation wetlands have been suggested o 01/11/2021 downstream by Prof. C.R. Babu in Kondli drains and plantation on the embankment of drain to reduce air pollution. Execution would be initiated in time bound manner.</p> <p>Timeline – March-2023</p> <p><b>Photographs showing construction in progress are enclosed as Annexure-E</b></p>
<p>8 Special drives have been carried out against encroachers on embankment of drains and same has been maintained. So disposal of untreated waste water into drains has been stopped. All encroachments on the embankment of these 30drains will be removed within next one year. (Time Required – 1year)</p>	<p>Special drives to check the embankment for the encroachment of all the 30 drains carried out by respective work circle regularly. Presently there is no encroachment on embankment of drains. Reports.</p> <p>Report related to concerned Work Circle(s) and photographs are enclosed as <b>Annexure-F</b>.</p>
<p>9 Noida will arrange further study by WAPCOS/ EIL to evaluate feasibility of Intercepting sewer scheme as a long-term remedial measure based on the study report further action will be taken accordingly. (Time Required –3 years)</p>	<p>Total 30 drains are merging in Kondli, UP, Irrigation drain</p> <ul style="list-style-type: none"> <li>• Guidance of Professor C.R Babu , Department of Environment , Delhi University has been sought to suggest remedial measure.</li> <li>• Professor C.R Babu inspected 15 major drains along with Noida officials &amp; has submitted preliminary report, highlights of the same is as below :- <ul style="list-style-type: none"> <li>○ Drains are classified into 3 types based on its width as major, medium &amp; minor.</li> <li>○ Bio Remediation method has been proposed for major &amp; medium drains. Construction of In-Setu Wetland &amp; Plantation has also been proposed.</li> <li>○ Construction of sump well has been proposed for Minor drains which would connect them to STP.</li> </ul> </li> <li>• Detailed design, estimate &amp; financial proposal is in preparation by the consultant, which once submitted would be examined &amp; execution would be initiated in a time bound manner.</li> </ul>



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| <ul style="list-style-type: none"> <li>For the complete implementation of the proposed solution target of June 2023 has been set.</li> </ul> |
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Report of Prof. C.R. Babu is enclosed as **Annexure-G**.

In compliance of Hon'ble NGT orders dated 30.07.2021 updated progress is here by submitted for perusal please.

All respective enclosure as shown above has been enclosed.

*g/c* (SANJAY PARASHAR)  
 SENIOR MANAGER  
 JAL DIVISION-I, NOIDA

Copy to .....

1. P.S. to Chief Executive Officer.
2. Additional Chief Executive Officer (N).
3. Additional Chief Executive Officer (P).
4. Central Pollution Control Board. (mscb.cpcb@gov.in)
5. Environment, Forest and Climate Change Department Section-7, U.P. Govt. (soenvups@rediffmail.com)
6. U.P. Pollution Control Board. (ms@uppcb.com, ceo1@uppcb.com)
7. R.O. UPPCB, G.B. Nagar (UP) (ronoida@uppcb.in)
8. OSD (T).
9. Chief General Manager, Noida
10. General Manager, Noida
11. General Manager (Planing) , Noida
12. Dy. General Manager (Jal), Noida
13. Senior Project Engineer (Health), Noida
14. Senior Manager (Work Circle 1 to 10), Noida
15. Senior Manager (Jal-II & III), Noida
16. Guard File.

*g/c* SENIOR MANAGER  
 JAL DIVISION-I, NOIDA

**LIST 95 GROUP HOUSING SOCIETY AS PER NGT COMPLIANCE REPORT**

Sr No.	Name of Societies	Location	STP status as per Compliance dt. 29.07.2021	STP Status as per current inspection
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**Group Housings with fully functional STPs (72 Nos.)**

1	M/s Granite Great Properties Ltd. C-23, Greater Kailash Enclave, Part-1, New Delhi. Lotus Boulevard	GH-03 Sector-100	Sewage is being discharged in open drain. Notice has been issued by Noida Authority and discharge of untreated Sewage has been stopped.	STP Functional
2	M/s Paras Season Haven Pvt. Ltd, GH-01D, Sector-168, Noida . (Paras Season Society )	GH-01D, Sector-168	Discharging sewage in open drain. Penalty of Rs. 80,000/- has been imposed for violation of NGTs Environmental norms. Discharge of untreated Sewage has been stopped.	STP Functional
3	M/s Supertech Ltd. Plot No. -B-28 & 29, Sector-58, Noida (Supertech Capetown Society)	GH-1A Sector-74	STP is functional but not performing standard norms. EC recommended for ₹ 2,45,000/-	STP Functional
4	M/s Antriksh Developers & Promoters Pvt. Ltd., Plot No.- GH-05A, Sector-78, Noida (Antriksh Golf View -I)	GH-05A, Sector-78	STP functional but not properly maintained EC recommended for ₹ 3,20,000/-	STP Functional
5	M/s Sunshine Infrawell Pvt. Ltd., Plot No.-GH-05B, Sector-78, Noida (Sunshine Helios)	GH-05B Sector-78	Constructed but not functional Notice sent. Reply received	STP Functional
6	M/s G.S. Protors Pvt. Ltd., GH-01C, Sector-78, Noida (SikkaKarmik)	GH-01C, Sector-78	STP under construction No maintenance staff available . EC recommended for ₹ 55,05,000/-	STP Functional
7	M/s Aims Max Gardenia Developers Pvt. Ltd. Plot No.- GH-01, Ecocity, Sector-75, Noida	GH-01, ECOCITY Sector-75	STP not functioning properly EC recommended for ₹ 3,25,000/-	STP Functional
8	Aims Max Gardenia Developers Pvt. Ltd., GH-08, Sector-75, Noida	GH-08 ECOCITY Sector-75	STP not functional EC recommended for ₹ 89,55,000/-	STP Functional
9	Aims Max Gardenia Developers Pvt. Ltd., GH-12, Ecocliy, Sector-75, Noida	GH-12 ECOCITY Sector-75	STP functional but not maintained properly. EC recommended for ₹ 3,25,000/-	STP Functional
10	M/s Valuent Developers Pvt. Ltd. Plot No.- H-169, Sector-63, Noida (Valuent Infra Developers)	GH-16 Sector-75	Applied for Jal/Sewar Connection. Compliance not received.	STP Functional
11	M/s Maxblis Construction Pvt. Ltd., Plot No.-17, Ecocity, Sector-75, Noida (Max Villas GH-17)	GH-17 Sector-75	STP not properly, Notice sent. Compliance received.	STP Functional
12	M/s Paramount Towers Pvt. Ltd., Plot No.- GH-06, Sector-137, Noida (Paramount Floraville)	GH-06 Sector-137	STP found working Compliance not received.	STP Functional
13	M/s Gulshan Homes Pvt. Ltd., Plot No.-GH-07A, Sector-137, Noida (Gulsan Vivante)	GH-07A Sector-137	STP found working. Compliance not received.	STP Functional

  
 वैभव गुप्ता  
 वरिष्ठ प्रबन्धक (पर्यावरण)  
 नोएडा

  
 (Sanjay Parashar)  
 Senior Manager  
 Jal Div-I, NOIDA

14	M/s Imperial Housing Venture Pvt. Ltd. 11th Floor, Paras Twin Tower, Sector-54, Gurgaon, Haryana (Paras Tierra)	GH-01 Sector-137	STP not working Properly. Compliance not received.	STP Functional
15	M/s Logix Infrastructure Pvt. Ltd. GH-02, Sector-137, (Blossom County)	GH-02, Sector-137	STP Not found working in full capacity. EC recommended for ₹ 2,90,000/-	STP Functional
16	M/s Supertech Ltd. Plot No.-GH-03, Sector-137, Noida (Supertech GP housing)	GH-03 Sector-137	STP found working Compliance received.	STP Functional
17	Purvanchal Projects Pvt. Ltd.	GH-04 Sector-137	STP found working. Compliance not received.	STP Functional
18	M/s Exolica Housing, Pvt. Ltd., GH-05A, Sector-137 (Frexco Prasco)	GH-05A Sector-137	STP found working. Notice sent Compliance received.	STP Functional
19	M/s M.P.G. Realty Pvt. Ltd., Plot No.-GH-07B, Sector-137, Noida (Ajnara Defodril)	GH-07B Sector-137	STP not found working. Notice sent. Compliance not received.	STP Functional
20	M/s I.V. County Pvt. Ltd., Plot No.-GH-05, Sector-121, Noida (Cleo County) M/s IVRCL INFRASTRUCTURE & PROJECT LTD.	GH-05 Sector-121	STP is functional but not performing standard norms	STP functional
21	M/s Ajnara India Ltd. Plot No.-GH-01B, Sector-74, Noida (Ajnara Grand Heritage)	GH-01B Sector-74	STP is functional but not performing standard norms	STP functional
22	M/s J.M. Housing Ltd., Plot No.-GH-01C, Sector-76, Noida (JM orchid )	GH-01C, Sector-76	STP functional	STP functional
23	M/s Perfect Propbuild Pvt. Ltd. (Antriksh Forest )	GH-03B, Sector-77	STP not Functional	STP functional
24	M/s Great Value Projects India Ltd. Plot No.-GH-02, Sector-107, NOIDA (Great Value Sharnam Society)	GH-02 Sector-107	STP functional	STP functional
25	M/s Sunworld Developers Pvt. Ltd., Plot No.-GH-01B, Sector-107) Noida (Sunworld Vanalika Society)	GH-01B, Sector-107	STP Not functional	STP Functional
26	Prateek Infraprojects India Pvt. Ltd. GH-01A (Beta-2) Sector-107, Noida (Prateek Edifice Society)	GH-01A (Beta-2) Sector-107	STP functional	STP functional
27	M/s Claud-9 Projects Pvt. Ltd. Plot No.-229, Okhla Industrial Estate, New Delhi (Lotus Spacia Plot No GH- 02)	GH-02 Sector-100	STP not functioning properly	STP functional
28	M/s Sethi Buildwel Pvt. Ltd., (Shathi Max)	GH-02B, Sector-76	STP not functional	STP functional
29	M/s Logix Infratech Pvt. Ltd. Plot No.-GH-01, Sector-143, Noida (Logix Blossom Green)	GH-01 Sector-143	STP not functional	STP functional
30	M/s Logix city Developers Pvt. Ltd. Plot No.-GH-02, Sector-143, Noida (Logix Blossom Zest)	GH-02 Sector-143	STP not functional	STP functional
31	M/s Amarpali Zodiac Developers Pvt. Ltd., Plot No.-GH-03, Sector-120, Noida (Amarpali Zodiac)	GH-03 Sector-120	STP is not working	STP functional
32	M/s Eldeco Infrastructure & Properties Ltd. , Plot No.-GH-03, Sector-119, Noida (Eldeco Amantran)	GH-03 Sector-119	STP is in running condition but Maintenance records are not provided	STP functional
33	M/s Gulshan Homz Pvt. Ltd. (Gulshan Ikbana)	GH-03A Sector-143	STP functional	STP functional
34	M/s Prateek Realtors India Pvt. Ltd. (Prateek Wisteria)	GH-01 Sector-77	STP working properly	STP functional

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वैभव गुप्ता  
वरिष्ठ प्रबंधक (व्योक्ति)  
नोएडा

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(Sanjay Parashar)  
Senior Manager  
Jal Div-I, NOIDA

35	M/S H R ORACLE DEVELOPERS PVT. LTD. (Elite Homez)	GH-02/B Sector-77	STP found in proper functional	STP functional
36	M/s Civitech Developers Pvt. Ltd. (Civitech Sampriti)	GH-02/C Sector-77	STP not functioning properly	STP functional
37	Griha parvesh Buildtech Pvt. Ltd.	GH-03/A Sector-77	STP found in proper functional	STP functional
38	M/s Prateek Buildtech Pvt. Ltd. (Prateek Stylome)	GH-04B Sector-45	STP functional, sample of treated water collected.	STP functional
39	M/s S.D.S. Infrotech Pvt. Ltd. (NRI City Homes)	GH-04A Sector-45	STP functional, sample of treated water collected.	STP functional
40	M/s Gardenia Aims Developers Pvt. Ltd. (Gardenia Gallaria)	GH-01 Sector-46	STP found working	STP functional
41	M/s PACL India Ltd. (Pearls Gateway Towers)	D-08A Sector-44	STP functional, sample of treated water collected.	STP functional
42	M/s Perfect Propbuild Pvt. Ltd. (Antriksh Kanball)	GH-03B Sector-77	STP under construction	STP functional
43	M/s Mahagun Real Estate Pvt. Ltd. (Mahagun Society)	GH-02 Sector-78	Notice sent by NOIDA	STP Functional
44	Golf City, Sec-75	GH-02 Sector-75	Notice sent by NOIDA	STP Functional
45	M/S COLORFUL ESATATES PVT LTD (Antriksh Golf View-II)	GH-04/B, Sector-78	Notice sent by NOIDA	STP functional
46	M/s Prateek Realtors India Pv. Ltd. (Prateek loreal)	GH-01 Sector-120	STP was operational. Sample of treated water collected for testing. Notice sent.	STP Functional
47	M/s ATS Township Pvt. Ltd. (ATS One Hemlet)	GH-01 Sector-104	STP was operational. Sample of treated water collected for testing. Notice sent.	STP functional
48	M/s AGC Realty Pvt. Ltd. (Homes-121)	GH-01 Sector-121	STP was operational. Sample of treated water collected for testing. Notice sent.	STP functional
49	M/s GSS Procon Pvt. Ltd. (Victory Crossroad)	GH-01/C Sector-143	STP was operational. Sample of treated water collected for testing. Notice sent.	STP functional
50	M/s Sikka Infrastructure Pvt. Ltd. (Sikka Karnam Greens)	GH-01/A/1 Sector-143B	STP was operational. Sample of treated water collected for testing. Notice sent.	STP functional
51	M/S RANI PROMOTERS PRIVTE LIMITED (Aakriti Shanti Niketan)	GH-01/B Sector-143B	STP was operational. Sample of treated water collected for testing. Notice sent.	STP functional
52	M/S GULSHAN HOMES & INFRASTRUCTURE PVT. LTD.	GH-03C, SECTOR-144		STP functional
53	M/S LAUREATE BUILDWELL PVT. LTD.	GH-01, 02 & 03, Sector-108		STP functional
54	M/S PAN REALTORS PVT. LTD.	GH-01 Sector-70		STP functional
55	M/S HACIENDA PROJECTS PVT. LTD.	GH-01/A (ALPHA) SECTOR-107		STP Functional
56	M/S SUPERTECH LTD.	C-078 SECTOR-34		STP Functional
57	M/s UNITECH LTD.	GH-01 Sector-117		STP Functional
58	M/S THREE C PROJECTS PVT. LTD.	GH-01/A SECTOR-168		STP functional
59	M/S TODAY HOMES NOIDA PVT. LTD.	GH-01 SECTOR-135		STP functional
60	M/S AIMS RG ANGEL PROMOTERS PVT.LTD.	GH-03 (ECO CITY) Sector-75		STP functional

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वैभव गुप्ता  
वरिष्ठ प्रबंधक (नियोजन)  
गोरखा

(Sanjay Parashar)  
Senior Manager  
Jal Div-I, NOIDA

61	M/S J.M. Infratech Pvt. Ltd.	GH-04 (ECO CITY) Sector-75		STP functional
62	M/s Opulent Infradevelopers Pvt. Ltd.	GH-01/B Sector-168		STP functional
63	M/S IITL-NIMBUS THE HYDE PARK NOIDA	GH-03 Sector-78		STP functional
64	M/S CAPITAL INFRAPROJECTS PVT.LTD.	GH-01/E Sector-168		STP functional
65	M/S APEX DREAM HOMES PVT.LTD.	GH-12A (ECO CITY), Sector-75		STP functional
66	M/S EXPRESS BUILDERS AND PROMOTERS PROVATE LIMITED	GH-02/A Sector-77		STP functional
67	M/S Indosam Infra Pvt. Lid.	GH-05 (ECO CITY) SECTOR-75		STP functional
68	M/S E-HOMES INFRASTRUCTURE PVT. LTD.,	GH-14 (ECO CITY) Sector-75		STP functional
69	M/S AIMS MAX GARDENIA DEVELOPERS PRIVATE LIMITED	GH-11 Sector-75		STP functional
70	M/S AIMS PROMOTERS PVT.LTS.	GH-02 (ECO CITY) SECTOR-75		STP functional
71	M/S NEXGEN INFRACON PRIVATE LIMITED	GH-01/A Sector-78		STP functional
72	M/S AIMS MAX GARDENIA DEVELOPERS PRIVATE LIMITED	GH-07 ECOCITY Sector-75		STP functional

**Environment Clearance cleared & U.P. Pollution Control Board has issued CTO. Their sewage connected to the Central Sewage Treatment Plant (CSTP) of Noida. (04 Nos.)**

73	M/s Orion Infrabuild Pvt. Ltd., Plot No.-GH-01/B, Sector-78, Noida (Aditya Urban Casa)	GH-01/B Sector 78	STP not Constructed EC recommended for `91,25,000/-	STP is not constructed as per EC. Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
74	M/s Gaursons India Ltd., Plot No.-GH-04, Sector-119, Noida (Gaur Grand)	GH-04 Sector-119	STP not constructed	STP is not constructed as per EC. Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
75	M/s Celebrity Realcon Pvt. Ltd. (Aditya Celebration)	GH-01B Sector-76	STP not constructed sewer line of society connected to main sewer line of Noida Authority.	STP is not constructed as per EC. Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
76	Divine Indian Infrastructure Pvt. Ltd., (Divine Meadows)	GH-04, Sector-108, Noida		STP is not constructed as per EC. Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)

**Connected in Noida sewer line and at present their sewer is treated in Sewage Treatment Plant (STP) (Noida) as per Occupancy Certificate (07 Nos.)**

77	Airforce Naval Housing Board (Jalvayu Tower)	A-38A Sector-47	STP found working	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
78	Eden Infrastructure & Properties Ltd. (Eldeco Ananda Apartment)	D-35/1 Sector-48	STP found working	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
79	M/s Steller Venture Ltd. (Steller Green)	D-06 Sector-44	STP not Constructed Inspection on 18.03.2021	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
80	M/S Bestech India (P) Ltd	A-110 Sector-52		Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
81	M/S MANISHA PROJECT PVT LTD	B-017 Sector-61		Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)

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वैभव गुप्ता  
वरिष्ठ प्रबंधक (व्योमन),  
नोएडा

(Sanjay Parashar)  
Senior Manager  
Jal Div-I, NOIDA

82	M/s PRATEEK BUILDTECH (INDIA) PVT. LTD	E-011 Sector-61		Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
83	M/S GARDENIA SHELTERS PVT. LTD	E-016A Sector-61		Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)

**Completion of 4 nos. of GH projects under direct monitoring by the Hon'ble Supreme Court of India (04 Nos.)**

84	M/s Amrapali Silicon City Pvt. Ltd.	GH-01A Sector 76	Untreated sewage is being discharged into drain from back side of society through long pipeline EC recommended for ₹ 91,25,000/-	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP) As per Court decision NBCC is deputed as working agency to complete the rest part construction of the society. NBCC has given timeline for functionality of their STP in 04 months timeline.
85	M/s Amrapali Shaphire Developers Pvt. Ltd. (Amrapali Shaphire-I)	GH-01 Sector-45	STP not constructed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP) As per Court decision NBCC is deputed as working agency to complete the rest part construction of the society. NBCC has given timeline for functionality of their STP in 01 months timeline.
86	M/s Amrapali Shaphire Developers Pvt. Ltd. (Amrapali Shaphire-II)	GH-03 Sector-45	STP not constructed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP) As per Court decision NBCC is deputed as working agency to complete the rest part construction of the society. NBCC has given timeline for functionality of their STP in 01 months timeline.
87	M/S AMRAPALI PRIENCELEY ESTATE PVT. LTD.	GH-02A, Sector-76		Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). As per Court decision NBCC is deputed as working agency to complete the rest part construction of the society. NBCC has given timeline for functionality of their STP in 02 months timeline.

**Under Construction project. At present no sewage is generated. (01 Nos.)**

88	M/S AVP Buildtech Pvt. Ltd.	GH-03/C Sector-77	-	Group housing building is under construction, no generation of Sewage.
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**Undertaking given by Builder with timeline for operationalization of STP. (07 Nos.)**

89	M/s R.G. Residency Pvt. Ltd., Plot No.-GH-02, Sector-120, Noida (R.G. Buildtech)	GH-02 Sector-120	STP is not working	STP constructed but not functional. Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). However Noida has sealed unsold inventory and Case filed against Group Housing in District Court.
90	M/s Assotech Contracts (I) Ltd. (Assotech Celeste)	D-003A Sector-44	STP not constructed	STP constructed but not functional. Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). However Noida has sealed under construction tower no.-03 and club house also and Case filed against Group Housing in District Court.
91	M/s Assotech Ltd. (Assotech Windsor Court)	GH-04/A Sector 78	STP not Constructed EC recommended for ₹ 53,00,000/-	STP constructed but not functional. Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). However Noida has sealed Sale office and Case filed against Group Housing in District Court.



  
 वैभव गुप्ता  
 वरिष्ठ प्रबन्धक (मैयोजन)  
 नोएडा

  
 (Sanjay Parashar)  
 Senior Manager  
 Jal Div-I, NOIDA

92	M/s IVRCL Infrastructure & Project Ltd. (Aranya)	GH-002 Sector-119	STP under Construction. 50 units occupied so far. Notice sent.	STP not constructed, Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). However Noida has sealed under construction tower no.-A,B & C and Case filed against Group Housing in District Court.
93	M/s Skytech Construction Pvt. Ltd. Plot No.-GH-01D, Sector-76, Noida (SkytechMatrott)	GH-01D, Sector-76	STP construction is not completed, so non-functional and locked EC recommended for ₹ 90,00,000/-	STP constructed but not functional., Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). Case filed against Group Housing in District Court.
94	M/S GARDENIA INDIA LTD.	GH-09 (ECO CITY) SECTOR-75		STP constructed but not functional., Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). However Noida has sealed unsold inventory and Case filed against Group Housing in District Court.
95	M/S FUTECH SHELTERS PVT LTD.	GH-10 (ECO CITY) SECTOR-75		STP not constructed, Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). However Noida has sealed Sales office and club house also and Case filed against Group Housing in District Court.

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वैभव गुप्ता  
वरिष्ठ प्रबन्धक (नियोजन)  
नोएडा

✓

(Sanjay Parashar)  
Senior Manager  
Jal Div-I, NOIDA

- Final -

**नौएडा क्षेत्र में 27 ग्रुप हाउसिंग परियोजनाओं में एस.टी.पी. निर्माण की स्थिति तथा उल्लंघन की अवस्था में प्राधिकरण द्वारा की गयी कार्यवाही का विवरण।**

क्र० सं०	आवंटी संस्था का नाम	भूखण्ड सं०/सैक्टर	एस.टी.पी. निर्माण की वस्तुस्थिति	विवरण/कार्यवाही
<b>A) एस.टी.पी. क्रियाशील हो गया है।</b>				
1.	M/s Laureate Buildwell Pvt. Ltd.	GH-01,02 & 03, Sector-108, Noida	निर्मित तथा क्रियाशील है।	<ul style="list-style-type: none"> <li>नौएडा प्राधिकरण के जल विभाग द्वारा स्थल निरीक्षण में यह पाया गया है कि संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कर दिया गया है।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-1)</li> </ul>
2.	M/s Golf City	GH-02, Sector-75, Noida	निर्मित तथा क्रियाशील है।	<ul style="list-style-type: none"> <li>नौएडा प्राधिकरण के जल विभाग द्वारा स्थल निरीक्षण में यह पाया गया है कि संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कर दिया गया है।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-2)</li> </ul>
3.	M/s Sikka Karnam Greens,	Plot No-1A, Sector-143B, Noida	निर्मित तथा क्रियाशील है।	<ul style="list-style-type: none"> <li>नौएडा प्राधिकरण के जल विभाग द्वारा स्थल निरीक्षण में यह पाया गया है कि संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कर दिया गया है।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-3)</li> </ul>
4.	M/s AJMS Max Gardenia Developers Pvt. Ltd.	GH-07, Sector-75, Noida	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> <li>नौएडा प्राधिकरण के जल विभाग द्वारा स्थल निरीक्षण में यह पाया गया है कि संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कर दिया गया है।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-4)</li> </ul>
<b>B) पर्यावरणीय स्वीकृति/उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा जारी सी.टी.ओ. में प्राधिकरण के सी.एस.टी.पी. से जोड़े जाने का उल्लेख है।</b>				
5.	M/s Orion Infrabuild Pvt. Ltd.	GH-01/B, Sector-78, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> <li>दि० 01.02.2011 को जारी उ०प्र० प्रदूषण नियंत्रण बोर्ड के पत्र में नौएडा प्राधिकरण द्वारा निर्मित सी.एस.टी.पी. से जोड़े जाने का उल्लेख किया गया है।</li> <li>सोसायटी के आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-5)</li> </ul>
6.	M/s Celebrity Realcon Pvt. Ltd.,	GH-01B, Sector-76, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> <li>दि० 10.11.2010 को जारी उ०प्र० प्रदूषण नियंत्रण बोर्ड के पत्र में नौएडा प्राधिकरण द्वारा निर्मित सी.एस.टी.पी. से जोड़े जाने का उल्लेख किया गया है।</li> <li>सोसायटी के आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-6)</li> </ul>
7.	M/s Gaursons India Ltd.	Plot No-GH-04, Sector-119, Noida (Gaur Grandeur)	निर्मित नहीं है।	<ul style="list-style-type: none"> <li>दि० 29.08.2007 को जारी उ०प्र० प्रदूषण नियंत्रण बोर्ड के पत्र में नौएडा प्राधिकरण द्वारा निर्मित सी०एस.टी.पी. से जोड़े जाने का उल्लेख किया गया है।</li> <li>सोसायटी के आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी०एस.टी.पी. से संयोजन किया गया है।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-7)</li> </ul>
8.	M/s Divine Indian Infrastructure Pvt. Ltd.(Divine Meadows)	GH-04, Sector-108, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> <li>दि० 24.05.2011 को जारी उ०प्र० प्रदूषण नियंत्रण बोर्ड के पत्र में नौएडा प्राधिकरण द्वारा निर्मित सी०एस.टी.पी. से जोड़े जाने का उल्लेख किया गया है।</li> <li>सोसायटी के आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी०एस.टी.पी. से संयोजन किया गया है।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-8)</li> </ul>
<b>C) प्राधिकरण द्वारा मुख्य एस.टी.पी. से जोड़े जाने की अनुमति प्रदान की गयी है।</b>				
9.	M/s Jalvayu Tower	Sector-47, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> <li>इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है।</li> <li>सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है।</li> <li>अतः परियोजना से जनित घरेलु उत्स्रवाह का निस्तारण खुले में नहीं किया जा रहा है।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-9)</li> </ul>
10.	M/s Eldeco Ananda Apartments	D-35A, Sector-48, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> <li>इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है।</li> <li>सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है।</li> <li>अतः परियोजना से जनित घरेलु उत्स्रवाह का निस्तारण खुले में नहीं किया जा रहा है।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-10)</li> </ul>

Sumit Grover  
Manager (Planing)  
NOIDA

वैभव गुप्ता  
वरिष्ठ प्रबन्धक (व्योमज)   
नौएडा

	M/s Steller Green	D-6, Sector-44, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> <li>इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है।</li> <li>सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है।</li> <li>अतः परियोजना से जनित घरेलु उत्प्रवाह का निस्तारण खुले में नहीं किया जा रहा है।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-11)</li> </ul>
12.	M/s Bestech India Pvt. Ltd.	A-110, Sector-52, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> <li>इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है।</li> <li>सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है।</li> <li>अतः परियोजना से जनित घरेलु उत्प्रवाह का निस्तारण खुले में नहीं किया जा रहा है।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-12)</li> </ul>
13.	M/s Manisha Project pvt. Ltd.	B-17, Sector-61, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> <li>इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है।</li> <li>सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है।</li> <li>अतः परियोजना से जनित घरेलु उत्प्रवाह का निस्तारण खुले में नहीं किया जा रहा है।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-13)</li> </ul>
14.	M/s Prateek Buildtech Pvt. Ltd.	E-011, Sector-61, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> <li>इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है।</li> <li>सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है।</li> <li>अतः परियोजना से जनित घरेलु उत्प्रवाह का निस्तारण खुले में नहीं किया जा रहा है।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-14)</li> </ul>
15.	M/s Gardenia Shelters Pvt. Ltd.	E-16A, Sector-61, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> <li>इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है।</li> <li>सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है।</li> <li>अतः परियोजना से जनित घरेलु उत्प्रवाह का निस्तारण खुले में नहीं किया जा रहा है।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-15)</li> </ul>
<b>D) मा0 उच्चतम न्यायालय में विचाराधीन प्रकरण।</b>				
16.	M/s Amrapali Silicon City	GH-01A, Sector-76, Noida	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> <li>संदर्भित प्रकरण मा0 उच्चतम न्यायालय से सम्बन्धित है।</li> <li>एस.टी.पी. को क्रियाशील कराये जाने हेतु दिनांक 21.09.2021 व 27.10.2021 को मा0 कोर्ट रिसीवर को पत्र प्रेषित किया गया है।</li> <li>मा0 कोर्ट रिसीवर द्वारा अवगत कराया गया है कि निर्माणकारी संस्था एन.बी.सी.सी. द्वारा एस.टी.पी.-1 (750 के.एल.डी.) व एस.टी.पी.-2 (550 के.एल.डी.) को 2 माह में एवं एस.टी.पी.-3 को 04 माह में क्रियाशील करा लिया जायेगा।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-16)</li> </ul>
17.	M/s Amrapali Shaphire-I	GH-01, Sector-45, Noida	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> <li>संदर्भित प्रकरण मा0 उच्चतम न्यायालय से सम्बन्धित है।</li> <li>एस.टी.पी. को क्रियाशील कराये जाने हेतु दिनांक 21.09.2021 व 27.10.2021 को मा0 कोर्ट रिसीवर को पत्र प्रेषित किया गया है।</li> <li>मा0 कोर्ट रिसीवर द्वारा अवगत कराया गया है कि निर्माणकारी संस्था एन.बी.सी.सी. द्वारा एस.टी.पी. को 1 माह की समयवधि में क्रियाशील करा लिया जायेगा।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-16)</li> </ul>
18.	M/s Amrapali Shaphire-II	GH-03, Sector-45, Noida	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> <li>संदर्भित प्रकरण मा0 उच्चतम न्यायालय से सम्बन्धित है।</li> <li>एस.टी.पी. को क्रियाशील कराये जाने हेतु दिनांक 21.09.2021 व 27.10.2021 को मा0 कोर्ट रिसीवर को पत्र प्रेषित किया गया है।</li> <li>मा0 कोर्ट रिसीवर द्वारा अवगत कराया गया है कि निर्माणकारी संस्था एन.बी.सी.सी. द्वारा एस.टी.पी. को 1 माह की समयवधि में क्रियाशील करा लिया जायेगा।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-16)</li> </ul>
19.	M/s Amrapali Princeley Estate Pvt. Ltd.	GH-02A, Sector-76, Noida	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> <li>संदर्भित प्रकरण माननीय उच्चतम न्यायालय से सम्बन्धित है।</li> <li>एस.टी.पी. को क्रियाशील कराये जाने हेतु दिनांक 21.09.2021 व 27.10.2021 को मा0 कोर्ट रिसीवर को पत्र प्रेषित किया गया है।</li> </ul>



वैभव गुप्ता  
 वरिष्ठ प्रवक्ता (नियोजन)  
 नौरा

Sumit Grover  
 Manager (Planing)  
 NOIDA

				<ul style="list-style-type: none"> <li>मा0 कोर्ट रिसीवर द्वारा अवगत कराया गया है कि निर्माणकारी संस्था एन.बी.सी.सी. द्वारा एस.टी.पी. (1050 के.एल.डी.) को 02 माह में क्रियाशील करा लिया जायेगा।</li> <li>क्रियाशीलता के संबंध में जल विभाग द्वारा पुष्टि की गयी है। (संलग्नक-16)</li> </ul>
E) योजना में कोई व्यक्ति निवासित नहीं है।				
20.	M/s AVP Buildtech Pvt. Ltd.	GH-03C, Sector-77, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> <li>सम्पूर्ण परियोजना निर्माणाधीन है। कोई भी टावर पूर्ण नहीं है, जिस कारण इस परियोजना का अद्यतन अधिनोग प्रमाण पत्र प्राधिकरण द्वारा जारी नहीं किया गया है।</li> <li>वर्तमान में इस परियोजना में कोई भी व्यक्ति निवास नहीं कर रहा है।</li> <li>संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. निर्मित नहीं किया गया है।</li> <li>प्राधिकरण द्वारा यह सुनिश्चित किया जायेगा कि जब तक एस.टी.पी. का निर्माण नहीं हो जाता, तब तक इस परियोजना का अधिनोग प्रमाण पत्र जारी नहीं किया जाये।</li> </ul>
F) एस.टी.पी. निर्मित/निर्माणाधीन है तथा बिल्डर द्वारा कार्य पूर्ण करने का शपथ पत्र दिया गया है।				
21.	M/s R.G. Residency Pvt Ltd.(R.G. Buildtech)	Plot no. GH-02 SEC-120, NOIDA	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> <li>इस सोसायटी में 11 टावर्स हैं, जिनमें से 09 टावर्स पूर्ण हैं तथा 02 टावर्स का कार्य प्रारम्भ नहीं किया गया है।</li> <li>जो टावर्स पूर्ण हैं, उनमें आवंटी निवासित हैं।</li> <li>सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है।</li> <li>अतः परियोजना से जनित घरेलु उत्स्रवाह का निस्तारण खुले में नहीं किया जा रहा है।</li> <li>नौएडा प्राधिकरण द्वारा उक्त सोसायटी की अबिक्रीत प्रोपर्टी (ए-104 तथा ए-105) को सील कर दिया गया है।</li> <li>स्थल पर एस.टी.पी. क्रियाशील होने के उपरान्त ही डी-सीलिंग की कार्यवाही की जायेगी। इस आशय का बोर्ड भी स्थल पर लगा दिया गया है।</li> <li>सीलिंग की कार्यवाही के फोटोग्राफ संलग्न हैं। (संलग्नक-17)</li> <li>संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कराये जाने हेतु शपथ पत्र दिया गया है। शपथ पत्र में यह उल्लेख है कि एस.टी.पी. के प्रथम व द्वितीय सैक्शन को दि0-11.12.2021 एवं तृतीय सैक्शन को 11.01.2022 तक क्रियाशील कर दिया जायेगा।</li> <li>यदि बिल्डर द्वारा दिये गये शपथ पत्र के अनुरूप एस.टी.पी. को निर्धारित अवधि तक क्रियाशील नहीं किया जाता है, तो प्राधिकरण द्वारा बिल्डर के विरुद्ध एफ.आई.आर. दर्ज करायी जायेगी।</li> <li>बिल्डर द्वारा दिये गये शपथ पत्र की प्रतिलिपि संलग्न है। (संलग्नक-18)</li> <li>आवंटी संस्था के विरुद्ध मा0 जिला न्यायालय में परिवार वाद दाखिल करा दिया गया है।</li> </ul>
22.	M/s Assotech Celeste	D-3A, Sector-44, Noida	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> <li>इस सोसायटी में 03 टावर निर्मित हैं। 02 टावर्स में आवंटी निवासित हैं तथा 01 टावर निर्माणाधीन है।</li> <li>सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है।</li> <li>अतः परियोजना से जनित घरेलु उत्स्रवाह का निस्तारण खुले में नहीं किया जा रहा है।</li> <li>निर्माणाधीन टावर संख्या-03 तथा क्लब को सील कर दिया गया है।</li> <li>संबंधित टावर तथा क्लब को डी-सील कर निर्माण की अनुमति एस.टी.पी. क्रियाशील होने के उपरान्त ही प्रदान की जायेगी। इस आशय का बोर्ड भी प्राधिकरण द्वारा स्थल पर लगवा दिया गया है।</li> <li>सीलिंग की कार्यवाही से संबंधित फोटोग्राफ संलग्न हैं। (संलग्नक-19)</li> <li>संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कराये जाने हेतु शपथ पत्र दिया गया है। शपथ पत्र में यह उल्लेख है कि एस.टी.पी. को दि0-25.12.2021 तक क्रियाशील कर दिया जायेगा।</li> <li>यदि बिल्डर द्वारा दिये गये शपथ पत्र के अनुरूप एस.टी.पी. को दिनांक 25.12.2021 तक क्रियाशील नहीं किया जाता है, तो प्राधिकरण द्वारा बिल्डर के विरुद्ध एफ.आई.आर. दर्ज करायी जायेगी।</li> <li>बिल्डर द्वारा दिये गये शपथ पत्र की प्रतिलिपि संलग्न है। (संलग्नक-20)</li> <li>आवंटी संस्था के विरुद्ध मा0 जिला न्यायालय में परिवार वाद दाखिल करा दिया गया है।</li> </ul>
23.	M/s Assotech Windsor Court	GH-4A, Sector-78, Noida	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> <li>इस सोसायटी में 05 टावर हैं, जिनमें से 04 टावर्स में आवंटी निवासित हैं तथा 01 टावर निर्माणाधीन है।</li> <li>मा0 उच्च न्यायालय, दिल्ली के आदेश दिनांक 23.07.2021 के अनुसार निर्माणाधीन टावर्स का निर्माण दिनांक 31.03.2022 तक पूर्ण किया जाना है।</li> <li>अतः उक्त टावर को सील नहीं किया गया है, ताकि मा0 न्यायालय के आदेशानुसार टावर का निर्माण निर्धारित समयावधि में पूर्ण हो सके।</li> <li>सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है।</li> <li>अतः परियोजना से जनित घरेलु उत्स्रवाह का निस्तारण खुले में नहीं किया जा रहा है।</li> </ul>



वैभव गुप्ता  
वरिष्ठ प्रबंधक (व्योपस)  
नौएडा

Sumit Grover  
Manager (Planing)

				<p>है।</p> <ul style="list-style-type: none"> <li>• स्थल पर एस.टी.पी. क्रियाशील नहीं कराये जाने के कारण सेल्स ऑफिस सील किया गया है।</li> <li>• सीलिंग की कार्यवाही से संबंधित फोटोग्राफ संलग्न है। (संलग्नक - 21)</li> <li>• संबंधित आवंटी संस्था के सेल्स ऑफिस को डी-सील कर निमाण की अनुमति एस.टी.पी. क्रियाशील होने के उपरान्त ही प्रदान की जायेगी। इस आशय का बोर्ड भी प्राधिकरण द्वारा स्थल पर लगा दिया गया है।</li> <li>• संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कराये जाने हेतु शपथ पत्र दिया गया है। शपथ पत्र में यह उल्लेख है कि एस.टी.पी. को दि०-10.01.2022 तक क्रियाशील कर दिया जायेगा।</li> <li>• यदि बिल्डर द्वारा दिये गये शपथ पत्र के अनुरूप एस.टी.पी. को दिनांक 10.01.2022 तक क्रियाशील नहीं किया जाता है, तो प्राधिकरण द्वारा बिल्डर के विरुद्ध एफ.आई.आर. दर्ज करायी जायेगी।</li> <li>• बिल्डर द्वारा दिये गये शपथ पत्र की प्रतिलिपि संलग्न है। (संलग्नक- 22)</li> <li>• आवंटी संस्था के विरुद्ध मा० जिला न्यायालय में परिवार वाद दाखिल करा दिया गया है।</li> </ul>
24.	M/s IVRCL Aranya Projects Pvt. Ltd.,	GH-02, SEC-119 NOIDA	निर्मित नहीं है।	<ul style="list-style-type: none"> <li>• इस सोसायटी में 13 टावर्स है, जिनमें से वर्तमान में 05 टावर्स में आवंटी निवासित है तथा 03 टावर्स पर निर्माण कार्य चल रहा है तथा 05 टावर्स में कार्य प्रारम्भ नहीं हुआ है।</li> <li>• वर्तमान में इस सोसायटी का प्रकरण मा० एन.सी.एल.टी. में विचाराधीन है।</li> <li>• सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है।</li> <li>• अतः परियोजना से जनित घरेलु उत्स्रवाह का निस्तारण खुले में नहीं किया जा रहा है।</li> <li>• स्थल पर निर्माणाधीन टावर संख्या-ए, बी, सी पर निर्माण कार्य रूकवा दिया गया है एवं सभी निर्माणाधीन टावरों को सील कर दिया गया है।</li> <li>• सीलिंग की कार्यवाही से संबंधित फोटोग्राफ संलग्न है। (संलग्नक- 23)</li> <li>• संबंधित आवंटी संस्था के निर्माणाधीन टावरों को डी-सील कर निमाण की अनुमति एस.टी.पी. निर्मित होने के उपरान्त ही प्रदान की जायेगी। इस आशय का बोर्ड भी स्थल पर लगा दिया गया है।</li> <li>• संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कराये जाने हेतु शपथ पत्र दिया गया है। शपथ पत्र में यह उल्लेख है कि एस.टी.पी. को दि०-10.01.2022 तक क्रियाशील कर दिया जायेगा।</li> <li>• यदि बिल्डर द्वारा दिये गये शपथ पत्र के अनुरूप एस.टी.पी. को दिनांक 10.01.2022 तक क्रियाशील नहीं किया जाता है, तो प्राधिकरण द्वारा बिल्डर के विरुद्ध एफ.आई.आर. दर्ज करायी जायेगी।</li> <li>• बिल्डर द्वारा दिये गये शपथ पत्र की प्रतिलिपि संलग्न है। (संलग्नक- 24)</li> <li>• आवंटी संस्था के विरुद्ध मा० जिला न्यायालय में परिवार वाद दाखिल करा दिया गया है।</li> </ul>
25.	M/s Skytech Construction Pvt. Ltd.	Plot No-GH-01D, Sector-76, Noida (Skytech Matrott)	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> <li>• इस परियोजना में आवंटी निवासित है।</li> <li>• सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है।</li> <li>• अतः परियोजना से जनित घरेलु उत्स्रवाह का निस्तारण खुले में नहीं किया जा रहा है।</li> <li>• संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कराये जाने हेतु शपथ पत्र दिया गया है।</li> <li>• शपथ पत्र में यह उल्लेख है कि एस.टी.पी. को दिनांक 30.11.2021 तक क्रियाशील कर दिया जायेगा।</li> <li>• यदि बिल्डर द्वारा दिये गये शपथ पत्र के अनुरूप एस.टी.पी. को दिनांक 30.11.2021 तक क्रियाशील नहीं किया जाता है, तो प्राधिकरण द्वारा बिल्डर के विरुद्ध एफ.आई.आर. दर्ज करायी जायेगी।</li> <li>• बिल्डर द्वारा दिये गये शपथ पत्र की प्रतिलिपि संलग्न है। (संलग्नक- 25)</li> <li>• आवंटी संस्था के विरुद्ध मा० जिला न्यायालय में परिवार वाद दाखिल करा दिया गया है।</li> </ul>
26.	M/s Gardenia India Ltd.	GH-09, (ECO CITY) Sector-75, Noida	निर्माणाधीन है।	<ul style="list-style-type: none"> <li>• इस परियोजना में आवंटी निवासित है।</li> <li>• सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है।</li> <li>• अतः परियोजना से जनित घरेलु उत्स्रवाह का निस्तारण खुले में नहीं किया जा रहा है।</li> <li>• स्थल पर एस.टी.पी. क्रियाशील नहीं कराये जाने के कारण अद्विक्रीत प्रोपर्टी को सील किया गया है।</li> <li>• सीलिंग की कार्यवाही से संबंधित फोटोग्राफ संलग्न है। (संलग्नक- 26)</li> <li>• संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कराये जाने हेतु शपथ पत्र दिया गया है। शपथ पत्र में यह उल्लेख है कि एस.टी.पी. को दि०-10.01.2022 तक क्रियाशील कर दिया जायेगा।</li> <li>• यदि बिल्डर द्वारा दिये गये शपथ पत्र के अनुरूप एस.टी.पी. को दिनांक 10.01.2022</li> </ul>



वैभव गुप्ता  
वरिष्ठ प्रबंधक (नियोजन)  
नौएडा

Sumit Grover  
Manager (Planing)  
NOIDA

				<p>तक क्रियाशील नहीं किया जाता है, तो प्राधिकरण द्वारा बिल्डर के विरुद्ध एफ.आई.आर. दर्ज करायी जायेगी।</p> <ul style="list-style-type: none"> <li>• बिल्डर द्वारा दिये गये शपथ पत्र की प्रतिलिपि संलग्न है। (संलग्नक- 27)</li> <li>• आवंटी संस्था के विरुद्ध मा0 जिला न्यायालय में परिवार वाद दाखिल करा दिया गया है।</li> </ul>
27.	M/s Futech Shelters Pvt. Ltd.	GH-10, (ECO CITY) Sector-75, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> <li>• इस परियोजना में आवंटी निवासित है।</li> <li>• सोसायटी की आन्तरिक सीवर लाईन को नोएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है।</li> <li>• अतः परियोजना से जनित घरेलु उत्प्रवाह का निस्तारण खुले में नहीं किया जा रहा है।</li> <li>• स्थल पर एस.टी.पी. क्रियाशील नहीं कराये जाने के कारण सेल्स ऑफिस तथा क्लब को सील किया गया है।</li> <li>• सीलिंग की कार्यवाही से संबंधित फोटोग्राफ संलग्न है। (संलग्नक- 28)</li> <li>• संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कराये जाने हेतु शपथ पत्र दिया गया है। शपथ पत्र में यह उल्लेख है कि एस.टी.पी. को दि0-10.01.2022 तक क्रियाशील कर दिया जायेगा।</li> <li>• यदि बिल्डर द्वारा दिये गये शपथ पत्र के अनुरूप एस.टी.पी. को दिनांक 10.01.2022 तक क्रियाशील नहीं किया जाता है, तो प्राधिकरण द्वारा बिल्डर के विरुद्ध एफ.आई.आर. दर्ज करायी जायेगी।</li> <li>• बिल्डर द्वारा दिये गये शपथ पत्र की प्रतिलिपि संलग्न है। (संलग्नक- 29)</li> <li>• आवंटी संस्था के विरुद्ध मा0 जिला न्यायालय में परिवार वाद दाखिल करा दिया गया है।</li> </ul>

वैभव गुप्ता  
वरिष्ठ प्रबन्धक (नियोजन)  
नोएडा

Sumit Grover  
Manager (Planning)  
NOIDA

**नवीन ओखला औद्योगिक विकास प्राधिकरण**  
**कार्यालय वरिष्ठ प्रबन्धक जल खण्ड प्रथम**  
**सैक्टर-5, नौएडा**

पत्र संख्या/नौएडा/व0प्र0 जल खण्ड प्रथम/21/गु  
दिनांक : 11-11-21

महाप्रबन्धक (नियोजन)  
सैक्टर-6, नौएडा

विषय : ग्रुप हाउसिंग Laureate Buildwell Pvt. Ltd. (Park Laureate) GH-01,02,03 Sector-108  
नौएडा के एस.टी.पी. के सम्बन्ध में।

कृपया उपरोक्त विषय के सम्बन्ध में अवगत कराना है कि ग्रुप हाउसिंग Laureate Buildwell Pvt. Ltd. (Park Laureate) GH-01,02,03 Sector-108) नौएडा की सोसाईटी का दिनांक 01.09.2021 को UPPCB के पदाधिकारियों के साथ स्थल निरीक्षण किया गया। निरीक्षणोपरान्त सोसाईटी में निर्मित एस.टी. पी. कियाशील पाया गया तथा UPPCB के पदाधिकारियों द्वारा एस.टी.पी. के treated पानी की जाँच हेतु सैम्पल स्थल से लिये गये हैं।

कृपया आख्या सादर अवलोकनार्थ प्रस्तुत है।

संलग्नक - UPPCB द्वारा दिनांक 01.09.2021 को लिये गये सैम्पल की रसीद।



(संजय पाराशर)  
वरिष्ठ प्रबन्धक  
जल खण्ड प्रथम

प्रतिलिपि :

- 1 महाप्रबन्धक महोदय को सादर सूचनार्थ।
- 2 उप महाप्रबन्धक (जल) महोदय को सादर सूचनार्थ।
- 3 प्रबन्धक (एन)/सम्बन्धित अवर अभियन्ता को आवश्यक कार्यवाही हेतु।

वरिष्ठ प्रबन्धक  
जल खण्ड प्रथम

## नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक (जल)-11

वाटर वर्क्स कम्पाउंड, सैक्टर-37, नौएडा

पत्रांक सं०. नौएडा/व.प्र.(जल)-11/2021/1467

दिनांक:- 11/11/2021

महाप्रबन्धक (नियोजन विभाग)  
सैक्टर-06, नौएडा

विषय :- ग्रुप हाउसिंग जी0एच0-2, सैक्टर-75 के एस.टी.पी. के सम्बन्ध में।

कृपया उपरोक्त विषय के सम्बन्ध में अवगत कराना है कि ग्रुप हाउसिंग गोलफ एवेन्यु, जी0एच0-2, सैक्टर-75, नौएडा की सोसाईटी का दिनांक 10.11.2021 को UPPCB के पदाधिकारियों के साथ स्थल निरीक्षण किया गया। निरीक्षणपरान्त सोसाईटी में निर्मित एस.टी.पी. क्रियाशील पाया गया तथा UPPCB के पदाधिकारियों द्वारा एस.टी.पी. के Treated पानी की जाँच हेतु Sample स्थल पर ले लिये गये हैं।

कृपया आख्या सादर अवलोकनार्थ प्रस्तुत है।

संलग्नक :- UPPCB द्वारा दिनांक 10.11.2021 को लिये गये Sample की Receipt.

  
वरिष्ठ प्रबन्धक (जल-11)  
सैक्टर-37, नौएडा

प्रतिलिपि:-

- महाप्रबन्धक महोदय को सादर सूचनार्थ प्रेषित।
- उप महाप्रबन्धक (जल) महोदय को सादर सूचनार्थ प्रेषित।
- वरिष्ठ प्रबन्धक, जलखण्ड-प्रथम को सूचनार्थ।
- सम्बन्धित अवर अभियन्ता को आवश्यक कार्यवाही हेतु।

  
वरिष्ठ प्रबन्धक (जल-11)  
सैक्टर-37, नौएडा

# नवीन ओखला औद्योगिक विकास प्राधिकरण

## कार्यालय वरिष्ठ प्रबन्धक

जल खण्ड-तृतीय, सैक्टर-39, नौएडा।

प0 सं0 नौएडा/वरि0प्र0(जल-111)/2021/ 681

दिनांक:- 10/11/2021

महाप्रबन्धक (नियोजन विभाग)  
सैक्टर-6, नौएडा।

विषय:- ग्रुप हाउसिंग जी0एच.-01A, सैक्टर-143B के एस.टी.पी. के सम्बन्ध में।

कृपया उपरोक्त विषय के सम्बन्ध में अवगत कराना है कि ग्रुप हाउसिंग सिक्का कर्णम ग्रीन्स सैक्टर-143B नौएडा की सोसाईटी का दिनांक 10.11.2021 को UPPCB के पदाधिकारियों के साथ स्थल निरीक्षण किया गया। निरोक्षणोपरान्त सोसाईटी मे निर्मित एस.टी.पी. क्रियाशील पाया गया तथा UPPCB के पदाधिकारियों द्वारा एस.टी.पी. के Treated पानी की जाँच हेतु Sample स्थल पर ले लिये गये है।

कृपया आख्या सादर अवलोकनार्थ प्रस्तुत है।

संलग्नक:- UPPCB द्वारा दिनांक 10.11.2021 को लिये गये Sample की Receipt की छायाप्रति।

SM-JAL-1

(ए.के.वरुण)  
वरिष्ठ प्रबन्धक  
जल खण्ड तृतीय

प्रतिलिपि:-

- महाप्रबन्धक महोदय को सादर सूचनार्थ प्रेषित।
- उप महाप्रबन्धक (जल) महोदय को सादर सूचनार्थ प्रेषित।
- वरिष्ठ प्रबन्धक, जल खण्ड-प्रथम को सूचनार्थ।
- प्रबन्धक को आवश्यक कार्यवाही हेतु।
- सम्बन्धित अवर अभियन्ता को उनके द्वारा दी गई आख्या के क्रम में आवश्यक कार्यवाही हेतु।

वरिष्ठ प्रबन्धक  
जल खण्ड तृतीय  
नौएडा।



MAAT

A

10/11/2021

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक (जल)-11

वाटर वर्क्स कम्पाउंड, सैक्टर-37, नौएडा

पत्रांक सं०: नौएडा/व.प्र.(जल)-11/2021/1482

दिनांक:- 15/11/2021

महाप्रबन्धक (नियोजन विभाग)  
सैक्टर-06, नौएडाविषय :- ग्रुप हाउसिंग जी0एच0-07, सैक्टर-75 के एस.टी.पी. के सम्बन्ध में।

कृपया उपरोक्त विषय के सम्बन्ध में अवगत कराना है कि ग्रुप हाउसिंग गोल्फ सिटी, जी0एच0-07, सैक्टर-75, नौएडा की सोसाईटी का दिनांक 12.11.2021 को सम्बन्धित अवर अभियन्ता द्वारा स्थल निरीक्षण किया गया। निरीक्षणपरान्त पाया गया कि उक्त सोसाईटी में एस.टी.पी. क्रियाशील है।

आख्या सादर प्रस्तुत।

  
वरिष्ठ प्रबन्धक (जल-11)  
सैक्टर-37, नौएडा

प्रतिलिपि:-

- महाप्रबन्धक महोदय को सादर सूचनार्थ प्रेषित।
- उप महाप्रबन्धक (जल) महोदय को सादर सूचनार्थ प्रेषित।
- वरिष्ठ प्रबन्धक (जलखण्ड-प्रथम) को सूचनार्थ।
- सम्बन्धित अवर अभियन्ता को उनके द्वारा उपलब्ध करायी गयी आख्या के क्रम में।

  
वरिष्ठ प्रबन्धक (जल-11)  
सैक्टर-37, नौएडा

**M/s Orion Infrastructure Pvt. Ltd.**

1	Plot No	-	GH- 001B, Sector- 78, Noida
2	Total Area	-	23383 Sqm
3	Total Flat	-	704
4	Apply Date of Connection	-	16.10.2015
5	Date of possession	-	07.06.2010/ 28.05.2010
6	Date of connection order	-	-
7	Water	-	200 MM
8	Sewer	-	300 MM
9	A.O.A.	-	01.06.2018 to 31.03.2022, Rs. 4,99,598.00 (Credit)
10	Balance Builder	-	16.10.2015 to 31.05.2018, Rs. 93,24,652.00 (Notice issued)
11	Last payment received on	-	05.03.2020, Rs. 10,22,973.00 28.10.2020, Rs, 14.32,163.00
12	Notice	-	-
13	S.T.P. Status	-	उपरोक्त सोसाईटी का सीवर संयोजन दिनांक 02.02.2016 को प्राधिकरण द्वारा दिया गया। सोसाईटी में एस.टी. पी. का निर्माण नहीं किया गया है। सोसाईटी द्वारा उत्सर्जित सीवरेज का निस्तारण नौएडा प्राधिकरण की गहरी सीवर लाईन में CPCB/UPCB के निर्देशों के अनुपालन में एस.टी.पी. सेक्टर 78 में शोधित होता है। 123

J.E. Manager

Sr Manager Jal Div-1

**M/s Celebrity Realcom Pvt. Ltd. (Aditya Celebrity Homez)**

- 1 Plot No. : GH-01B, Sector-76
- 2 Total Area : 20,900.00 Sqm.
- 3 Total Flat : 630 No.
- 4 Date of Possession : 30/07/2010
- 5 Date of Connection Order : 14/01/2015
- 6 Water : 200 mm
- 7 Sewer : 300 mm
- 8 Last Payment received on : 1,20,960/- ICICI Bank Dt.-  
27/05/2021
- 9 Bill Payment dues :
- Developer/Builder : Rs. 83,02,940.00 (As per computer details  
attached)
- AOA : Nil
- 10 Notice : Nil
- 11 S.T.P. Status : उपरोक्त सोसाईटी का सीवर संयोजन दिनांक  
14.01.2015 को प्राधिकरण द्वारा दिया गया।  
सोसाईटी में एस.टी.पी. का निर्माण नहीं किया गया  
है। सोसाईटी द्वारा उत्सर्जित सीवरेज का  
निस्तारण नौएडा प्राधिकरण की गहरी सीवर लाईन  
में CPCB/UPCB के निर्देशों के अनुपालन में  
एस.टी.पी. सैक्टर-123 में शोधित होता है।

  
J.E.

  
Acctt.

  
ASFAO

  
Manager

  
Sr. M. (Jal)-III

## M/s Gaursons India Ltd.

1	Plot No	-	GH- 004, Sector- 119, Noida
2	Total Area	-	37700 Sqm
3	Total Flat	-	1021
4	Apply Date of Connection	-	Ist- 12.01.2010, 2nd- 07.05.2015
5	Date of possession	-	03.01.2007/ 08.10.2006
6	Date of connection order	-	-
7	Water	-	Ist- 100MM 2nd- 200MM
8	Sewer	-	Ist- 300MM 2nd- 300MM
9	Last payment received on	-	Ist- Rs. 4,54,966.00 dt. 02.09.2021 Rs. 3,22,650.00 dt. 23.07.2021  2nd- Rs. 14,63,535 dt. 02.09.2021 Rs. 10,38,105 dt. 23.07.2021
10	Notice	-	Nil
11	S.T.P. Status	-	उपरोक्त सोसाईटी का सीवर संयोजन दिनांक 02.02.2016 को प्राधिकरण द्वारा दिया गया। सोसाईटी में एस.टी. पी. का निर्माण नहीं किया गया है। सोसाईटी द्वारा उत्सर्जित सीवरेज का निस्तारण नौएडा प्राधिकरण की गहरी सीवर लाईन में CPCB/UPCB के निर्देशों के अनुपालन में एस.टी.पी. सैक्टर 119 में शोधित होता है। 123

J.E. Manager

Sr Manager Jal Div-1

**M/s Divine India Inmrastructure Pvt. Ltd.**

1	Plot No	-	GH- 4, Sector- 108, Noida
2	Total Area	-	65560 Sqm
3	Total Flat	-	464
4	Apply Date for Connection	-	02.02.2016
5	Date of possession	-	29.05.2009/10.02.2009
6	Date of connection order	-	
7	Water	-	150 MM
8	Sewer	-	300 MM
9	Water/Sewer Bill	-	31.03.2022, Rs. 14,01,447.00
10	Last payment received on	-	31.03.2021, Rs. 17,49,034.00
11	Notice	-	Nil
12	S.T.P. Status	-	उपरोक्त सोसाईटी का सीवर संयोजन दिनांक 02.02.2016 को प्राधिकरण द्वारा दिया गया। सोसाईटी में एस.टी. पी. का निर्माण नहीं किया गया है। सोसाईटी द्वारा उत्सर्जित सीवरेज का निस्तारण नौएडा प्राधिकरण की गहरी सीवर लाईन में CPCB/UPCB के निर्देशों के अनुपालन में एस.टी.पी. सैक्टर 168 में शोधित होता है।

J.E. Manager

Sr Manager Jal Div-1

**AIRFORCE NAVAN HOUSING BOARD (Jalvayu Towers)**

- 1 Plot No. : A-38A, Sector-47
- 2 Total Area : 27500.00 Sqm.
- 3 Total Flat : 383 No.
- 4 Connection : 17/04/2006
- 5 Date of Possession : 02/09/2003
- 6 Date of Connection Order : 26/05/2006
- 7 Water : 80 mm
- 8 Sewer : 300 mm
- 9 Water/ Sewer Bill : Upto date Paid
- 10 Last Payment received on : 80,381/- ICICI Bank Dt.-  
30/08/2021
- 11 Notice : Nil
- 12 S.T.P. Status : उपरोक्त सोसाईटी का सीवर संयोजन दिनांक 26.05.2006 को प्राधिकरण द्वारा दिया गया। सोसाईटी में एस.टी.पी. का निर्माण नहीं किया गया है। सोसाईटी द्वारा उत्सर्जित सीवरेज का निस्तारण नौएडा प्राधिकरण की गहरी सीवर लाईन में CPCB/UPCB के निर्देशों के अनुपालन में एस.टी.पी. सेक्टर-168 में शोधित होता है।

  
J.E.

Manager

  
Sr. Manager (Jal)-III

संलग्नक -10

## Eldeco Infrastructure & Properties Ltd.

- |    |                          |   |   |
|----|--------------------------|---|---|
| 1  | Plot No.                 | : | D-35A/1, Sector-48  |
| 2  | Total Area               | : | 9200.00 Sqm.  |
| 3  | Total Flat               | : | 72 No.  |
| 4  | Connection               | : | 15/05/2006  |
| 5  | Date of Possession       | : | 05/06/2003  |
| 6  | Date of Connection Order | : | 16/06/2006  |
| 7  | Water                    | : | 100 mm  |
| 8  | Sewer                    | : | 250 mm  |
| 9  | Water/ Sewer Bill        | : | Upto date Paid  |
| 10 | Last Payment recived on  | : | 39,502/- ICICI Bank Dt.-<br>06/08/2021  |
| 11 | Notice                   | : | Nil   |
| 12 | S.T.P. Status            | : | उपरोक्त सोसाईटी का सीवर संयोजन दिनांक 16.06.2006 को प्राधिकरण द्वारा दिया गया। सोसाईटी में एस.टी.पी. का निर्माण नहीं किया गया है। सोसाईटी द्वारा उत्सर्जित सीवरेज का निस्तारण नौएडा प्राधिकरण की गहरी सीवर लाईन में CPCB/UPCB के निर्देशों के अनुपालन में एस.टी.पी. सेक्टर-168 में शोधित होता है। |

  
J.E. 9/11/21

Manager

  
9/11/2021

Sr. Manager (Jal)-III

संलग्नक - (11)

**STALLER VENTURES (P) Ltd. (Staller Green)**

- |    |                           |   |   |
|----|---------------------------|---|---|
| 1  | Plot No.                  | : | D-06, Sector-44   |
| 2  | Total Area                | : | 5622.00 Sqm.  |
| 3  | Total Flat                | : | 87 No.  |
| 4  | Apply date for Connection | : | 28/06/2002  |
| 5  | Date of Possession        | : | 24/12/2001  |
| 6  | Date of Connection Order  | : | 28/05/2003  |
| 7  | Water                     | : | 50 mm   |
| 8  | Sewer                     | : | 250 mm  |
| 9  | Water/ Sewer Bill         | : | Upto date Paid  |
| 10 | Last Payment recived on   | : | 1,96,478/- ICICI Bank Dt.-<br>31/03/2021  |
| 11 | Notice                    | : | Nil   |
| 12 | S.T.P. Status             | : | उपरोक्त सोसाईटी का सीवर संयोजन दिनांक 28.05.2003 को प्राधिकरण द्वारा दिया गया। सोसाईटी में एस.टी.पी. का निर्माण नहीं किया गया है। सोसाईटी द्वारा उत्सर्जित सीवरेज का निस्तारण नौएडा प्राधिकरण की गहरी सीवर लाईन में CPCB/UPCB के निर्देशों के अनुपालन में एस.टी.पी. सैक्टर-168 में शोधित होता है। |

  
J.E. 09/11/21

Manager

  
09/11/2021

Sr. Manager (Jal)-III

M/s Bestech India (P) Ltd.

सैलिंगनक (12)

28

1	Plot No.	A-110, Sector-52
2	Total Area	11186.05 Sqm
3	Total Flat	230 Nos.
4	Connection	11.09.2012
5	Date of Possession/Allotment	01.03.2007 / 24.01.2007
6	Water	110 mm
7	Sewer	250 mm
8	Water/Sewer Bill	Upto date Paid
	Last Payment Received on	13,91,739/- ICICI Bank Dt. 25.05.2021
9	Notice	Nil
10	STP Status	उपरोक्त सोसायटी का सीवर संयोजन दिनांक 11.09.2012 को प्राधिकरण द्वारा दिया गया। सोसाईटी में एस.टी.पी. का निर्माण नहीं किया गया है। सीवर गहरी सीवर लाईन के द्वारा एस.टी.पी. सेंटर-50 में शोधित होता है। जो केन्द्रीय प्रदूषण नियंत्रण बोर्ड तथा UPPCB के नियमानुसार है।

  
9.11.21  
S. G. J.  
S. M. J. J. J.

M/s Manish Kyebee Housing Project

1	Plot No.	B-17, Sector-61
2	Total Area	6924 Sqm
3	Total Flat	198 Nos.
4	Connection	19.09.2012
5	Date of Possession/Allotment	20.03.2009 / 26.12.2008
6	Water	110 mm
7	Sewer	250 mm
8	Water/Sewer Bill	Upto Date Paid
	Last Payment Received on	6,74,050/- ICICI Bank Dt. 28.04.2021
9	Notice	Nil
10	STP Status	उपरोक्त सोसायटी का सीवर संयोजन दिनांक 19.09.2012 को प्राधिकरण द्वारा दिया गया। सोसाईटी में एस.टी.पी. का निर्माण नहीं किया गया है। सीवर गहरी सीवर लाईन के द्वारा एस.टी.पी. सेक्टर-54 में शोधित होता है। जो केन्द्रीय प्रदूषण नियंत्रण बोर्ड तथा UPPCB के नियमानुसार है।

  
 9.11.21  
 S. 415  
 S. M. 11

संलग्नक - 14

M/s Prateek Buildtech India (P) Ltd.

1	Plot No.	E-11, Sector-61
2	Total Area	9304.42 Sqm
3	Total Flat	251 Nos.
4	Connection	17.02.2012
5	Date of Possession/Allotment	02.01.2009 / 26.12.2008
6	Water	140 mm
7	Sewer	250 mm
8	Water/Sewer Bill	Upto Date Paid
	Last Payment Received on	6,34,108/- HDFC Bank Dt. 27.07.2021
9	Notice	Nil
10	STP Status	उपरोक्त सोसायटी का सीवर संयोजन दिनांक 17.02.2012 को प्राधिकरण द्वारा दिया गया। सोसायटी में एस.टी.पी. का निर्माण नहीं किया गया है। सीवर गहरी सीवर लाइन के द्वारा एस.टी.पी. सेक्टर-54 में शोधित होता है। जो केन्द्रीय प्रदूषण नियंत्रण बोर्ड तथा UPPCB के नियमानुसार है।

  
 - 9.11.2024  
 S. G. N.  
 S. M. - 0036-11

M/s Gardenia Shelters (P) Ltd.

1	Plot No.	E-16A, Sector-61
2	Total Area	5310 Sqm
3	Total Flat	146 Nos.
4	Connection	13.08.2012
5	Date of Possession/Allotment	25.03.2009 / 24.12.2008
6	Water	90 mm
7	Sewer	250 mm
8	Water/Sewer Bill	Upto Date Paid
	Last Payment Received on	4,51,224/- ICICI Bank Dt. 12.04.2021
9	Notice	Nil
10	STP Status	उपरोक्त सोसायटी का सीवर संयोजन दिनांक 13.08.2012 को प्राधिकरण द्वारा दिया गया। सोसाईटी में एस.टी.पी. का निर्माण नहीं किया गया है। सीवर गहरी सीवर लाईन के द्वारा एस.टी.पी. सैक्टर-54 में शोधित होता है। जो केन्द्रीय प्रदूषण नियंत्रण बोर्ड तथा UPPCB के नियमानुसार है।

S. M. Jaiswal

नवीन ओखला औद्योगिक विकास प्राधिकरण  
कार्यालय वरिष्ठ प्रबन्धक-जल खण्ड- तृतीय

सैक्टर-39, नौएडा।

प0 सं0 नौएडा/वरिष्ठप्र0(जल-111)/2021/ 628

दिनांक:- 28/10/2021

महाप्रबन्धक (नियोजन)  
सैक्टर-6, नौएडा।



विषय:- जल खण्ड-तृतीय के अन्तर्गत विभिन्न Group Housing Societies के STPs के निरीक्षण आख्या के सम्बन्ध में।

कृपया उपरोक्त विषयक के सन्दर्भ में अवगत कराना है कि पत्र के साथ संलग्न जल खण्ड-तृतीय में ग्रुप हाऊसिंग का सम्बन्धित अवर अभियन्ता, प्रबन्धक द्वारा एस0टी0पी0 की वर्तमान वास्तुस्थिति के सम्बन्ध में दि0 28.10.2021 को संयुक्त निरीक्षण किया गया है। स्थल निरीक्षण उपरान्त एस0टी0पी0 क्रियान्वयन से सम्बन्धित रिपोर्ट पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु सादर प्रेषित है।

अतः आख्या अवलोकनार्थ प्रेषित।

(ए0के0 वरूण)  
वरिष्ठ प्रबन्धक  
जल खण्ड तृतीय

प्रतिलिपि -

- महाप्रबन्धक महोदय को सादर अवलोकनार्थ प्रेषित।
- उप महाप्रबन्धक (जल) महोदय को सादर अवलोकनार्थ प्रेषित।
- वरिष्ठ प्रबन्धक, जल खण्ड-प्रथम को सूचनार्थ प्रेषित।
- प्रबन्धक को आवश्यक कार्यवाही हेतु।
- अवर अभियन्ता को उनके द्वारा दी गई आख्या के क्रम में आवश्यक कार्यवाही हेतु।

वरिष्ठ प्रबन्धक  
जल खण्ड तृतीय  
नौएडा।

## OFFICE OF THE SR. MANAGER, JAL-III, SECTOR-39, NOIDA

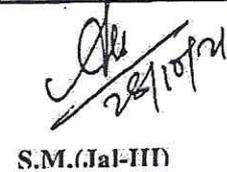
### List of Group Housing Societies STPs are not functional/functional

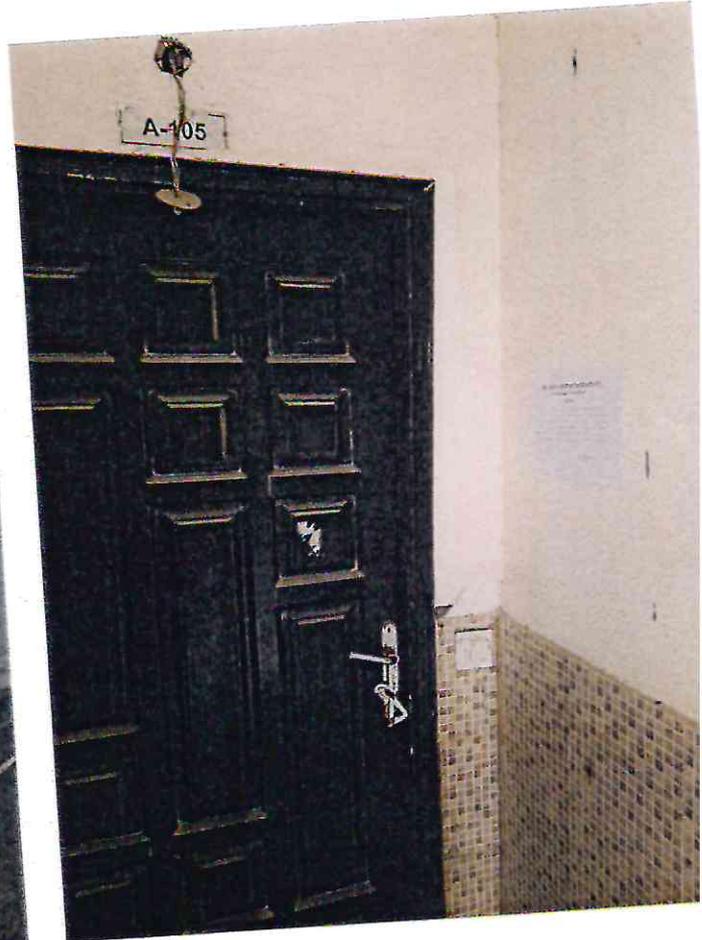
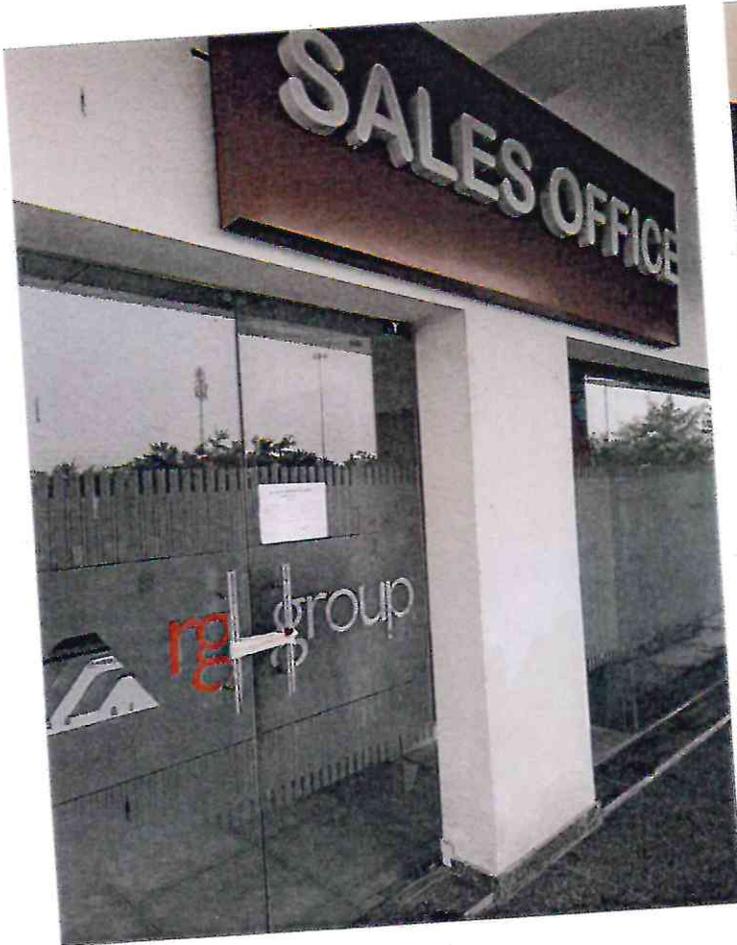
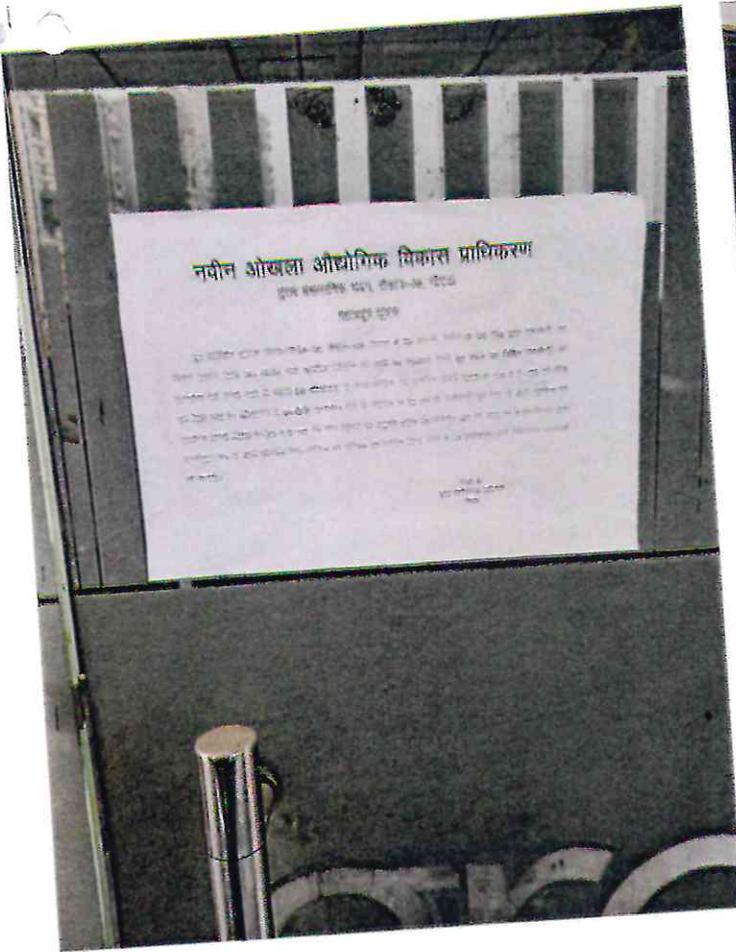
STATUS AS ON DATE : 28/10/2021

S.No.	Society Name	Location	Status of STP	Remarks
1	Amarpali Shaphire 1	GH-01, Sector-45	STP Constructed by NBCC (380 KLD)	STP will be functional within 1 Month (Letter Enclosed)
2	Amarpali Shaphire 2	GH-03, Sector-45	STP Under Construction by NBCC (350 KLD)	STP will be functional within 1 Month (Letter Enclosed)
3	Amarpali Silicon City Pvt. Ltd.	GH-01A, Sector-76	Out of 3 STPs, STP 1 & 2 will be functional within 2 months & STP 3 under Construction by NBCC.	STP 1 - 750 KLD & STP 2 - 550 KLD Construction will be completed within Two Months by NBCC. STP-3 Under Construction completed within 4 months as discussed with NBCC.
4	Amarpali Princely State Pvt. Ltd.	GH-02A, Sector-76	STP under Construction by NBCC.	STP 1050 KLD Construction will be completed within Two Months as discussed with NBCC.
5	M/s Skytech Construction Pvt. Ltd. GH-01D, Sector-76, Noida.	GH-01D, Sector-76	STP Under Construction by Builder.	STP Not Functional, likely to be completed within 3 Months.
6	M/s Assotech Contracts (I) Ltd.	D-003A, Sector-44	STP Constructed by Builder.	STP Not Functional. It Will be Operational by 31 Dec 2021 (Letter Enclosed)
7	M/s Sikka Infrastructure Pvt. Ltd.	GH-01/A/1, Sector-143B	STP Constructed by Builder.	STP Not Functional. It Will be Operational within 30 Days (Letter Enclosed)

  
 J.E.

  
 Manager

  
 S.M.(Jal-III)







उत्तर प्रदेश UTTAR PRADESH

24AE 878135

### Affidavit

M/S RG Residency Private Limited through its director shri Deepak Gupta son of Shri Shyam Lal Gupta, R/o D-9 Rana Pratap Road, Adarsh Nagar, Delhi-110033, do hereby solemnly affirm and declare as under:

1. That I am the director in M/S RG Residency Private Limited and we have developed a project in the name of RG Residency at GH-02, Sector-120, Noida.
2. The project was planned in 2 phases out of which Phase 1 of the project consisting Towers A, B, C, D, E, F, G, H & JK was completed in 2015 and occupancy certificate was also issued by New Okhla Industrial Development Authority in September, 2015.



*Subd*  
11.11.2021

3. That the company has obtained the permission / Approval from Engineering Division (Jal)-III of Noida Authority for disposal of Sewage waste, in Main Sewer Line of Noida Authority vide its letter no. 2011/2123 dated 10/1/2011. (Copy Enclosed as Annexure -1) As per the said letter the sewage waste was to be treated through the STP of the Authority.
4. The Company has also constructed an STP in the project with a capacity of 1110 KLD into (3 X 370 KLD).
5. The STP was installed but was to be main operational as per the level of Occupancy in phased manner. The copy of the installation report and operational report is enclosed as Annexure -2.
6. The Company has handed over the maintenance to the Apartment Owners Association named "RG Residency Apartment Owners Association" (hereinafter referred as 'RGRAOA') on 1<sup>st</sup> January 2020 on the order of the authority and the repair work was to be done by the RGRAOA.
7. It has been noticed that the STP was found installed but not functional during the inspection of the Authority.
8. On the directions of the Authority, the Company has agreed to carry out the repair work of the STP and the contractor has visited the project for the same but the work could not carried out and completed due to hindrances created by the office bearers of the RGRAOA even in the presence of the Authority Officers.
9. The contractor team has also visited the project today to carry out the work but the team of the contractor was again returned by the security officers of the RGRAOA.



  
11-11-2021

10. We hereby undertake that if no hindrance was created by the RGRAOA, the repair work of the STP will be completed and STP will be made functional in 30 days for 2 sections and within 60 days for the third section.



VERIFICATION

*Rajpal Singh Nagar*  
Deponent  
11/11/2021

I the above name deponent do hereby verify that the facts stated are true and best of my knowledge and belief. Nothing has been concealed therein.

*Rajpal Singh Nagar*  
Deponent 11.11.2021

ATTESTED

*Rajpal Singh Nagar*  
Rajpal Singh Nagar  
Notary Public Noida  
Gautambudh Nagar (U.P.)

12 NOV 2021

# नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय परियोजना अभियन्ता (जल) III

वाटर वर्क्स कम्पायउड सेक्टर-39 नौएडा

सं० नौएडौ/प० अ०(जल) -III/ 2011/ 2123

दिनांक 10/01/11

मैसर्स आर जी रेसीडेन्सी, प्रा० लि०  
जी० एच० 02, सेक्टर-120, नौएडा

विषय:- मूखण्ड सं० जी० एच० 02, सेक्टर-120, नौएडा के सीवेज निष्पादन के संबंध में।

कृप्या अपने पत्र दिनांक 7/1/2011 के संदर्भ में अवगत कराना है कि उपरोक्त मूखण्ड का सीवेज निष्पादन प्राधिकरण द्वारा डाली गई मुख्य सीवर लाइन में किया जायगा। इन सीवर लाईनों के सीवेज को प्राधिकरण द्वारा एस० टी० पी० के माध्यम से शोधित किया जायगा

  
परियोजना अभियन्ता (जल) -III  
सेक्टर - 39, नौएडा।



# Sophisticated Industrial Materials Analytic Labs. Pvt. Ltd.



**AN ISO 9001 CERTIFIED COMPANY IN DESIGNING & EXECUTION OF WATER & WASTE WATER TREATMENT PROJECTS**

Ref. No. SIMA/RGR/2018

Date: 04/04/2018

M/s. RG RESIDENCY  
SECTOR – 120, NOIDA.

Kind Attn. : Mr. Dharmendra  
Subject : Handover of Sewage Treatment Plant - 1110 KLD (3X370 KLD) at your premises.  
Ref. : RPPL/SERV/14-15/01

Dear Sir,

Greetings !!

We are pleased to inform you that the installation work has been completed for the Sewage Treatment Plant 1110 KLD (3 X 370 KLD) at your premises. Kindly take handover of the facility w.e.f. 30/04/2018.

Please don't hesitate to call upon us for any after sales backups or clarifications.

Best Wishes

For  
  
Om Prakash  
(M Projects)  
Mobile : +91-8744947772

  
[Dharmendra]  
9719069245

  
20/04/18





Sophisticated Industrial Materials  
Analytic Labs. Pvt. Ltd.

AN ISO 9001 CERTIFIED, NABL ACCREDITED, MOEF & BIS RECOGNISED GOVT. APPROVED TEST HOUSE

5.10 F-01

TEST REPORT



PARTY CODE : R/UP/11838  
R.G. RESIDENCY (STP KLD)  
SEC-120, NOIDA

REPORT NO. : FT0411000318  
REF. NO. : NS  
REF. DATE : NS  
DT.RECD : 11/04/2018

SAMPLE NAME : EFFLUENT WATER (STP-INLET)

RESULTS OF ANALYSIS

Reference : EP Act Standard

DESCRIPTION : One effluent water sample from inlet of STP was collected by us on 10/04/2018

SAMPLING DATE : 10/04/2018

SAMPLE QTY. : 1 LTR.

S.No.	Parameters	Units	Results	Protocols
1.	pH	NA	6.78	IS:3025 (P-11)
2.	Total Suspended Solids	mg/L	146	IS:3025 (P-17)
3.	Chemical Oxygen Demand	mg/L	475	IS:3025 (P-58)
4.	Biochemical Oxygen Demand (for 5 days at 20 Deg C)	mg/L	230	APHA 5210 B
5.	Oil & Grease	mg/L	5.2	IS:3025 (P-39)

[Dharmendra (R)]  
9317069245

Rohit  
11/04/18

Date of performance : 11/04/2018 to 17/04/2018

NA-Not Applicable

SAMPLE COLLECTED BY US

DATE : 17/04/2018

ANALYST

AUTHORISED SIGNATORY

REMARKS 1. Results listed refer only to the tested sample & applicable parameters. Endorsement of products is neither inferred nor implied.  
2. Liability of laboratory is limited to the invoiced amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only.  
3. The Report shall not be reproduced either in full or part without the written approval of laboratory.  
4. Sample shall be disposed off after issue of Test Report unless specified.  
5. A complaint register is available with the laboratory.  
Rohit

Page : 1 of 1

Sophisticated Industrial Materials  
Analytic Labs. Pvt. Ltd.



AN ISO 9001 CERTIFIED, NABL ACCREDITED, MOEF & BIS RECOGNISED GOVT. APPROVED TEST HOUSE

5.10-F-01

## TEST REPORT



PARTY CODE : R/UP/11838  
R.G. RESIDENCY (STP KLD)  
SEC-120, NOIDA

REPORT NO. : FT0411000418  
REF. NO. : NS  
REF. DATE : NS  
DT.RECD : 11/04/2018

SAMPLE NAME : EFFLUENT WATER (STP-OUTLET)

## RESULTS OF ANALYSIS

Reference : EP Act Standard

DESCRIPTION : One effluent water sample from outlet of STP was collected by us on 10/04/2018

SAMPLING DATE : 10/04/2018

SAMPLE QTY. : 1 LTR.

S.No.	Parameters	Units	Results	Limit (Max.)	Protocols
1.	pH	NA	7.52	5.5 to 9.0	IS:3025 (P-11)
2.	Total Suspended Solids	mg/L	6	100	IS:3025 (P-17)
3.	Chemical Oxygen Demand	mg/L	40	250	IS:3025 (P-58)
4.	Biochemical Oxygen Demand (for 5 days at 20 Deg C)	mg/L	8	30	APHA 5210 B
5.	Oil & Grease	mg/L	<3.0	10	IS:3025 (P-39)

Handwritten notes: 11/4/18, 977 706 9245

Handwritten signature and date: 11/04/18

Date of performance : 11/04/2018 to 17/04/2018

NA-Not Applicable

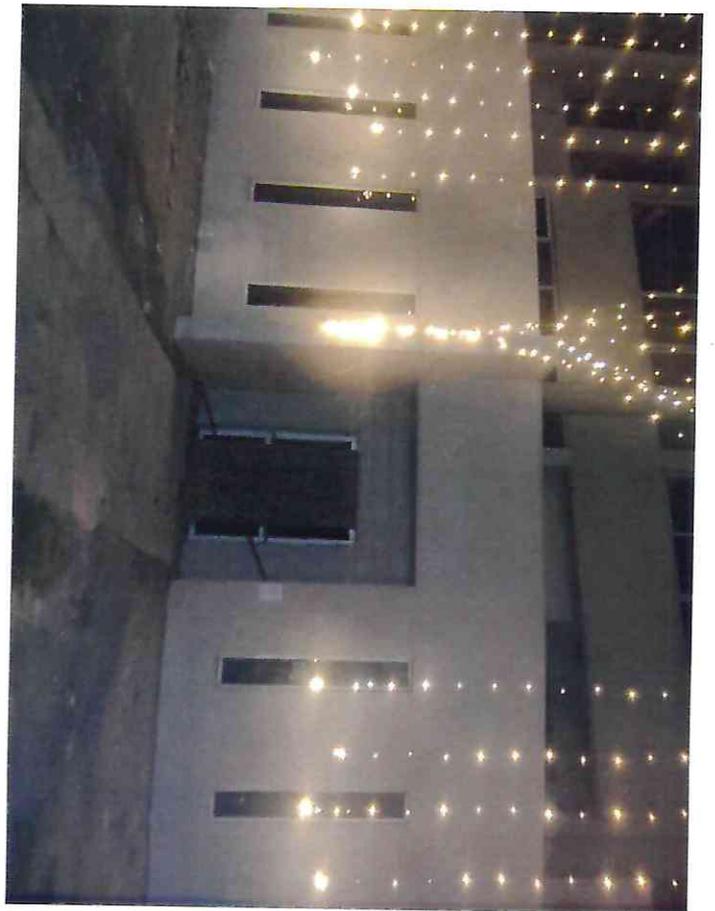
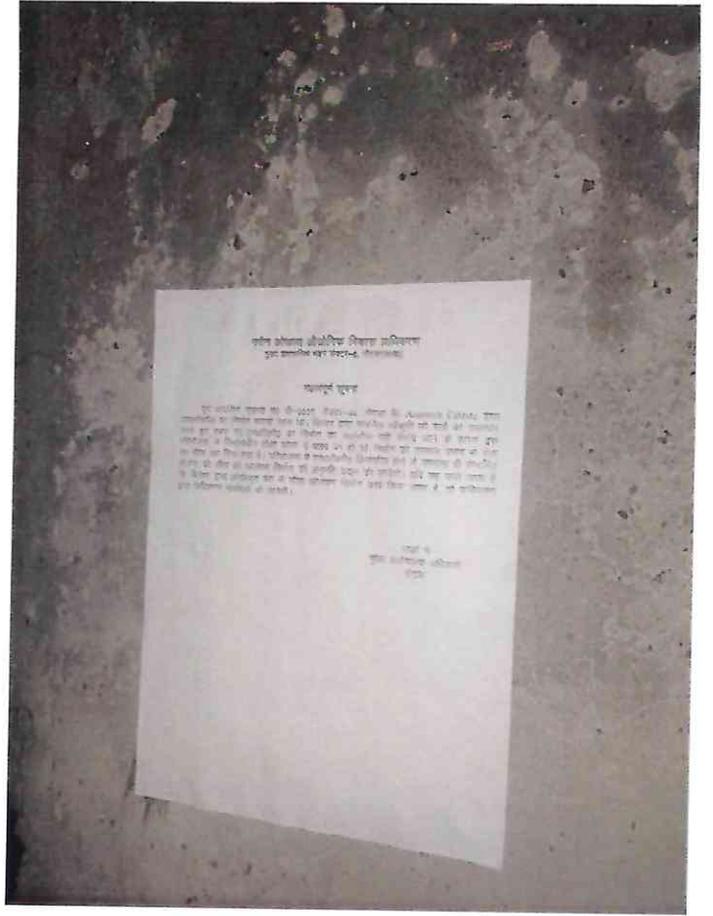
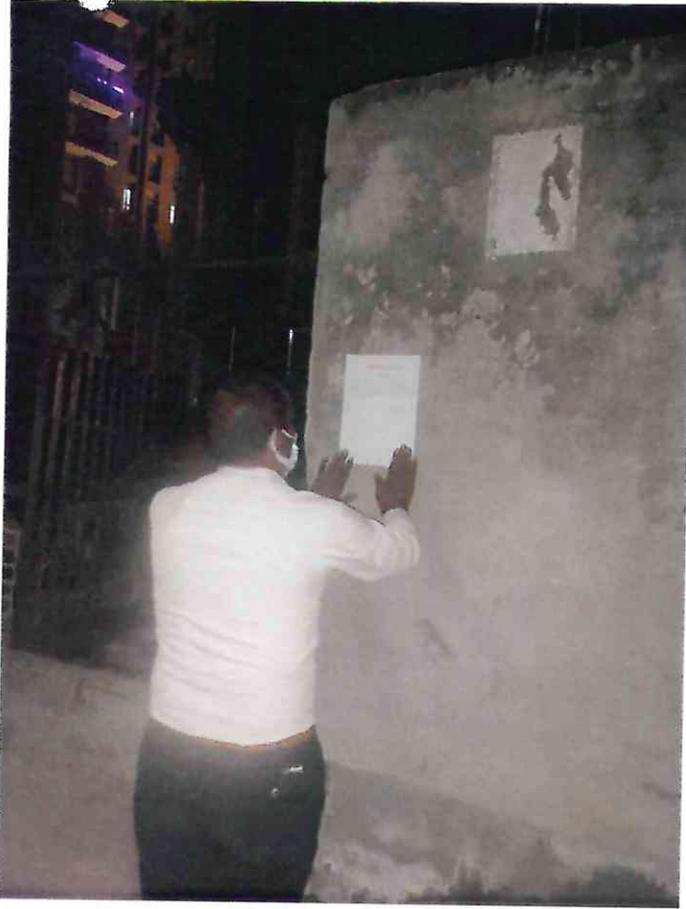
SAMPLE COLLECTED BY US

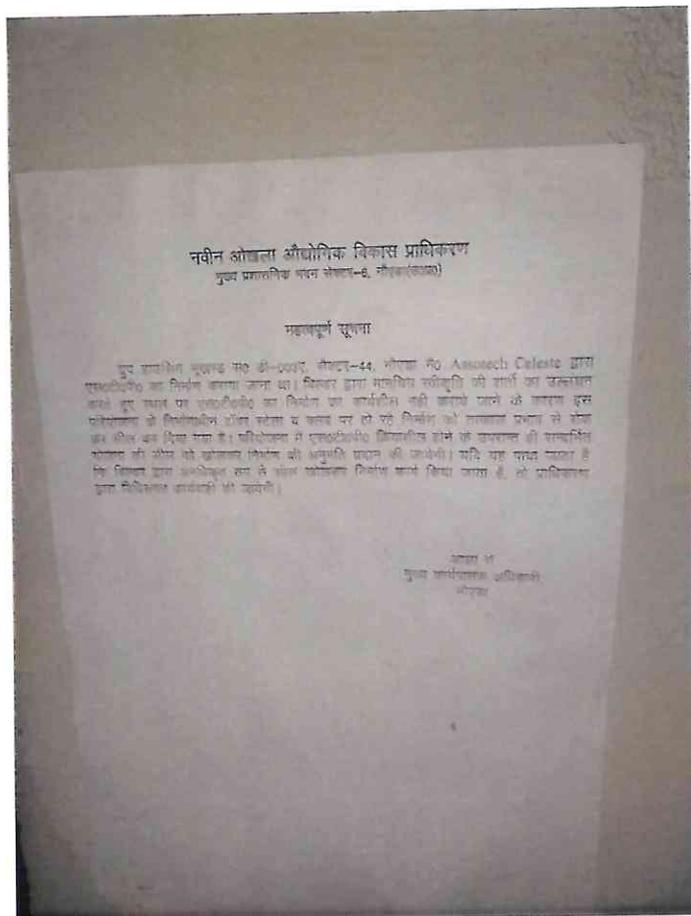
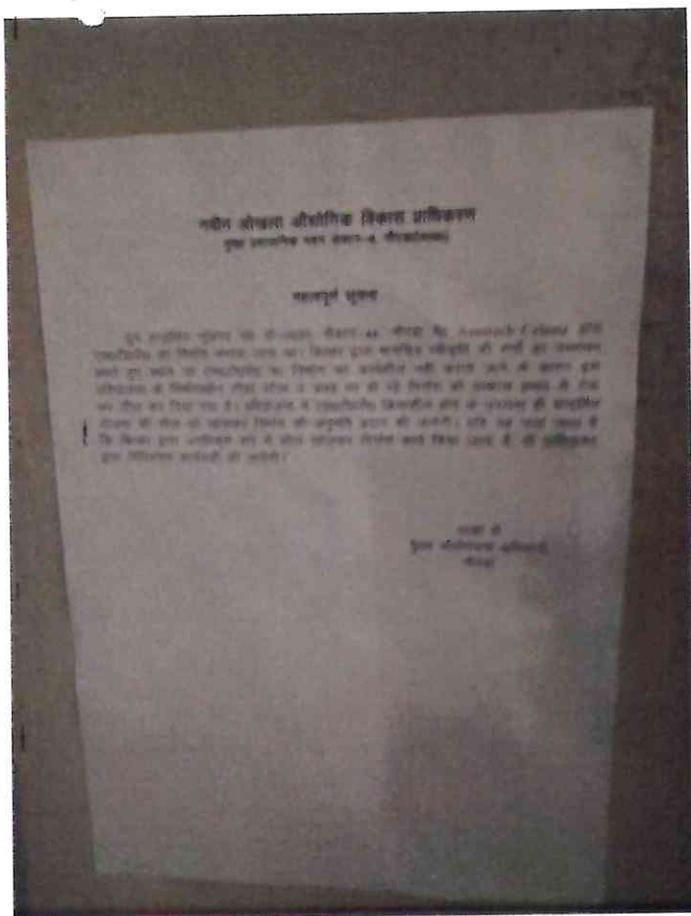
DATE : 17/04/2018

ANALYST

AUTHORISED SIGNATORY

REMARKS 1. Results listed refer only to the tested sample & applicable parameters. Endorsement of products is neither inferred nor implied.  
2. Liability of laboratory is limited to the invoiced amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only.  
3. The Report shall not be reproduced either in full or part without the written approval of laboratory.  
4. Sample shall be disposed off after issue of Test Report unless specified.  
5. A complaint register is available with the laboratory.  
Rohit







2. We have constructed Sewerage Treatment Plant (STP) in the project where the following work has been completed:
  - The STP is of the 130 KLD capacity.
  - The Civil Work is complete in all respect (As a proof the pictures of the same is enclosed).
  - The equipment has been procured and installation is at an advance stage of progress (as a proof the pictures of the same is enclosed).
3. We hereby confirm that the installation and Commissioning of the STP will be completed within 45 Days, i.e by 25<sup>th</sup> December, 2021.
4. No work other than mentioned above related to operationalize the STP is pending in the project.

For ASSOTECH LIMITED

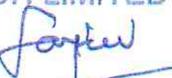
  
Authorised Signatory

Deponent

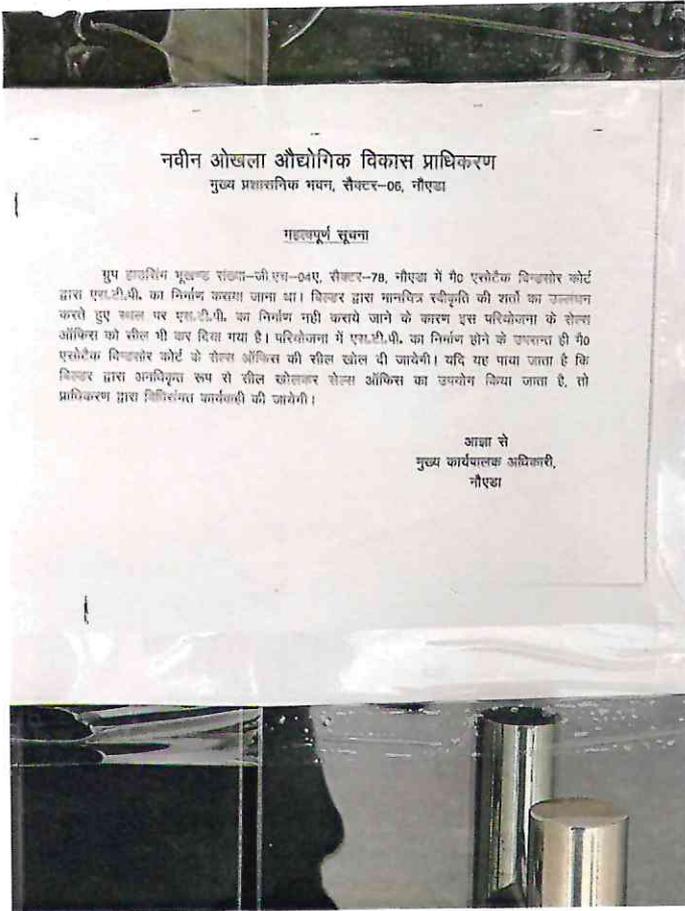
**Verification:**

I, the above named deponent do hereby verify that the facts stated above are true to the best of my personal knowledge and belief.

For ASSOTECH LIMITED

  
Authorised Signatory

Deponent





सत्यमेव जयते

# INDIA NON JUDICIAL

## Government of Uttar Pradesh

### e-Stamp

Certificate No.	: IN-UP01207724189709T
Certificate Issued Date	: 14-Oct-2021 12:53 PM
Account Reference	: NEWIMPACC (SV)/ up14075804/ GHAZIABAD SADAR/ UP-GZB
Unique Doc. Reference	: SUBIN-UPUP1407580487156418591553T
Purchased by	: ASSOTECH LIMITED
Description of Document	: Article 5 Agreement or Memorandum of an agreement
Property Description	: H-127, SECTOR-63, NOIDA
Consideration Price (Rs.)	:
First Party	: ASSOTECH LIMITED
Second Party	: OTHERS
Stamp Duty Paid By	: ASSOTECH LIMITED
Stamp Duty Amount(Rs.)	: 100 (One Hundred only)



-----Please write or type below this line-----

### AFFIDAVIT

M/s. Assotech Limited through its Director Shri Sanjeev Srivastva, S/o Late Shri M. P. Srivastva, R/o A- 60, Sector 33, Noida – 201301, do hereby solemnly affirm and declare as under:

1. That I am the Director in the company M/s. Assotech Limited, and we have developed project in the name of Assotech Windsor Court at Plot GH – 04A, Sector 78, Noida, U.P.

*Sanjeev*

#### Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shoilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

2. We have constructed Sewerage Treatment Plant (STP) in the project where the following work has been completed:
- The STP is of the 2 X 225 KLD capacity (Totaling 450 KLD).
  - The Civil Work is complete in all respect (As a proof the pictures of the same is enclosed).
  - The equipment has been procured and installation is at an advance stage of progress (as a proof the pictures of the same is enclosed).
3. We hereby confirm that the installation and Commissioning of the STP will be completed within two months, i.e by 10<sup>th</sup> January, 2022.
4. No work other than mentioned above related to operationalize the STP is pending in the project.

For ASSOTECH LIMITED



Authorised Signatory

Deponent

**Verification:**

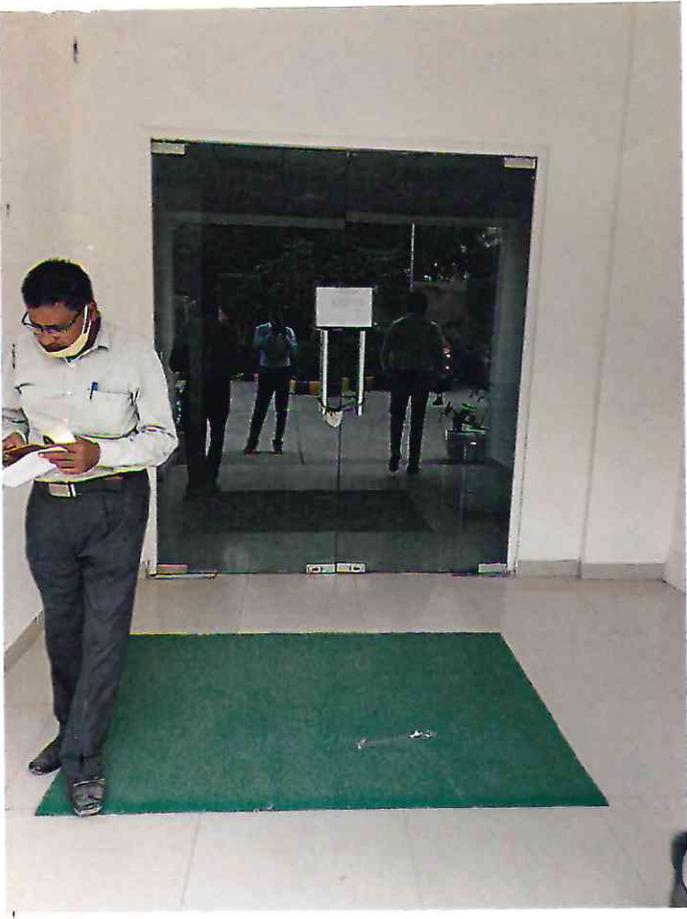
I, the above named deponent do hereby verify that the facts stated above are true to the best of my personal knowledge and belief.

For ASSOTECH LIMITED

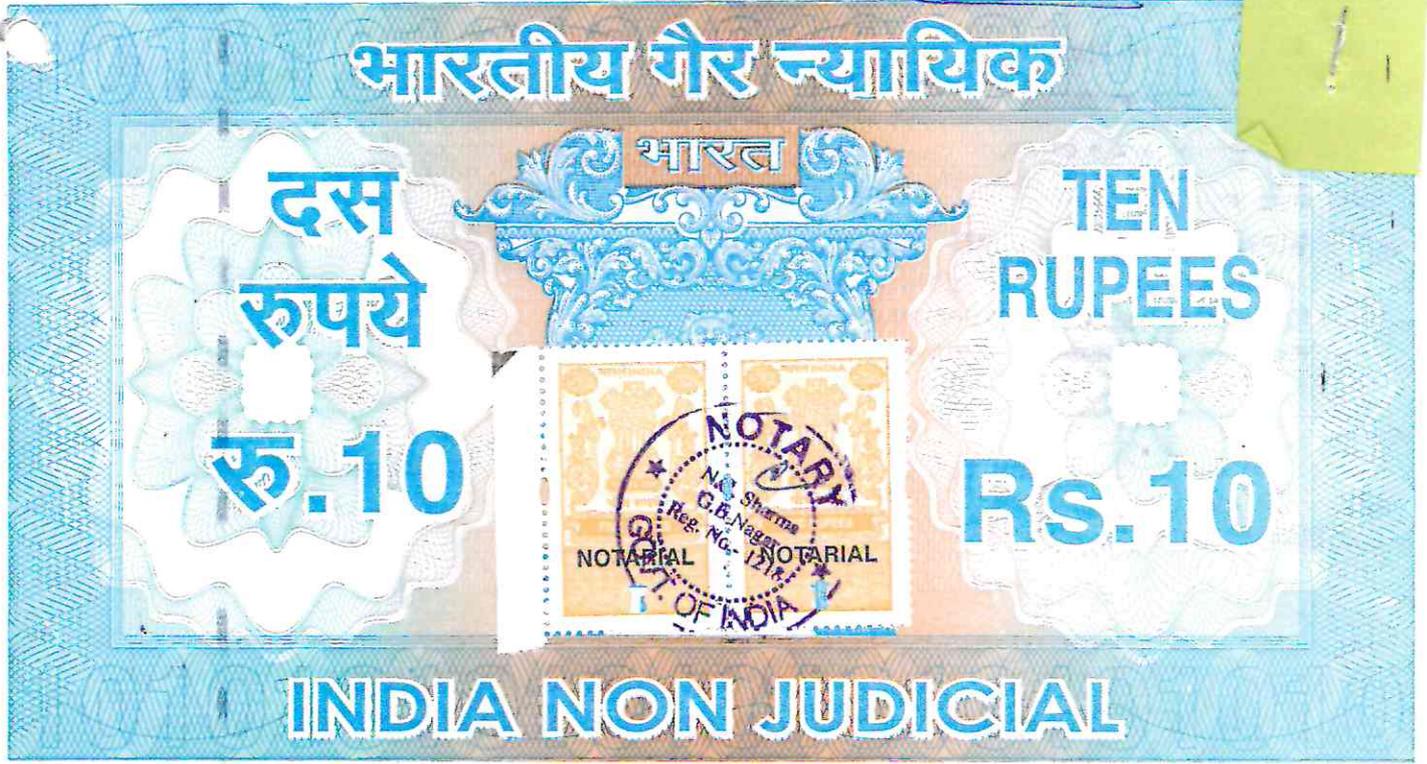


Authorised Signatory

Deponent







उत्तर प्रदेश UTTAR PRADESH

24AE 727883

**AFFIDAVIT**

M/s Unnati Fortune Holdings Limited through its resolution professional Mr. Sanjay Gupta S/o Shri Shyam Sunder Gupta resident of E-10A, Kailash Colony, Greater Kailash-I, New Delhi-110048 do hereby solemnly affirm and declare as under:-

1. That I am the resolution professional of M/s Unnati Fortune Holdings Limited and we have developed project in the name of Aranya in the plot GH-02, Sector-119, Noida Distt. Gautam Budh Nagar U.P..
2. We have constructed sewer treatment plant in the project which has following work still to be completed.
  - This STP is 390 KLD capacity.
  - Civil Work is completed in all respect picture of the same is attached.
  - Mechanical work completed and electric panel work is in progress.
  - Installation and commissioning of these machines will be completed in next 10 days (by 20<sup>th</sup> November 2021).
  - Nothing else other than mentioned above related to operationalize our STP in the project is pending.



For Unnati Fortune Holdings Ltd.  
Deponent

Authorised Signatory

Verification :-

I the above named deponent do hereby verify that the facts stated above are true to the best of my personal knowledge and belief.

**ATTESTED**

Naveen Chandra Sharma  
Advocate Notary  
Dadri Noida (G.B. Nagar)

For Unnati Fortune Holdings Ltd.  
Deponent

Authorised Signatory

11 0 NOV 2021



## Skytech Constructions Pvt. Ltd.

Head Office: 26, Bikaner Road, Sector-76, Noida  
 Phone: 0120-4912916, 4212931  
 Email: info@skytechgroup.com  
 Website: www.skytechgroup.in  
 CNRI No: UMS50\*U273\*41C129413

By Speed Post/By Email/By Hand/By WhatsApp

Date-11.11.2021

To,  
 Sh. Anand Jaiswal  
 Special Officer (Group Housing)  
 Noida Authority  
 Main Administrative Building,  
 Sector-76, Noida,  
 Uttar Pradesh-201301

Subject: - Regarding Repair of STP Plant and Its Functioning.

Reference: - Skytech Matrott situated at GII-04D, Sector-76, Noida

Respected Sir,

The undersigned company is addressing this letter in continuation to the undersigned letter dated 26.09.2021 which was duly submitted at your good office, wherein the undersigned company has informed you about the status of work with regard to the repair work of STP plant and its proper functioning.

The undersigned is specifically stating that the said work is handed over to M/s Bikon Water Treatment Pvt. Ltd. for repairing/refurbishing, the same is completed in all respect.

The certificate is issued by the above-mentioned company (M/s Bikon Water Treatment Pvt. Ltd.) is attached for your kind perusal and updating the records.

However, some civil repair work and water tank cleaning and other miscellaneous works will take another 15-20 days for bringing the STP plant in full commissioning and working.

The plant will be up for running & operational at its capacity by 30<sup>th</sup> of November 2021.

This letter is being issued for your records & information.

Thanking You

For: M/s Skytech Constructions Pvt Ltd

Smriti Sethi  
 Sr. Manager

C.C. to:-

- GM - Planning (Noida Authority)
- IGM - Jd Department (Water & Sewer)



# BIKON WATER TREATMENT PVT. LTD.

Corporate Office : 322, Qutub Plaza  
DIF Phase I, Gurgaon - 122001

22/11/2021

M/s Skytech Constructions Pvt Ltd  
Skytech - Marroti  
Plot 21 Sector 16  
Noida

Dear Sir

This has reference to the STP at Skytech Marroti, Sec 16, NOIDA in the context of the same. We wish to inform that the STP is ready for operation. We request you to kindly depute operation staff so the plant can be started for operation.

You are free to contact us for any clarifications.

Yours faithfully

Respectfully

Yours truly

For Bikon Water Treatment Pvt. Ltd.

  
U. Chandra  
For Bikon Water Treatment Pvt. Ltd.

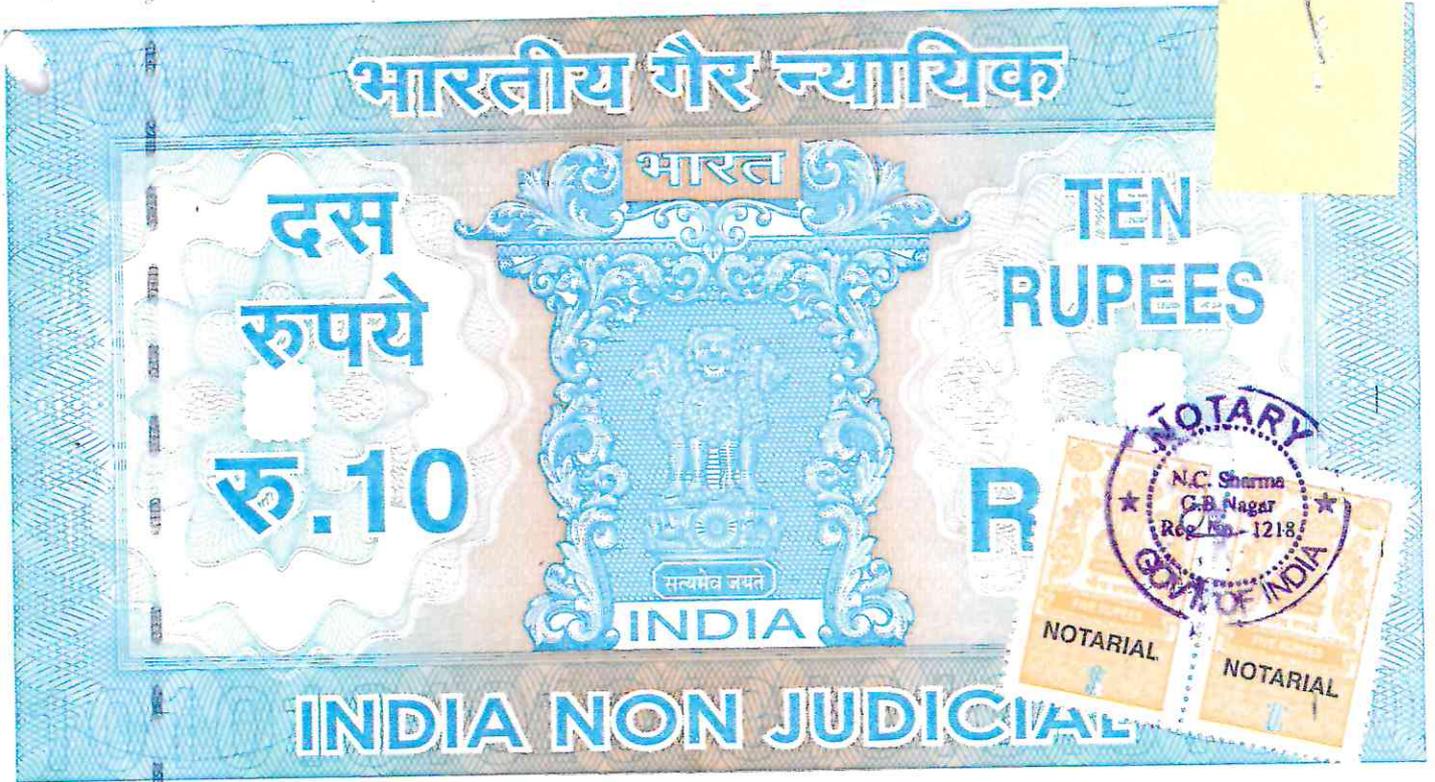
Regd. Office : House No. 3, 1st Floor Bakshi Farm Road,  
Silver Oaks Marg, Ghitorni, New Delhi 110030  
Ph : 91-124-4058311 ; email : info@bikonwater.com



GAH - 09/2020

UNSU-LD

PLAAT



उत्तर प्रदेश UTTAR PRADESH

24AE 809120

**AFFIDAVIT**

M/s Gardenia India Ltd through its Director Shri Devender Deol, S/o Late Shri K S Deol, R/o G-6/376, Sector 16, Rohini, New Delhi 110089, do hereby solemnly affirm and declare as under:

- 1 That I am the Director in the M/s Gardenia India Ltd, and we have developed project in the name of Gardenia Gateway in the Plot GH-09, Sector 75, Noida, UP.
- 2 We have constructed Sewer Treatment Plant in the project which has following work still to be completed.
  - This STP is of 320 KLD capacity
  - Civil Work is completed in all respect – Picture of the same is attached.
  - Machinery work is in progress and we have all machineries already purchased and in our stock in our store. Picture of the same is attached.

Installation and Commissioning of these machines will be completed in next two months (By 10<sup>th</sup> January, 2022).

Nothing else other than mentioned above related to operationalize our STP in the project is pending.

For Gardenia India Ltd.

Deponent  
Authorised Signatory**Verification:**

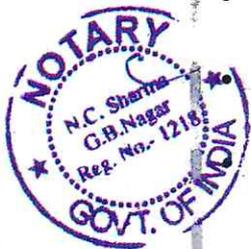
I, the above named deponent do hereby verify that the facts stated above are true to the best of my personal knowledge and belief.

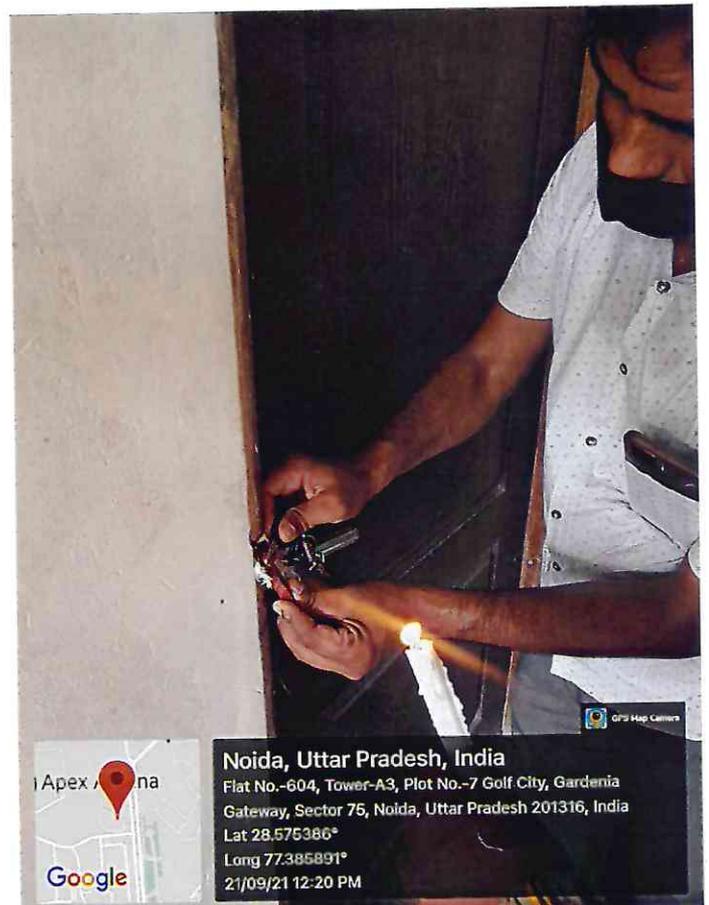
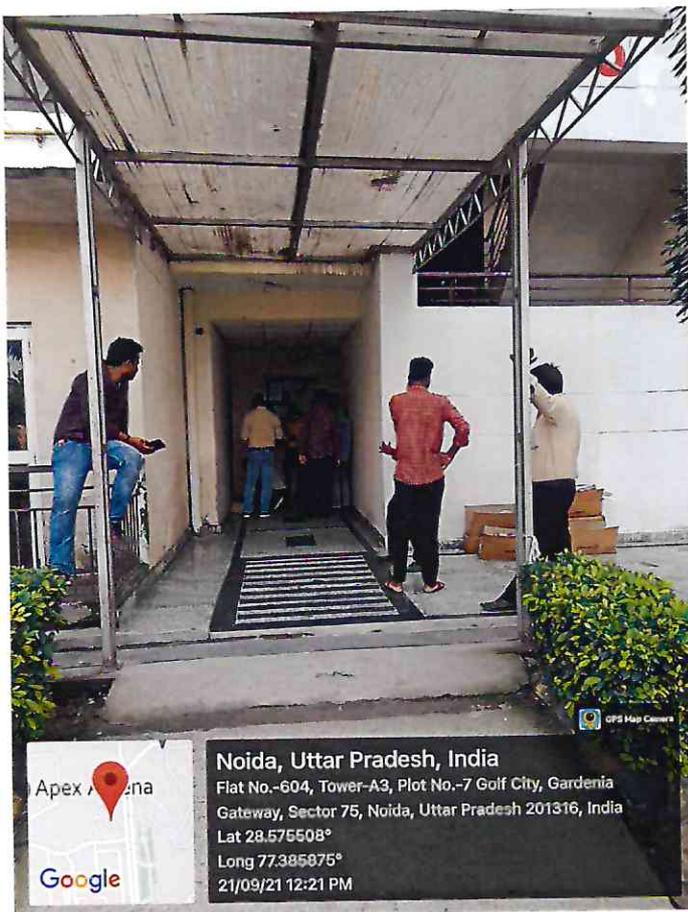
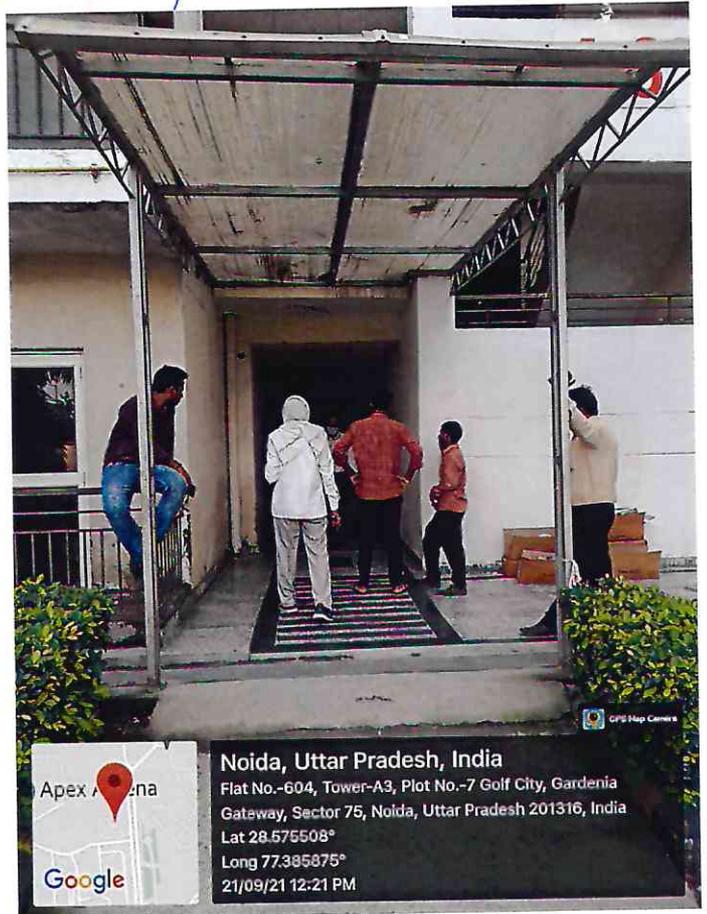
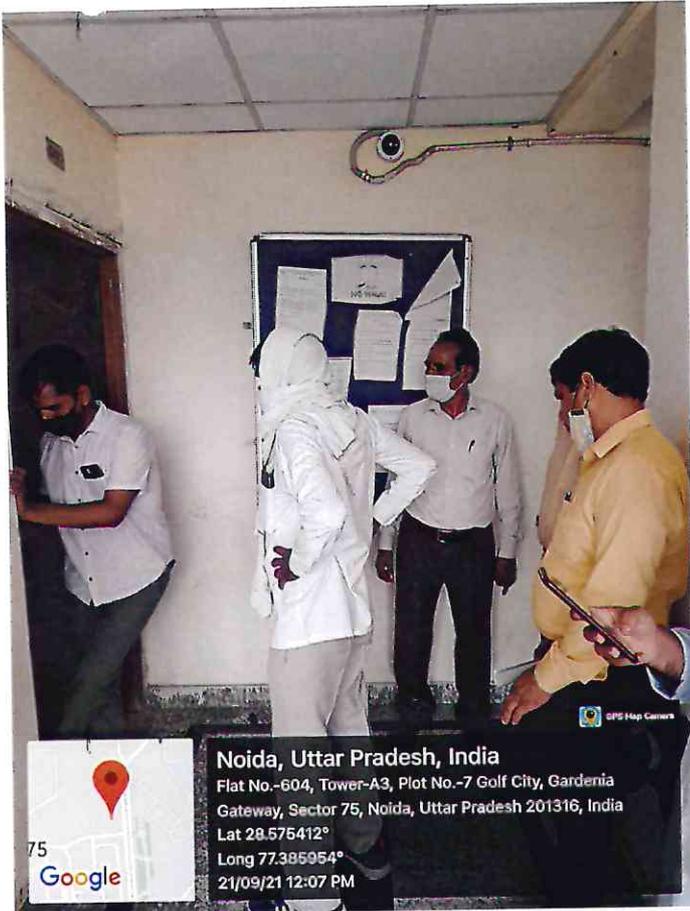
**ATTESTED**

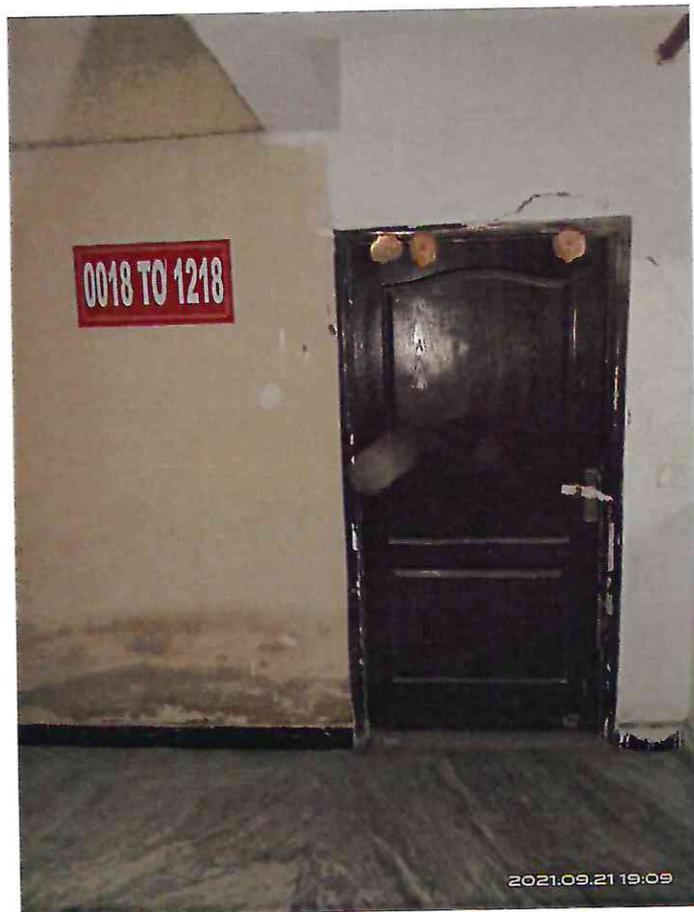
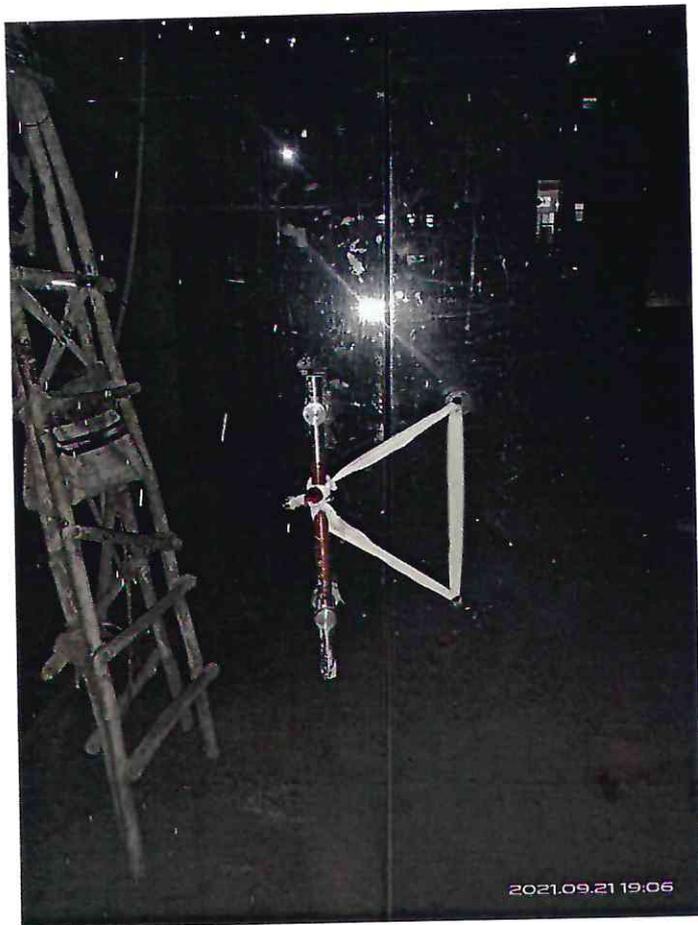
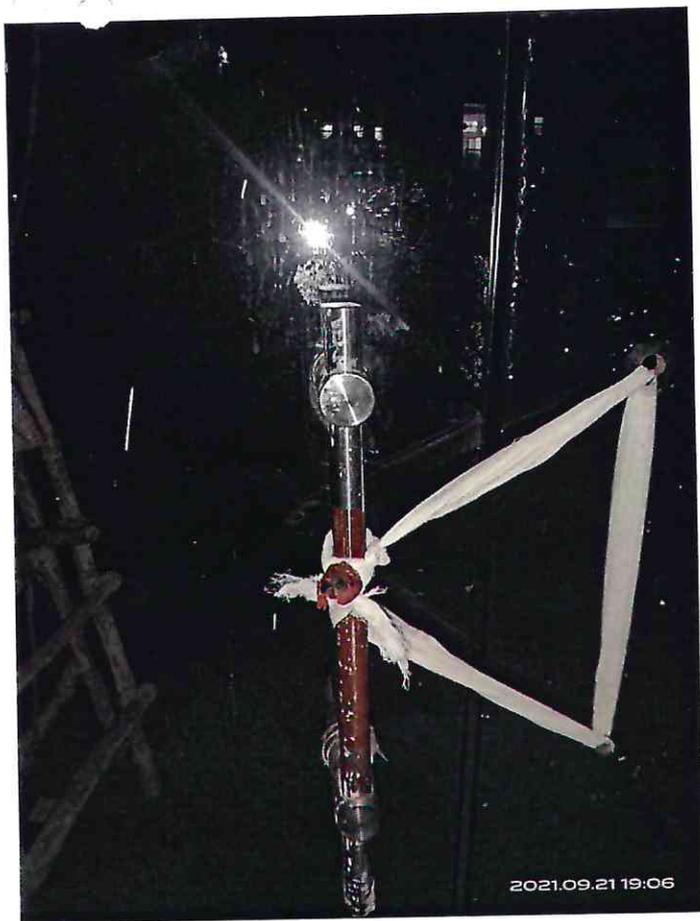
Naveen Chandra Sharma  
Advocate Notary  
Dadri Noida (G.B. Nagar)

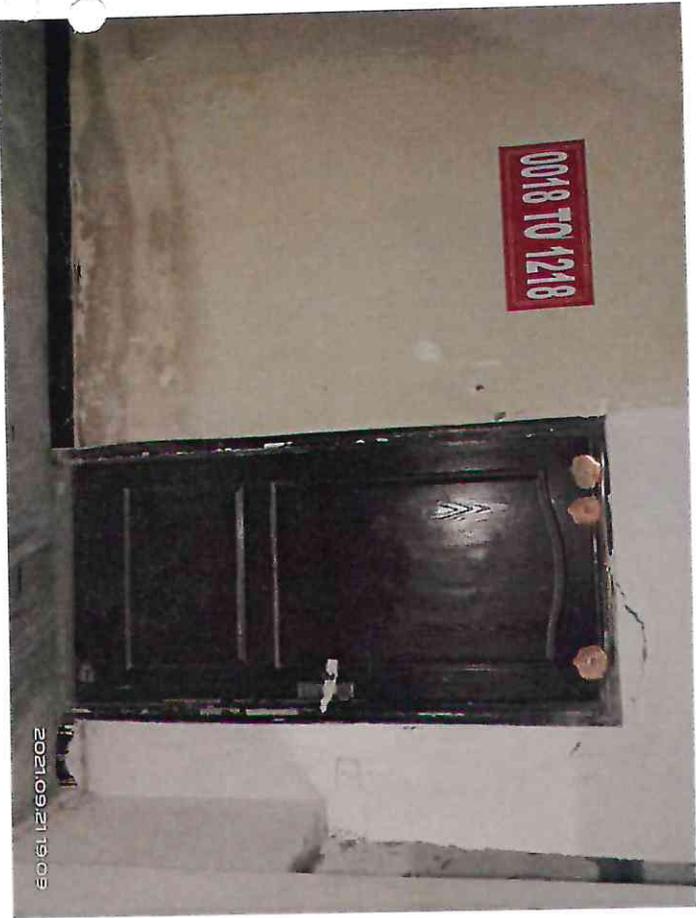
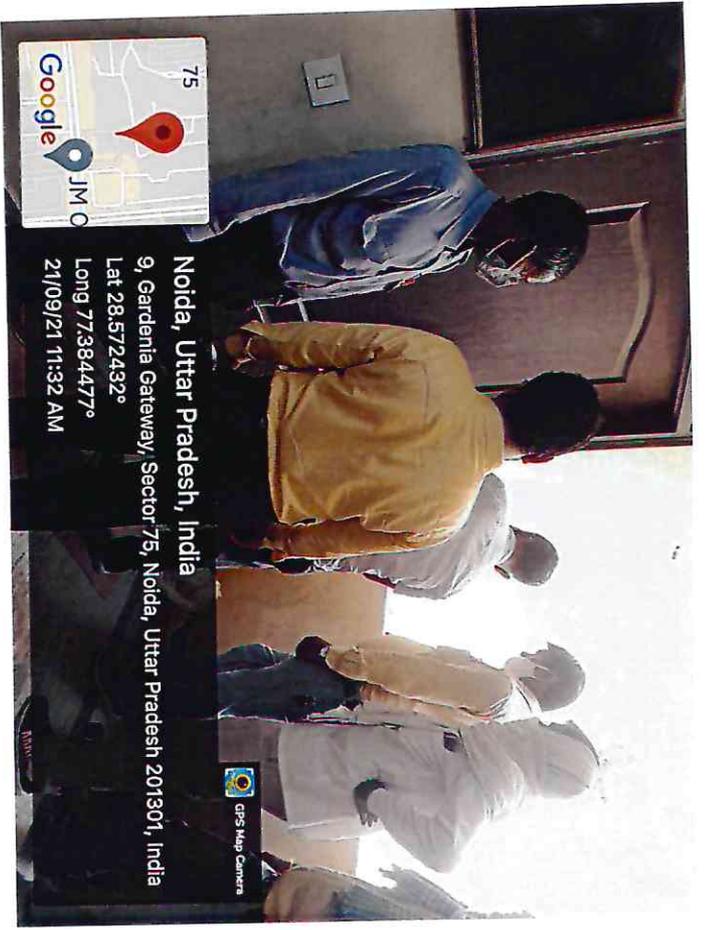
10 NOV 2021

For Gardenia India Ltd

Deponent  
Authorised Signatory









उत्तर प्रदेश UTTAR PRADESH

09AE 858330

**AFFIDAVIT**

I, **ISHVAR SINGH CHAPRANA S/O. SH. JAGVIR SINGH, AUTHORISED SIGNATORY OF M/S FUTEC SHELTERS PVT. LTD.** do hereby update and share the plan for completion of Sewer Treatment Plant (STP):

1. We are in the process of constructing STP in the project "**Futec Gateway**", **Plot No. 10, Sec-75, Noida, UP.**
2. The STP would have the capacity of **320 KLD** capacity.
3. We have already released the **Purchase Order.**
4. Related material and equipment deliveries are in progress.
5. **Civil Work** has started.
6. Installation and commissioning to be completed **in two month** (10<sup>TH</sup> Jan 2021)

For Futec Shelters Pvt. Ltd.  
**DEPONENT**  
*[Signature]*  
 Authorised Signatory

**Verification:**

I, the above named deponent do hereby verify that the facts stated above are true to the best of my personal knowledge and belief.



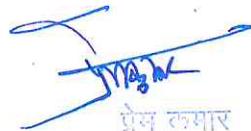
**ATTESTED**  
*[Signature]*  
 Naveen Chandra Sharma  
 Advocate Notary  
 Dadri Noida (G.B. Nagar)

For Futec Shelters Pvt. Ltd.  
**DEPONENT**  
*[Signature]*  
 Authorised Signatory

10 NOV 2021

**IN THE COURT OF CHIEF JUDICIAL MAGISTRATE, GAUTAM BUDDH NAGAR**

S.NO	CASE NO.	PARTY	DESCRIPTION	ADVOCATE DETAILS
✓ 1	/2021	NOIDA V/S M/S R.G.RESIDENCY & OTH.	GH-02, Sector – 120,	ATUL SHARMA S.No-20
✓ 2	/2021	NOIDA V/S M/S SKYTECH CONT. & OTH.	GH-01D, Sector – 76,	ATUL SHARMA S.No-24
✓ 3	/2021	NOIDA V/S M/S FUTECH SHELTER PVT. LTD. & OTH.	GH-10 (Eco City), Sector – 75,	ATUL SHARMA S.No-27
✓ 4	/2021	NOIDA V/S M/S GARDENIA INDIA LTD. & OTH.	GH-09 (Eco City), Sector – 75,	ATUL SHARMA S.No-26
✓ 5	/2021	NOIDA V/S M/S M/s IVRCL Aranya Projects Pvt Ltd & OTH.	GH-02, Sector – 119,	ATUL SHARMA S.No-23
✓ 6	/2021	NOIDA V/S M/s Aims Max & OTH.	GH-07, Sector – 75,	ATUL SHARMA S.No-25
✓ 7	/2021	NOIDA V/S M/s M/s Assotech Celeste & OTH.	D-3A, Sector -44,	ATUL SHARMA S.No-21
✓ 8	/2021	NOIDA V/S M/s M/s Assotech Windsor Court & OTH.	GH-4A, Sector – 78,	ATUL SHARMA S.No-22

  
 प्रकाश कुमार  
 सहायक प्रबंधक  
 नौएडा

  
 अर्चना भारती  
 ड्राफ्ट्समैन  
 नौएडा प्राधिकरण

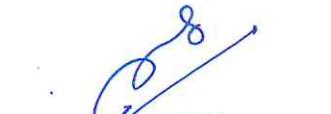
  
 राजत  
 सहायक प्रबंधक  
 नौएडा प्राधिकरण

  
 वैभव गुप्ता  
 वरिष्ठ प्रबंधक (नियोजन)  
 नौएडा

  
 एच. यू. फारुख  
 सहायक प्रबंधक (नियोजन), नौएडा

  
 सुमित प्रो.  
 सहयुक्त वास्तु  
 नौएडा

  
 पी.एस.  
 सहायक प्रबंधक  
 नौएडा

  
 Minalakshi Narang  
 Manager (Planning)  
 NOIDA

  
 RAM PRAKASH  
 HEAD DRAUGHT'S MAN  
 NOIDA

S.No.	Name of Work	Estimated Cost. (in laes)	Action Plan	C.B. No.	Date of Start	Date of Completion	Actual Date of Completion	Remarks
1	Installation of non clog submersible pump at SPS-115, Noida	60.00	Newly constructed SPS-115 non clog pump are to be installed. Presently sewer is disposed in near by existing sewer line.	209/DGM(Jai)/AO/SM(Jai)-I/18-19 Dt. 18.02.2019	18.02.2019	17.08.2019	17.02.2020	Work Completed
2	Strengthening of sewer line in Ph-2, hosiery complex, sector-84 & 85, Noida	388.81	Presenting sewer line of said sectors are connected to existing sewer line that causes frequent sewer jam/over flow	27/AO/DGM(Jai)/SM(Jai)-III/19-20 Dt. 22.07.2019	22.07.2019	21.01.2020	25.02.2020	Work Completed
3	P/L disposal sewer line from SPS-85 to rising main passes from sector-92 MSPS, Noida	154.40	Presenting sewer line of said sectors are connected to existing sewer line that causes frequent sewer jam/over flow	75/AO/DGM(Jai)/SM(Jai)-III/19-20 Dt. 25.11.2019	25.11.2019	23.03.2020	01.10.2020	Work Completed
4	Strengthening of sewer line (Connection of sec-74, 75, 76, 77, 78, 79, 116 to SPS-117) Noida	593.45	Presenting sewer line of said sectors are connected to existing sewer line that causes frequent sewer jam/over flow	110/AO/DGM(Jai)/SM(Jai)-III/19-20 Dt. 03.01.2020	03.01.2020	30.06.2020	30.06.2020	Work Completed
5	Strengthening of sewerage (Relaying of 400mm DI rising main line SPS-2/5) Noida	87.88	Old sewer line leaking frequently and is to be replaced.	58/DGM(Jai)/AO/SM(Jai)-I/20-21 Dt. 24.07.2020	24.07.2020	23.01.2021	23.01.2021	Work Completed
6	P/L of main Sewer line from B-Block Sector-19 to SPS-18) Noida	172.07	Strengthening of old/undersized sewer line for proper functioning of sewerage system. Contract Bond prepared. Work in progress	153/DGM(Jai)/AO/SM(Jai)-I/18-19 Dt. 19.10.2020	19.10.2020	18.07.2021	Work in progress Time extension has been sent for	Work Completed
7	Strengthening of main sewer line from SPS-10 to STP-54, Noida	225.00	Strengthening of old/undersized sewer line for proper functioning of sewerage system. Contract Bond prepared. Work in progress DOS 26.07.2021 to DOC 25.07.2022.	19/GM(Jai)/AO/SM(Jai)-I/21-22 Dt. 26.07.2021	26.07.2021	25.07.2022	Work in progress	Work in progress Physical progress 50%
8	Shifting of Sewer line from Group Housing plot GH-01B to SPS-43 Part-A) Noida	380.88		09/AO/GM/Jai-III/21-22 Dt. 23.06.2021	23.06.2021	22.03.2022	Work in progress	Work Completed
9	Shifting of Sewer line from Group Housing plot GH-01B to SPS-43) Noida	210.93		07/AO/GM/Jai-III/21-22 Dt. 17.06.2021	17.06.2021	16.03.2022	Work in progress	Work Completed
10	D/o Village (P/L Water & Sewer line relaying old choked & damaged line in Village-Bhangel) Noida	177.27		19/GM(Jai)/AO/SM(Jai)-I/21-22 Dt. 06.07.2021	06.07.2021	05.07.2022	Work in progress	Work in progress Physical progress 45%
Total		2450.69						

(SANJAY PARASHAR)  
SENIOR MANAGER (JAL)-I  
NOIDA

(A.K. VARUN)  
SENIOR MANAGER (JAL)-III  
NOIDA

# Division (Jal-OA)

## Timeline of Priority Projects

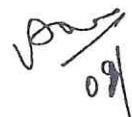
शैलेश - (C)

Date-09.11.2021

S.No.	Name of Project	Date of Completion as per Contract Bond	Physical Progress (%)		Present Status
			Civil	Mechanical/ Electrical	
1	Design, Construction, Supply, Erection, Testing & Commissioning of 100 MLD STP at Sector - 168, Noida Based on SBR (Sequential Batch Reactor) Technology including Operation & Maintenance for 60 Months. Working Agency:- M/s Khilari infrastructure Private Limited	02.09.2022 (Project)	76%	22%	RSPS का Well Sinking तथा राफ्ट का कार्य पूर्ण हो चुका है, ग्राऊण्ड फ्लोर से ऊपर का कार्य प्रगतिरत है। प्राईमरी ट्रीटमेन्ट यूनिट के कॉलम तक का कार्य पूर्ण हो चुका है स्लेब का कार्य प्रगतिरत है। एस0बी0आर0 की Basin की Raft & Wall का कार्य पूर्ण हो चुका है एवं चैनल व बॉक-वे का कार्य प्रगतिरत है। सी.सी.टी. में Raft & Wall तथा सी0सी0टी0 रुम स्लेब का कार्य पूर्ण हो चुका है। स्लज थिकनर, डिलूशन वाटर सम्य एवं सैन्टीफयूज यूनिट के फाऊण्डेशन का कार्य प्रगतिरत है। एडमिन बिल्डिंग की स्लेब का कार्य पूर्ण हो चुका है द्वितीय तल का कार्य प्रगतिरत है। एच0टी0 रुम एवं एयर ब्लोअर रुम के कॉलम तक का कार्य पूर्ण हो चुका है स्लेब का कार्य प्रगतिरत है। इन्फ्रास्ट्रक्चर में Road Earth Work embankment का कार्य प्रगतिरत है। स्टाफ क्वार्टर में प्रथम तल तक कार्य पूर्ण हो चुका है तथा ब्रिक कार्य प्रगतिरत है। फाईबर डिस्क फिल्टर की यूनिट की राफ्ट का कार्य पूर्ण हो चुका है एवं टॉप दिवाल का कार्य प्रगतिरत है। Mechanical works में डिक्लेन्डर, एयर ब्लोअर एवं एम.एस. एयर लाईन पाईप की आपूर्ति हो चुकी है। प्राधिकरण द्वारा कार्य को 31 मार्च, 2022 तक पूर्ण कराकर द्रायल रन प्रारम्भ करा दिया जायेगा।
2	Design, Construction, Supply, Erection, Testing & Commissioning of 80 MLD STP at Sector - 123, Noida Based on SBR (Sequential Batch Reactor) Technology including Operation & Maintenance for 60 Months Working Agency:- M/s HNB Engineers Pvt. Ltd.	02.09.2022 (Project)	73%	Procurement in process	एस0बी0आर0 की बेसिन की राफ्ट कंकरीट का कार्य पूर्ण हो चुका है तथा एस0बी0आर0, Basin की Wall का कार्य 70 प्रतिशत पूर्ण हो चुका है। RSPS का 16 मीटर में से 12 मीटर की Casting पूर्ण हो चुकी है। एस0टी0पी0 की Boundary wall का कार्य पूर्ण हो चुका है। इसके साथ-साथ सी0सी0टी0 एवं दोनों स्लज थिकनर का कार्य लगभग पूर्ण हो चुका है। इसके साथ-साथ सैन्टीफयूज स्लेब का कार्य प्रगतिरत है। एयर ब्लोअर एवं प्रशासनिक भवन के प्रथम तल की कास्टिंग का कार्य पूर्ण किया जा चुका है। Mechanical parts की Procuring की कार्यवाही की जा रही है। प्राधिकरण द्वारा कार्य को अनुबन्ध तिथि से पूर्व पूर्ण करा दिया जायेगा।

  
09/11/21

  
09/11/21

  
09/11/21

# U/C 100 MLD STP, Sector -168 Noida



# U/C 80 MLD STP, Sector -123 Noida



(422)

**Toilet & Urinal Details**

S.No	Description	Number
1	Public Toilet	101
2	Pink Toilet	16
3	Community Toilet	69
4	Urinals	120



**S C Mishra**  
**Sr Project Engineer**  
**Public Health**

(421)

Appendix-G  
Desludging points in Noida

संलग्नक - D

S No.	Jal Devision of Noida	sector	Landmark/location
1	Jal-I	Sector-5	Sewage Pumping Station, Sector-5, Noida
2	Jal-I	Sector-10	Sewage Pumping Station, Sector-10, Noida
3	Jal-I	Sector-11	Sewage Pumping Station, Sector-11, Noida
4	Jal-I	Sector-18	Sewage Pumping Station, Sector-18, Noida
5	Jal-I	Sector-55	Sewage Pumping Station, Sector-55, Noida
6	Jal-I	Sector-66	Sewage Pumping Station, Sector-66, Noida
7	Jal-I	Sector-117	Sewage Pumping Station, Sector-117, Noida
8	Jal-I	Sector-122	Sewage Pumping Station, Sector-122, Noida
9	Jal-II	Sector-20	Sewage Pumping Station, Sector-20, Noida
10	Jal-II	Sector-28	Sewage Pumping Station, Sector-28, Noida
11	Jal-II	Sector-31	Sewage Pumping Station, Sector-31, Noida
12	Jal-II	Sector-33	Sewage Pumping Station, Sector-33, Noida
13	Jal-II	Sector-38	Sewage Pumping Station, Sector-38, Noida
14	Jal-III	Sector-39	Sewage Pumping Station, Sector-39, Noida
15	Jal-III	Sector-43	Sewage Pumping Station, Sector-43, Noida
16	Jal-III	Hosiery Complex	Sewage Pumping Station, Hosiery Complex Phase-II, Noida
17	Jal-III	Sector-92	Sewage Pumping Station, Sector-92, Noida
18	Jal-III	Sector-80	Sewage Pumping Station, Village-Kakrala Sector-80, Noida
19	Jal-I	Sector-16	Sewage Pumping Station, Sector-16, Noida
20	Jal-III	Sector-85	Sewage Pumping Station, Sector-85, Noida
21	Jal-I	Sector-115	Sewage Pumping Station, Sector-115, Noida
22	Jal-I	Sector-15	Sewage Pumping Station, Sector-15, Noida

*[Handwritten signature]*

*[Handwritten signature]*

*[Handwritten signature]*  
SM (Jal III)



**OFFICE OF THE SR. MANAGER JAL DIVISION-1**  
**SECTOR-5, NOIDA**

No Noida/Sr.M, Jal-1/2021

Dated :

To,

The Executive Engineer  
Head Works Division Agra Canel  
Okhla, New Delhi- 110025

Subject: Construction of In-Situ Constructed Wetland in NOIDA Main  
Drain (Kondli Drain)

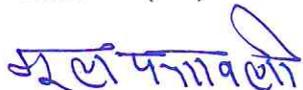
The Wetland is constructed by your deptt. vide letter No- Noida/  
Sr.M Jal Div-1/2021/1325 dt. 18.02.2021 on deposit work. Date of start  
of the work is 18.02.2021 & date of completion is 17.02.2022. As per  
NGT compliance the work has to be completed in time.

You are directed to adhere to the time line of M.O.U. to complete  
the work in time.

(Sanjay Parashar)  
Sr. Manager  
Jal Div-1

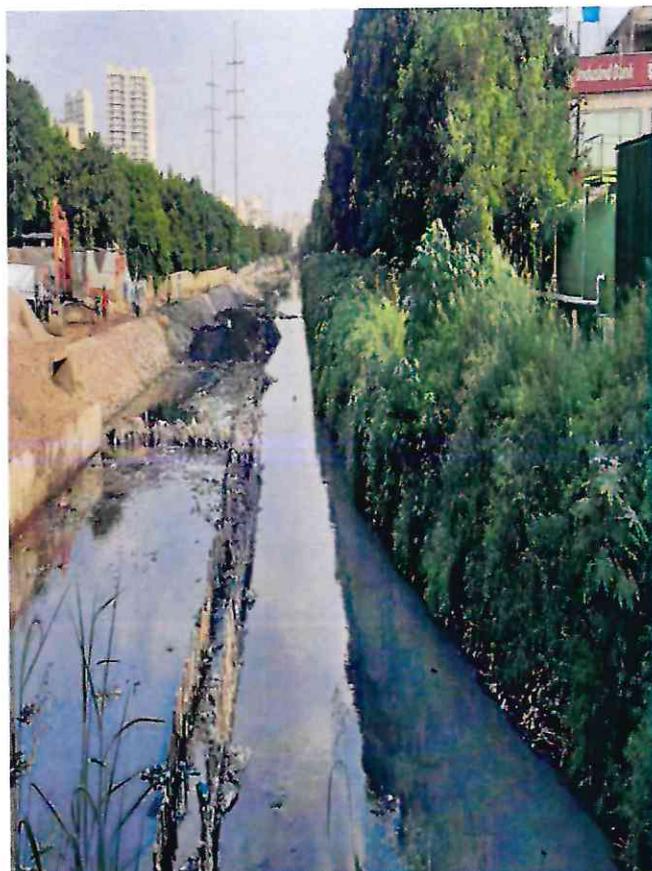
Copy to:

- 1 General Manager for kind information
- 2 D.G.M. (Jal) for kind information

③  

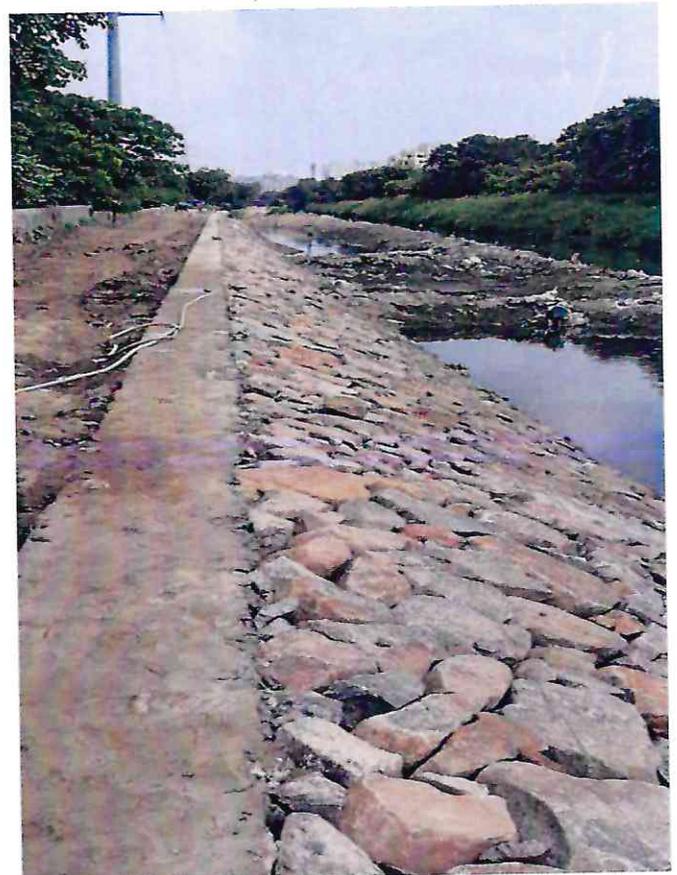
  
Sr. Manager  
Jal Div-1

**Construction of Wet Land at Kondli Drain in Sector-50, Noida.**





**Construction of Wet Land at Kondli Drain in Sector-50, Noida.**



संलग्नक - f

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AnnexureReport Regarding Encroachment on Embankment of DrainsReceived  
Report Received

S. No.	WC	Status Report	Drain Points		Signature of Incharge WC
1.	WC-1	No. encroachment on embankment of Drains at present	Nil	00 Nos.	<del>Required</del>
2. ✓	WC-2	No. encroachment on embankment of Drains at present	8, 10 & 11	03 Nos.	Received
3.	WC-3	No. encroachment on embankment of Drains at present	12 to 20	09 Nos.	Received
4.	WC-4	No. encroachment on embankment of Drains at present	Nil	00 Nos.	Received
5. ✓	WC-5	No. encroachment on embankment of Drains at present	1 to 7 & 9	08 Nos.	Received
6. ✓	WC-6	No. encroachment on embankment of Drains at present	21 & 22	02 Nos.	Received
7.	WC-7	No. encroachment on embankment of Drains at present	25 & 27	02 Nos.	Received
8. ✓	WC-8	No. encroachment on embankment of Drains at present	23, 24, 26, 28 & 30	05 Nos.	Received
9.	WC-9	No. encroachment on embankment of Drains at present	29	01 Nos.	Received
10. ✓	WC-10	No. encroachment on embankment of Drains at present	Nil	00 Nos.	Received
			Total =	30 Nos.	

\*  
~~Received~~\*  
~~Received~~

पत्र संख्या- नौएडा/व0प्र0(व0स0-1)/2021/ 1192

दिनांक 01/11/21

वरिष्ठ प्रबन्धक  
जल खण्ड-प्रथम  
सैक्टर-5, नौएडा।

विषय:- माननीय नेशनल ग्रीन ट्रिब्यूनल (NGT) में पारित आदेश के अन्तर्गत नौएडा क्षेत्र के चिन्हित 30 नालों से अतिक्रमण हटाने के सम्बन्ध में।

सन्दर्भ:- पत्र संख्या-नौएडा/व0प्र0(जल)/21/905, दिनांक-27.10.2021

कृपया उपरोक्त विषयक सन्दर्भित पत्र के क्रम में अवगत कराना है कि पत्र के साथ संलग्न 30 नालों की सूची में वर्क सर्किल-प्रथम के कार्यक्षेत्र के अन्तर्गत नालों की संख्या-शून्य है।

अतः आख्या अग्रिम एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

  
(डी.एल. वर्मा)  
वरिष्ठ प्रबन्धक  
वर्क सर्किल-1, नौएडा

प्रतिलिपि:-

- महाप्रबन्धक, महोदय को सादर सूचनार्थ।
- उप महाप्रबन्धक (जल) महोदय को सादर सूचनार्थ।
- प्रबन्धक को आवश्यक कार्यवाही हेतु।

वरिष्ठ प्रबन्धक  
वर्क सर्किल-1, नौएडा

2008  
03/11/21



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**नवीन ओखला औद्योगिक विकास प्राधिकरण**  
**कार्यालय वरिष्ठ प्रबन्धक**  
 जल खण्ड-प्रथम, सेक्टर-5, नोएडा।

पत्र सं नोएडा/कोप्र0(जल-1)/21/905  
 दिनांक 27/10/2021

वरिष्ठ प्रबन्धक  
 बक संकित 1 से 10  
 नोएडा।

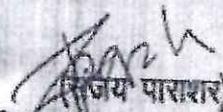
**विषय :-** माननीय नेशनल ग्रीन ट्रीब्युनल (NGT) में पारित आदेश के अन्तर्गत नोएडा क्षेत्र के विहित 30 नालों से अतिक्रमण हटाने के सम्बन्ध में।

- सन्दर्भ :-**
1. NGT OA No. 1002/ 2018 titled Abhist Kusum Gupta Vs State of Uttar Pradesh & Ors order dated 19/02/2019, 30/07/2019 and 30/07/2021
  2. CPCB File No. A-14011/1/ 2015-UPC-1/ 2015/ 2477 dated 06/06/2019
  3. Noida Authority Letter No.: Noida/ CEO/ 2019/ 1401 dated 20/12/2019

कृपया उपरोक्त सन्दर्भित प्रकरण में अवगत कराना है कि आज दिनांक 27.10.2021 को Online Meeting में मुख्य कार्यपालक अधिकारी महोदया द्वारा माननीय नेशनल ग्रीन ट्रीब्युनल (NGT) में पारित आदेश सं-1002/2018 के कम्प्लाइन्स रिपोर्ट के बिन्दु सं-8 "Special drives have been carried out against encroachers on embankment of drains and same has been maintained. So disposal of untreated waste water into drains has been stopped. All encroachments on the embankment of these 30 drains will be removed within next one year." के क्रम में 30 नालों को अतिक्रमण रहित होने की अवतन स्थिति से सम्बन्धित फोटोग्राफ उपलब्ध कराने हेतु निर्देश दिये गये।

अतः उपरोक्त निर्देशों के क्रम में 30 नालों की सूची इस आशय से संलग्न की जा रही है कि आपके कार्यक्षेत्र में आ रहे विहित नालें अतिक्रमण रहित हैं, की पुष्टि अपने स्तर से करते हुये अतिक्रमण रहित फोटोग्राफ संलग्न कर अधीनस्थकारी कार्यालय में दिनांक 28.10.2021 की सायं तक उपलब्ध कराने का कष्ट करें।

**संलग्नक : 30 ड्रेन की सूची।**

  
 (राजेश पाराशर)  
 वरिष्ठ प्रबन्धक, जल खण्ड-प्रथम

**प्रतिलिपि :-**

1. अपर मुख्य कार्यपालक अधिकारी (एन) महोदया को सादर अवलोकनार्थ प्रेषित।
2. मुख्य महाप्रबन्धक महोदय को सादर अवलोकनार्थ प्रेषित।
3. महाप्रबन्धक महोदय को सादर सूचनार्थ प्रेषित।
4. उप महाप्रबन्धक (जल) महोदय को सादर सूचनार्थ प्रेषित।
5. उप महाप्रबन्धक (जन-स्वास्थ्य) महोदय को सादर सूचनार्थ प्रेषित।
6. वरिष्ठ प्रबन्धक (जल-II/III) को आवश्यक कार्यवाही हेतु।
7. मूल पत्रावली।

वरिष्ठ प्रबन्धक, जल खण्ड-प्रथम

## Annexure-I

नीएडा क्षेत्र के सिंचाई नाले से जुड़ने वाले विभिन्न नालों का विवरण

क्र.सं.	सिंचाई नाले से जुड़ने वाले विभिन्न नाले
1	समरविले सेक्टर-22
2	ए-16, सेक्टर-23 के सामने
3	ए-17/23 के सामने
4	गेट के सामने, थाने के पास, सेक्टर-23
5	आशीष कॉन्वेन्ट स्कूल, सेक्टर-33 के पास
6	कृमको कॉलोनी, सेक्टर-35
7	कृमको कॉलोनी, सेक्टर-35 (मोरना के सामने)
8	ब्रजवासी कैंटर्स मोरना हरिजन बस्ती
9	सेक्टर-34
10	सुरमी हॉस्पिटल मोरना
11	सर्विस रोड
12	केन्द्रीय विहार, सेक्टर-51
13	पुलिस चौकी, सेक्टर-51
14	केन्द्रीय विहार की तरफ (गोल चक्कर) सेक्टर-51
15	सेक्टर-50, 51 बीच रोड पर सेक्टर-51 कह तरफ गोल चक्कर के पास
16	सेक्टर-50 नील गिरी हिल्स एफ-01
17	सेक्टर-50 UGR
18	काजल डेयरी, सामुदायिक शौचालय, बरौला नाला, सेक्टर-50
19	ग्राम-बरौला शमशान के पास
20	बहुमण्डल मार्केट भाटी डेयरी ग्राम-बरौला
21	महागुन मजारिया सेक्टर-76 के सामने
22	मेन जवशन, सेक्टर-78
23	एस0एम0जी0 पब्लिक स्कूल, राजीव कॉलोनी भंगेल
24	सतनाम कौराना स्टोर भंगेल
25	NSEZ मेट्रो के नीचे
26	भंगेल वाला नाला
27	होजरी
28	एडवाण्ट, सेक्टर-142
29	सेक्टर-135 के पास
30	सेक्टर-82 के पास

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# नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबंधक

वर्क सर्किल-द्वितीय, वाटर वर्क्स कम्पाउण्ड  
सैक्टर-19, नौएडा, जिला-गौतमबुद्ध नगर-201301

पत्रांक:- नौएडा/वरिष्ठप्रबंधक (व०स०-2)/2021/..... 3340

दिनांक.....  
29/10/21

वरिष्ठ प्रबंधक  
जल खण्ड-प्रथम,  
सैक्टर-05, नौएडा।

विषय:- माननीय नेशनल ग्रीन ट्रीब्यूनल (NGT) में पारित आदेश के अन्तर्गत नौएडा क्षेत्र के चिन्हित 30 नालों से अतिक्रमण हटाने के सम्बन्ध में।

सन्दर्भ:-

1. NGT OA No.-1002/2018 titled Abhist Kusum Gupta Vs State of Uttar Pradesh & Ors. order dated 19/02/2019, 30/07/2019 & 30/07/2021
2. CPCB File No. - A-14011/1/2015-UPC-1/2015/2477, dated 06/06/2019.
3. Noida Authority Letter No.:- Noida / CEO/2019/1401, dated 20/12/2019.

सन्दर्भित पत्र सं.- नौएडा/ व०प्र० (जल-I)/2021/905, दिनांक-27.10.2021

कृपया उपरोक्त सन्दर्भित पत्र के सम्बन्ध में अवगत कराना है कि वर्क सर्किल-2 के अन्तर्गत ग्राम-मोरना में 02 लोकेशन ब्रजवासी कैटर्स मोरना हरिजन बस्ती एवं सुरभी हॉस्पिटल मोरना के सामने अतिक्रमण रहित नाले के फोटोग्राफ आवश्यक एवं अग्रिम कार्यवाही हेतु पत्र के साथ संलग्न कर दिये गये हैं।

संलग्नक:- उपरोक्तानुसार।

  
(राहुल शर्मा)  
वरिष्ठ प्रबंधक  
वर्क सर्किल-2, नौएडा

प्रतिलिपि:-

- निजी सचिव को अपर मुख्य कार्यपालक अधिकारी (P) महोदय के सादर अवलोकनार्थ प्रेषित।
- मुख्य महाप्रबंधक महोदय को सादर सूचनार्थ प्रेषित।
- महाप्रबंधक महोदय को सादर सूचनार्थ प्रेषित।
- उप महाप्रबंधक (जल) महोदय को सादर सूचनार्थ प्रेषित।
- उप महाप्रबंधक (जन स्वा०) महोदय को सादर सूचनार्थ प्रेषित।
- प्रबंधक (जी)/सम्बन्धित सहायक प्रबंधक को आवश्यक कार्यवाही हेतु।

वरिष्ठ प्रबंधक  
वर्क सर्किल-2, नौएडा

# NOIDA नवीन ओखला औद्योगिक विकास प्राधिकरण

N.G.T

## कार्यालय वरिष्ठ प्रबन्धक

वर्क सर्किल-तृतीय, वाटर वर्क्स कम्पाउण्ड  
सैक्टर-19, नौएडा, जिला-गौतमगुह नगर-201301

पत्रांक:- नौएडा/व0प्र0(व0स0-3)/2021/1363

दिनांक: 01/11/2021

वरिष्ठ प्रबन्धक  
जल खण्ड-प्रथम,  
सैक्टर-5, नौएडा।

विषय: माननीय नेशनल ग्रीन ट्रीब्यूनल (एन0जी0टी0) में पारित आदेश के अर्न्तगत नौएडा क्षेत्र के चिन्हित 30 नालों से अतिक्रमण हटाने के सम्बन्ध में।

कृपया आपके कार्यालय पत्र संख्या नौएडा/व0प्र0(जल-1)/21/905 दिनांक 27.10.2021 का संदर्भ ग्रहण करने की कृपा करें, पत्र के साथ संलग्न सूची के अनुसार वर्क सर्किल-3 की आख्या निम्नानुसार है:-

क्र0सं0	सिचाई नाले से जुड़ने वाले नाले	वर्क सर्किल-3 की आख्या
1/11	सर्विस रोड (एम0पी0-3 रोड, मोरना के सामने)	कोई अतिक्रमण नहीं है।
2/12	केन्द्रीय विहार सैक्टर-51	
3/13	पुलिस चौकी सैक्टर-51	
4/14	केन्द्रीय विहार की तरफ (गोल चक्कर) सैक्टर-51	
5/15	सैक्टर-50, 51 के बीच रोड पर सैक्टर-51 की तरफ गोल चक्कर के पास	
6/16	सैक्टर-50 नील गिरी हिल्स एफ-01	
7/17	सैक्टर-50 यू0जी0आर0	
8/18	काजल डेयरी, सामुदायिक शौचालय, बरौला, नाला सैक्टर-50	
9/19	ग्राम बरौला शमशान घाट के पास	
10/20	ब्रहमपाल मार्केट भाटी डेयरी ग्राम बरौला	

आख्या सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

SM-Jal-1

वरिष्ठ प्रबन्धक  
वर्क सर्किल-3, नौएडा

प्रतिलिपि:-

1. महाप्रबन्धक महोदय को सादर सूचनार्थ।
2. उप महाप्रबन्धक (जल) महोदय को सूचनार्थ।
3. प्रबन्धक(एस0)/सम्बन्धित सहा0प्रबन्धक/अवर अभियन्ताओं को उनके द्वारा उपलब्ध कराई गई आख्या के कम में आवश्यक कार्यवाही हेतु।

03/11/21  
DGM-Jal

वरिष्ठ प्रबन्धक  
वर्क सर्किल-3, नौएडा



2015  
3/11/21

30 Dec  
NGT

Jal

Noida

## कार्यालय वरिष्ठ प्रबन्धक

वर्क सर्किल-4

वाटर वर्क्स कम्पाउण्ड, सैक्टर-19, नौएडा

पत्रांक:- नौएडा/वर्क सर्किल-4/2021/1338

दिनांक 01/11/21

वरिष्ठ प्रबन्धक  
जल खण्ड प्रथम  
सैक्टर-5, नौएडा

विषय:- माननीय नेशनल ग्रीन ट्रीब्यूनल (NGT) में पारित आदेश के अन्तर्गत नौएडा क्षेत्र में चिन्हित 30 नालों से अतिक्रमण हटाने के सम्बन्ध में।

कृपया उपरोक्त विषयक आपके कार्यालय के पत्रांक सं० नौएडा/व०प्र०(जल-1)/21/905 दिनांक 27.10.2021 के साथ सलग्न नौएडा क्षेत्र के 30 नालों की सुची में से कोई भी नाला वर्क सर्किल-4 के क्षेत्र के अन्तर्गत नहीं है। आख्या सूचनार्थ प्रेषित है।

(राकेश कुमार)

प्रभारी वरिष्ठ प्रबन्धक  
वर्क सर्किल-4, नौएडा

प्रतिलिपि:-

- स्टाफ ऑफिसर को अपर मुख्य कार्यपालक अधिकारी (एन) महोदय के सादर अवलोकनार्थ।
- मुख्य महाप्रबन्धक महोदय को सादर सूचनार्थ।
- महाप्रबन्धक महोदय को सादर सूचनार्थ।
- उप महाप्रबन्धक(जल) महोदय को सादर सूचनार्थ।
- उप महाप्रबन्धक(जन-स्वास्थ्य) महोदय को सादर सूचनार्थ।
- प्रबन्धक, वर्क सर्किल-4 को उनके द्वारा दी गयी आख्या के क्रम में।

01/11/21  
प्रभारी वरिष्ठ प्रबन्धक  
वर्क सर्किल-4, नौएडा

SM-Jal-1

DGM

03/11/21

20/4

3/11/21

409

## कार्यालय वरिष्ठ प्रबन्धक(व0स0-5)

द्वितीय-तल, जी-ब्लॉक मार्केट, सैक्टर-20, नौएडा

पत्र सं० नौएडा/व0प्र0(व0स0-5)/2021/ 1768

दिनांक

11/11/21

वरिष्ठ प्रबन्धक(जल)-1  
सैक्टर-5, नौएडा

विषय- माननीय नेशनल ग्रीन ट्रीब्युनल(NGT) में पारित आदेश के अन्तर्गत नौएडा क्षेत्र के चिन्हित 30 नालों से अतिक्रमण हटाने के सम्बंध में।

कृपया उपरोक्त विषयक आपके कार्यालय के पत्र संख्या: नौएडा/व0प्र0(जल-1)/2021/905 दिनांक 27-10-2021 के साथ संलग्न सूची में उल्लेखित वर्क सर्किल-5 के अधीन कार्यक्षेत्र से सम्बंधित स्थलों के सम्बंध में अवगत कराना है कि संदर्भित सूची के क्रमांक 02 से 09 पर उल्लेखित स्थल वर्तमान में अतिक्रमण मुक्त क्षेत्र है, संदर्भ हेतु स्थल के फोटोग्राफ इस पत्र के साथ संलग्न कर प्रेषित है।

संलग्नक- उक्त वर्णित फोटोग्राफ

Q

( रमेश चन्द )

वरिष्ठ प्रबन्धक(प्रभारी)  
वर्क सर्किल-5, नौएडा

प्रतिलिपि-

- मुख्य महाप्रबन्धक महोदय को सादर सूचनार्थ।
- महाप्रबन्धक महोदय को सादर सूचनार्थ।
- प्रबन्धक को इन निर्देश के साथ कि प्रश्नगत अवैध झुग्गियों को हटाने हेतु आवश्यक कार्यवाही करना सुनिश्चित करें।

वरिष्ठ प्रबन्धक(प्रभारी)  
वर्क सर्किल-5, नौएडा

## कार्यालय वरिष्ठ प्रबन्धक-वर्क सर्किल-6,

द्वितीय तल, जी ब्लॉक शॉपिंग कॉम्प्लेक्स, सैक्टर-20, नौएडा, गौतम बुद्ध नगर, उ०प्र०

पत्र सं० नौएडा/व०प्र०-व०स०-6/1867

दिनांक : 29/10/2021

उप महाप्रबन्धक (जल),  
जल खण्ड-प्रथम,  
सैक्टर-5, नौएडा।

विषय:- माननीय नेशनल ग्रीन ट्रीब्युनल (NGT) में पारित आदेश के अन्तर्गत नौएडा क्षेत्र के चिन्हित 30 नालों से अतिक्रमण हटाने के सम्बन्ध में।

कृपया आपके कार्यालय के पत्र संख्या नौएडा/उ०म०प्र०(जल)/2021/406 दिनांक 28.10.2021 के सन्दर्भ में अवगत कराना है कि उपरोक्त विषयक में उपलब्ध करायी गयी सूची के अनुसार वर्क सर्किल-6 के अन्तर्गत क्रम संख्या 21 व 22 पर अंकित महागुन मजारिया, सैक्टर-76 के सामने एवं मेन जंक्शन, सैक्टर-76, नौएडा-दो नाले आते हैं जिन पर वर्तमान में कोई अतिक्रमण नहीं है।

  
प्रबन्धक  
वर्क सर्किल-6, नौएडा

प्रतिलिपि:-

1. महाप्रबन्धक महोदय को सादर सूचनार्थ।
2. प्रबन्धक/श्री विजेन्द्र सिंह, अवर अभियन्ता को उनकी आख्या के सम्बन्ध में।



SM-JAL-1

प्रबन्धक  
वर्क सर्किल-6, नौएडा

  
08/11/21  
DGM-Jal

2044  
9/11/21



# कार्यालय वरिष्ठ प्रबन्धक

## वर्क सर्किल -7

प्रथम तल, जी-ब्लॉक कामर्शियल कॉम्प्लैक्स, सेक्टर -20, नौएडा

पत्रांक:- नौएडा/वरिष्ठप्रबन्धक/वस0-7/2021/... 19  
दिनांक ..... 01/11/21 .....

उप महाप्रबन्धक-(जल)  
सेक्टर-39, नौएडा।

विषय:- माननीय नेशनल ग्रीन ट्रीब्यूनल (एन0जी0टी0) में पारित आदेशों के अन्तर्गत नौएडा क्षेत्र से चिन्हित 30 नालों से अतिक्रमण हटाने के सम्बन्ध में।

कृपया आपके कार्यालय पत्रांक के अनुपालन में पत्र के साथ संलग्न सूची के अनुसार वर्क सर्किल-7 की आख्या निम्नानुसार है-

क्र0सं0	स्थान	वर्क सर्किल की आख्या
1/25	एन0एस0ई0जेड0 नाले के नीचे	कोई अतिक्रमण नहीं है।
2/27	हॉजरी कॉम्प्लैक्स	कोई अतिक्रमण नहीं है।

  
(बी0एम0 सिंह)

वरिष्ठ प्रबन्धक  
वर्क सर्किल -7, नौएडा

# कार्यालय वरिष्ठ प्रबन्धक

वर्क सर्किल-8

वाटर वर्क्स कम्पाउण्ड, सैक्टर-19, नौएडा

पत्रांक:- नौएडा/व.प्र.(व0स0-8)/2021/2014  
दिनांक 29/10/21

वरिष्ठ प्रबन्धक  
जल खण्ड-प्रथम  
सैक्टर-5, नौएडा।

विषय:- माननीय नेशनल ग्रीन ट्रीब्युनल (एन.जी.टी.) में पारित आदेश के अन्तर्गत नौएडा क्षेत्र के चिन्हित 30 नालों से अतिक्रमण हटाने के सम्बंध में।

सन्दर्भ:-

1. NGT OA No. 1002/2018 titled abhist Kusum Gupta Vs State of Uttar Pradesh & Ors. Order dated 19/02/2019 & 30/07/2021
  2. CPCB File No.-A-14011/1/2015-UPC-1/2015/2477, Date 06/06/2019
  3. Noida Authority Letter No. :-Noida/CEO/2019/1401, Date 20/12/2019.
- सन्दर्भित पत्र संख्या- नौएडा/व.प्र.(जल-1)/2021/905, दिनांक 27.10.2021

कृपया उपरोक्त सन्दर्भित पत्र के सम्बंध में अवगत कराना है कि वर्क सर्किल-8 के अन्तर्गत एस.एम.जी. पब्लिक स्कूल, राजीव कॉलोनी भंगेल, सतनाम कैराना स्टोर भंगेल, भंगेल वाला नाला, एडवाण्ट, सैक्टर-142 व सैक्टर-142 के पास अतिक्रमण रहित नाले के फोटोग्राफ आवश्यक एवं अग्रिम कार्यवाही हेतु पत्र के साथ संलग्न कर दिये गये हैं।

संलग्नक-उपरोक्तानुसार।

  
(राहुल शर्मा)  
वरिष्ठ प्रबन्धक  
वर्क सर्किल-8, नौएडा

प्रतिलिपि:-

- निजी सचिव को अपर मुख्य कार्यपालक अधिकारी (पी.) महोदय के सादर सूचनार्थ।
- मुख्य महाप्रबन्धक महोदय को सादर सूचार्थ।
- महाप्रबन्धक महोदय को सादर सूचनार्थ।
- उप महाप्रबन्धक (जल) महोदय को सादर सूचनार्थ।
- उप महाप्रबन्धक (जन स्वा.) महोदय को सादर सूचनार्थ।
- प्रबन्धक/सहा.प्रबन्धक/अवर अभियन्ता को आवश्यक कार्यवाही हेतु।

वरिष्ठ प्रबन्धक  
वर्क सर्किल-8, नौएडा

**नौएडा****कार्यालय वरिष्ठ प्रबन्धक  
वर्क सर्किल-9, सैक्टर-39, नौएडा**

पत्र सं० नौएडा/व०प्र०-व०स०-9/2021/1971

दिनांक 1/11/2021

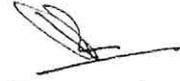
वरिष्ठ प्रबन्धक  
जल खण्ड-प्रथम,  
सैक्टर-5, नौएडा

विषय :- मा० नेशनल ग्रीन ट्रीब्यूनल (एन०जी०टी०) में पारित आदेश के अन्तर्गत नौएडा क्षेत्र के चिन्हित 30 नालों से अतिक्रमण हटाने के सम्बन्ध में।

कृपया आपके कार्यालय के पत्र सं० नौएडा/व०प्र०(जल-1)/21/905 दिनांक 27.10.2021 का सन्दर्भ ग्रहण करने का कष्ट करें। पत्र के साथ संलग्न सूची के अनुसार वर्क सर्किल-9 की आख्या निम्न प्रकार है:-

क्र.सं.	सिंचाई नाले से जुड़ने वाले नाले	वर्क सर्किल-3 की आख्या
1/29	सैक्टर-135 के पास	नाले पर कोई अतिक्रमण नहीं है।

पत्र सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।


(विजय रावल)  
वरिष्ठ प्रबन्धक  
वर्क सर्किल-9, नौएडा

प्रतिलिपि :-

1. मुख्य महाप्रबन्धक महोदय को सादर सूचनार्थ।
2. महाप्रबन्धक महोदय को सादर सूचनार्थ।
3. उप महाप्रबन्धक-(जल) महोदय को सादर सूचनार्थ।
4. प्रबन्धक-(आर)/श्री मंजेश कुमार, अवर अभियन्ता को उनकी आख्या के क्रम में।

  
वरिष्ठ प्रबन्धक  
वर्क सर्किल-9, नौएडा

404

**नवीन ओखला औद्योगिक विकास प्राधिकरण**  
कार्यालय वरिष्ठ प्रबन्धक, वर्क सर्किल-10, सैक्टर-6, नौएडा

पत्रांक: नौएडा/व.प्र.(व.स.-10)/2021/6301  
दिनांक: 29-10-2021

वरिष्ठ प्रबन्धक  
जल खण्ड-प्रथम  
सैक्टर-6, नौएडा

विषय:-माननीय नेशनल ग्रीन ट्रीब्युनल (NGT) में पारित आदेश के अन्तर्गत नौएडा क्षेत्र के चिह्नित 30 नालों से अतिक्रमण हटाने के सम्बन्ध में।

सन्दर्भ:-

1. NGT OA No. 1002/2018 titled Abhist Kusum Gupta Vs State of Uttar Pradesh & Ors order dated 19/02/2019, 30/07/2019 and 30/07/2021
2. CPCB File No. A-14011/1/2015-UPC-1/2015/2477 dated 06/06/2019
3. Noida Authority Letter No.:Noida/CEO/2019/1401 dated 20/12/2019

कृपया उपरोक्त विषयक अपने कार्यालय पत्र सं0 नौएडा/व0प्र0(जल-1)/21/905 दिनांक 27.10.2021 का अवलोकन करने का कष्ट करें जिसके माध्यम से पत्र के साथ संलग्न 30 नालों को अतिक्रमण रहित होने की अद्यतन स्थिति से सम्बन्धित फोटोग्राफ उपलब्ध कराने हेतु निर्देशित किया गया है।

उक्त के सम्बन्ध में अवगत कराना है कि संलग्न 30 नालों की सूची में वर्क सर्किल-10 के क्षेत्रान्तर्गत कोई भी नाला स्थित नहीं है। अतः इस वर्क सर्किल की आख्या शून्य है।

*29/10/21*  
वरिष्ठ प्रबन्धक  
वर्क सर्किल-10, नौएडा

प्रतिलिपि:-

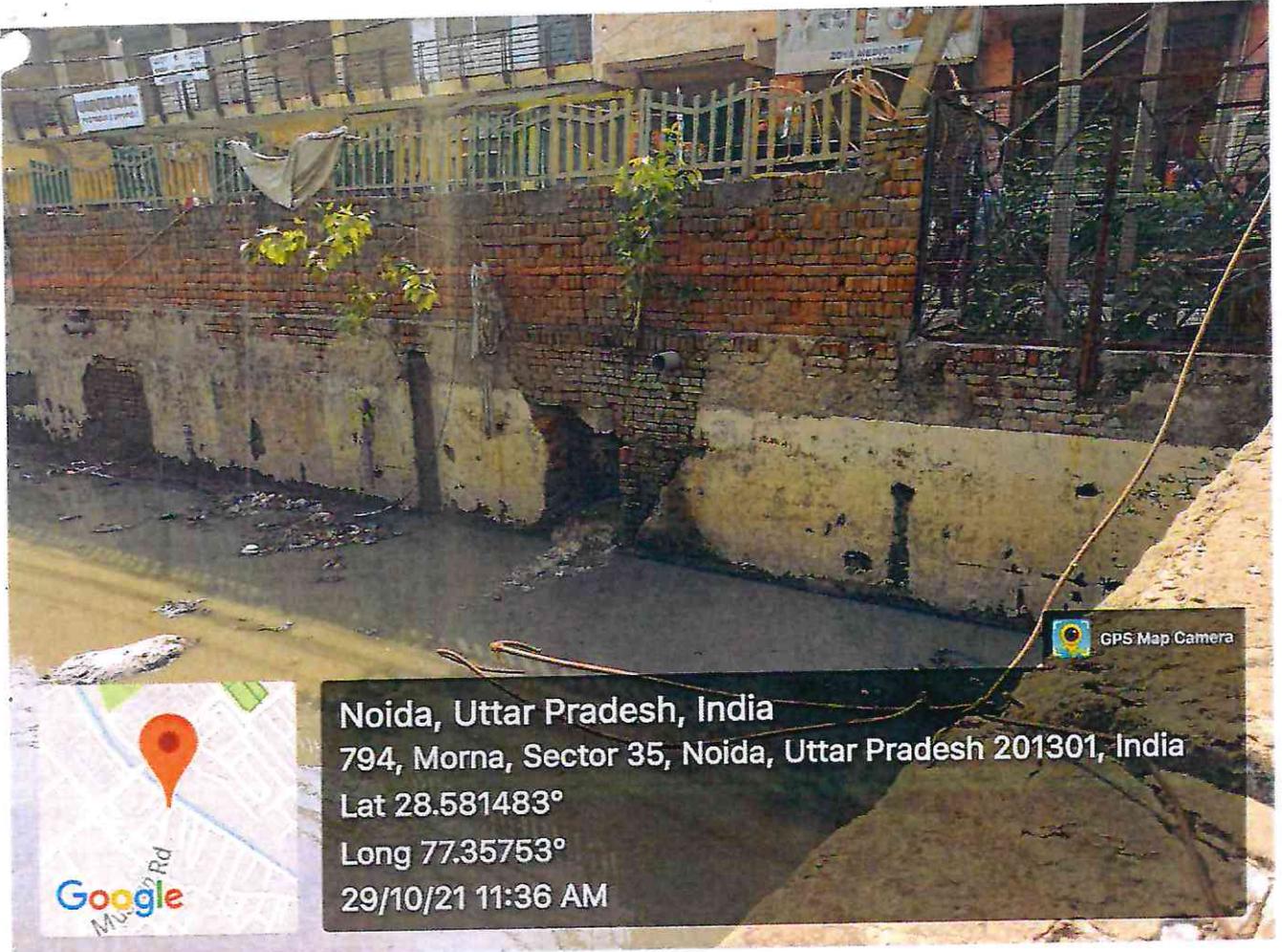
1. अपर मुख्य कार्यपालक अधिकारी (एन) महोदय को सादर अवलोकनार्थ।
2. मुख्य महाप्रबन्धक माहेदय को सादर अवलोकनार्थ।
3. महाप्रबन्धक महोदय को सादर अवलोकनार्थ।
4. प्रबन्धक (ए/एस), वर्क सर्किल-10, नौएडा।
5. समस्त सहायक प्रबन्धक/अवर अभियन्ता को उपलब्ध कराई गयी आख्या के क्रम में।

वरिष्ठ प्रबन्धक  
वर्क सर्किल-10, नौएडा

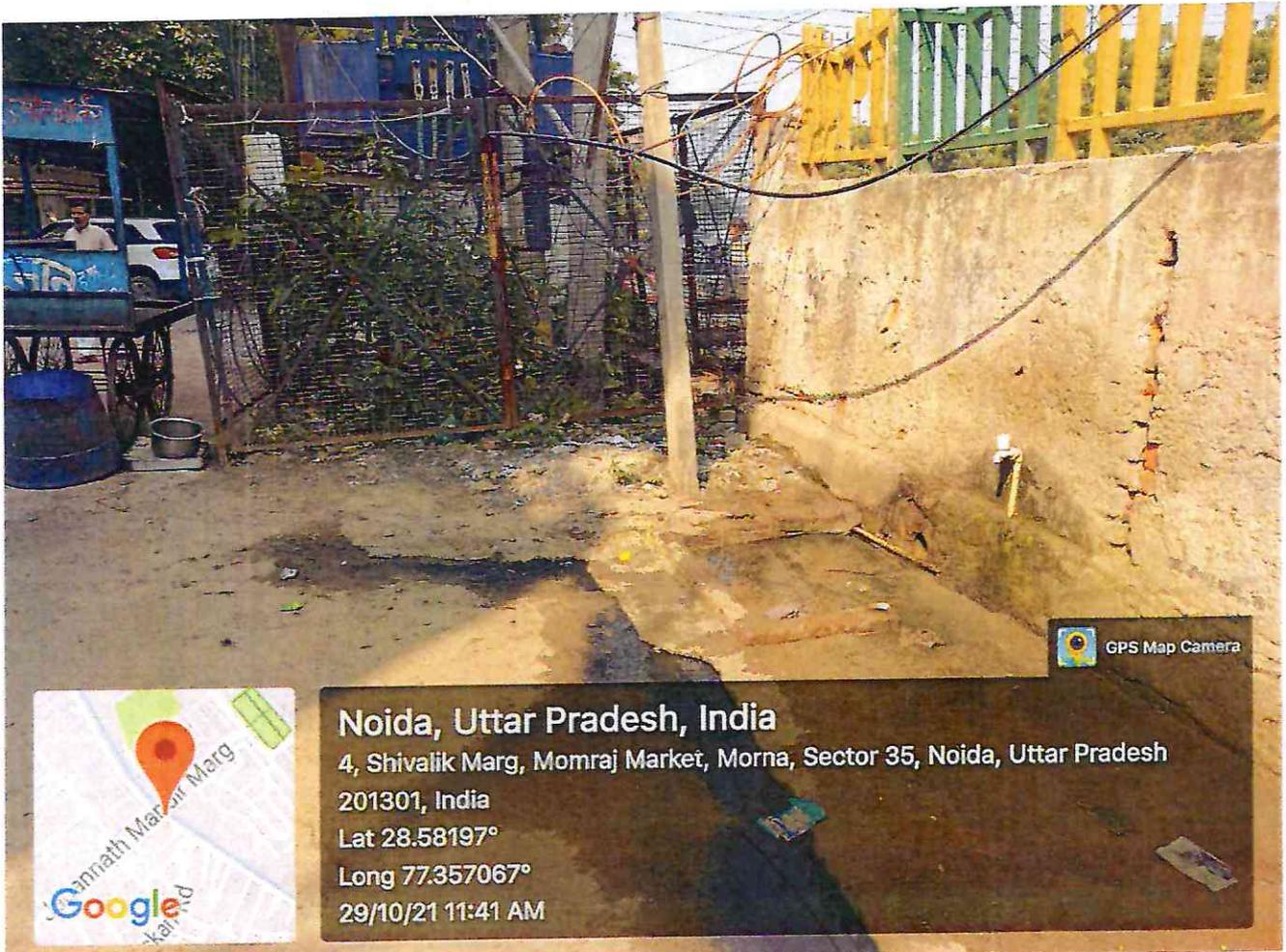
1950  
29/10/21

*3. Pr...*

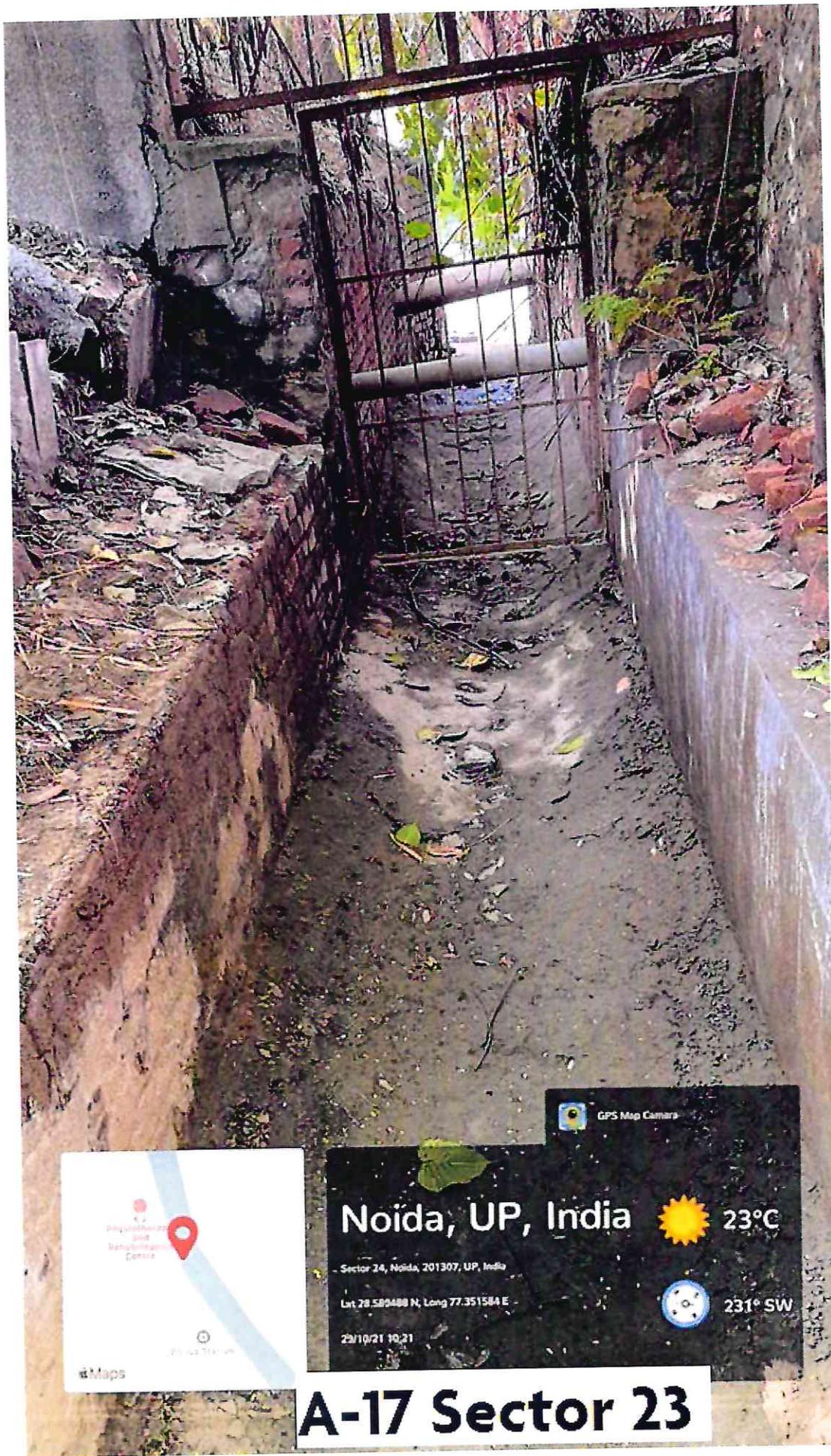
*Aa*  
29/10/21



**Noida, Uttar Pradesh, India**  
794, Morna, Sector 35, Noida, Uttar Pradesh 201301, India  
Lat 28.581483°  
Long 77.35753°  
29/10/21 11:36 AM



**Noida, Uttar Pradesh, India**  
4, Shivalik Marg, Momraj Market, Morna, Sector 35, Noida, Uttar Pradesh  
201301, India  
Lat 28.58197°  
Long 77.357067°  
29/10/21 11:41 AM



GPS Map Camera

**Noida, UP, India**  23°C

Sector 24, Noida, 201307, UP, India

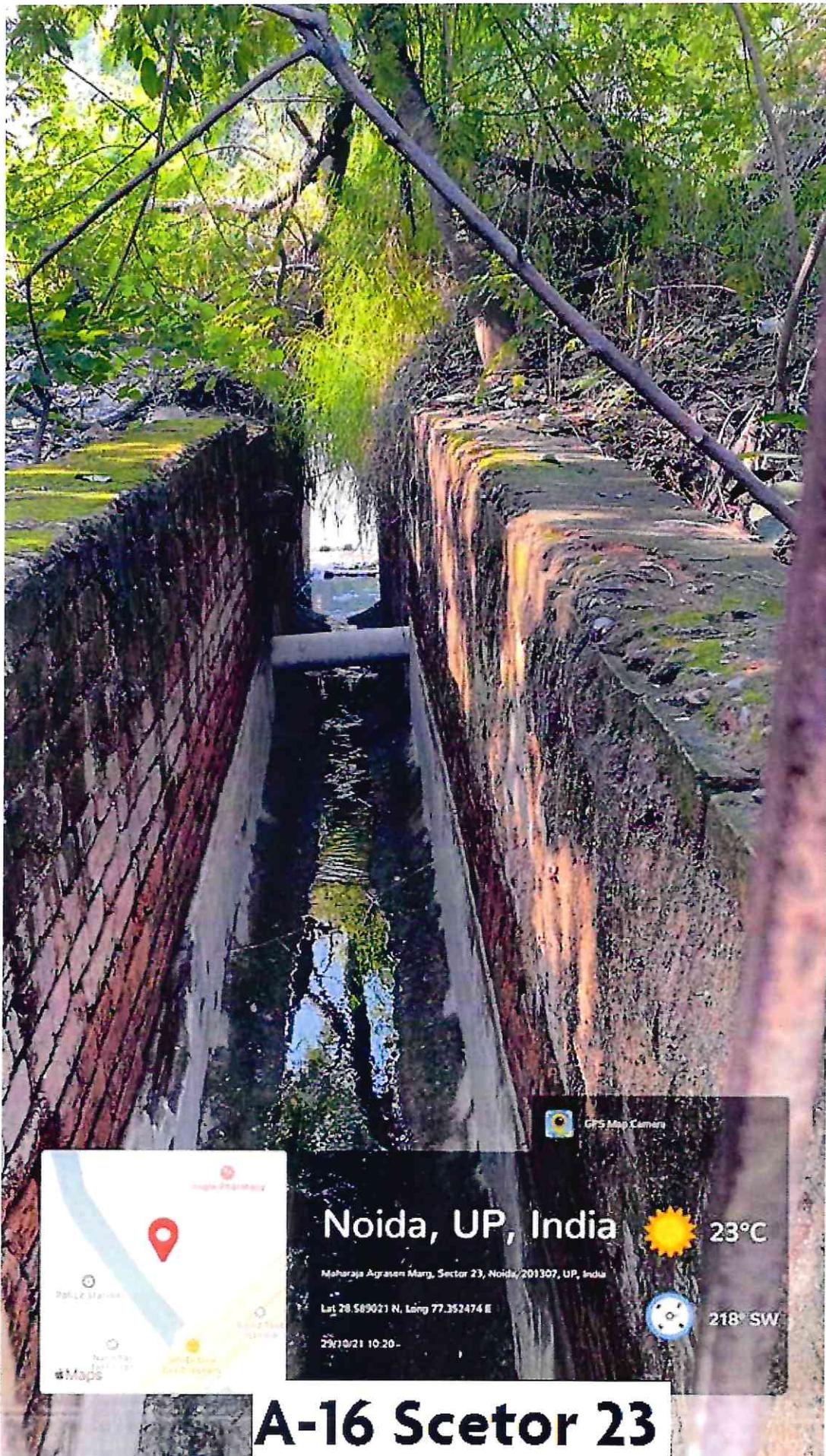
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**A-17 Sector 23**

W.C -5

*Handwritten signature*

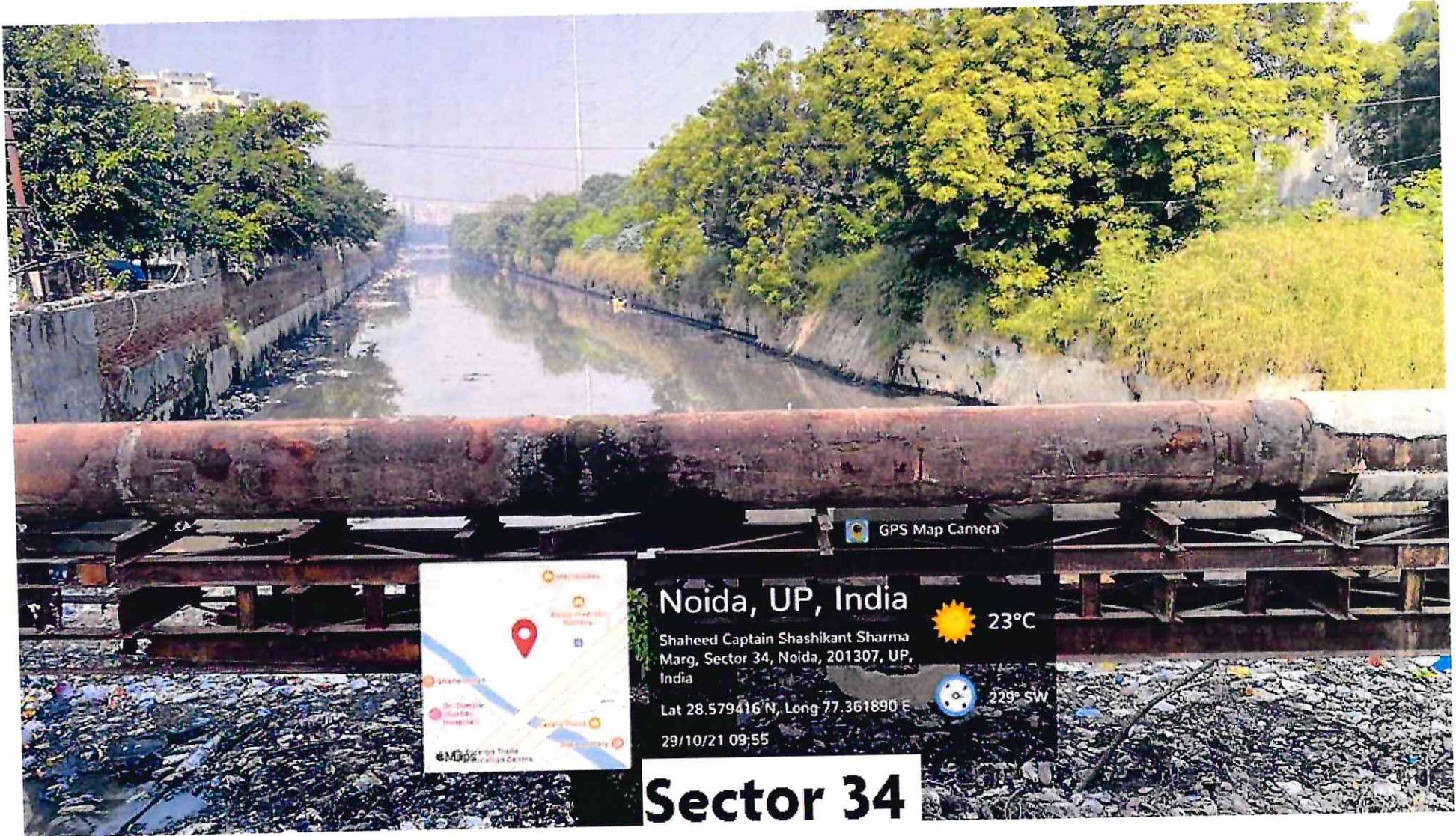


# A-16 Scetor 23

W.C - S

Hand  
02

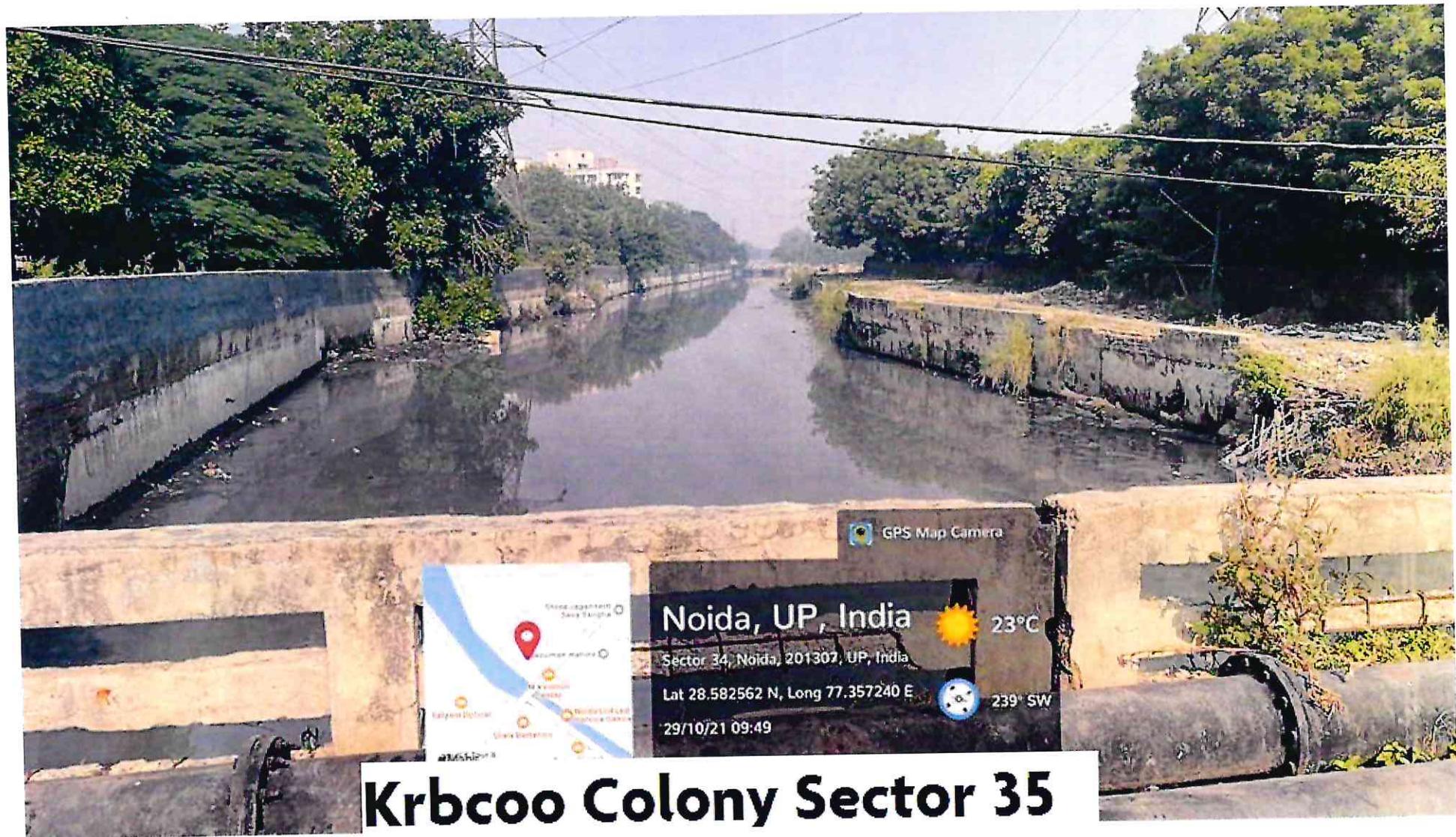
400



W.C - 5

EW  
02

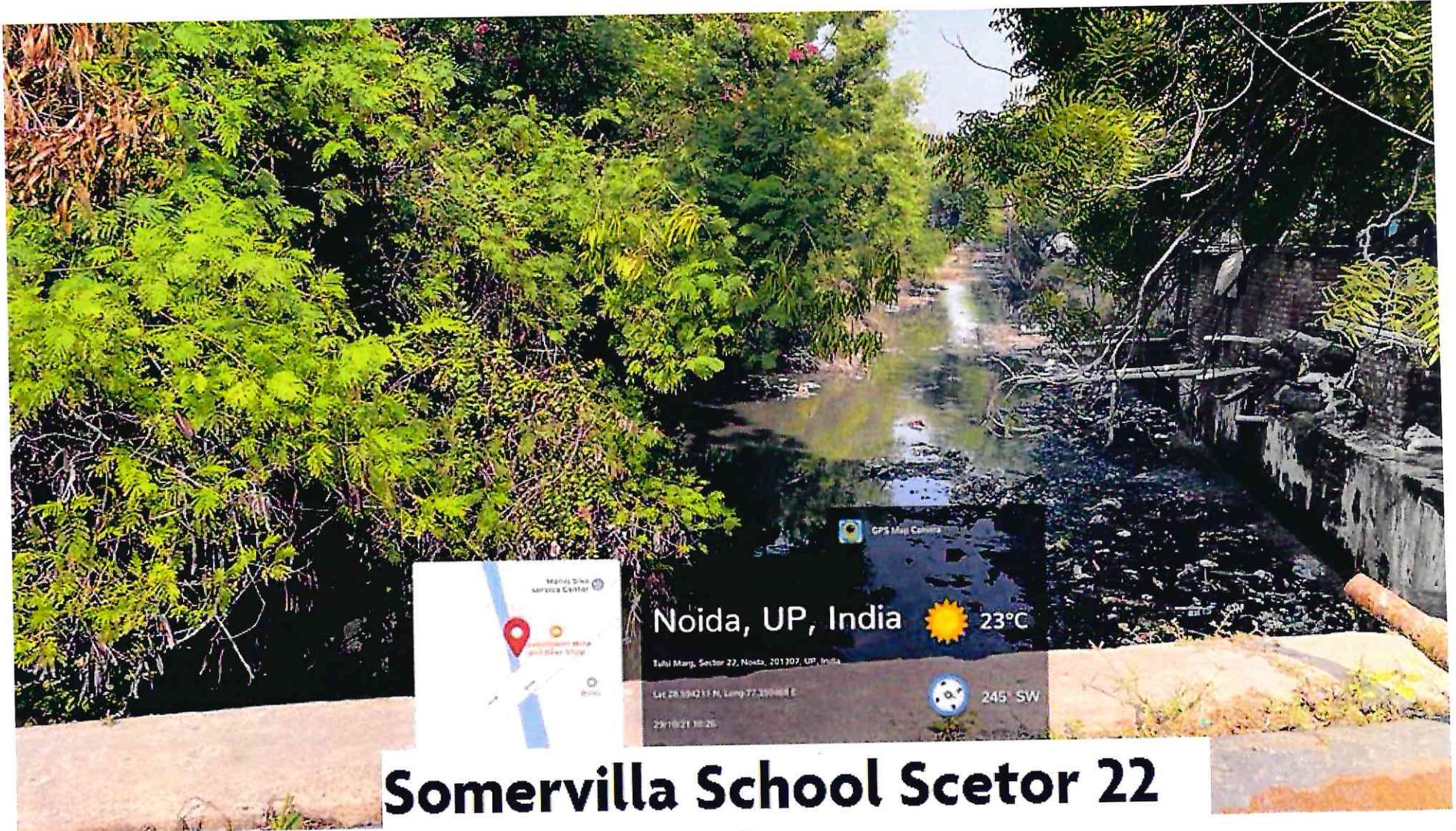
399



# Krbcoo Colony Sector 35

W.C-5

*Handwritten signature/initials*



# Somerville School Scetor 22

W.C-5

*Handwritten signature*

398



**Gate ke samne Thane ke pass Sector 23**

W-C-5

*Handwritten signature/initials*

397



STIFFNESS & KNEE PAIN?  
 RHUVALE  
 زويا ميديكوس  
 ZOYA MEDICOSE  
 9958132574

 GPS Map Camera



**Noida, Uttar Pradesh, India**  
 4, Shivalik Marg, Momraj Market, Morna, Sector 35,  
 Noida, Uttar Pradesh 201301, India  
 Lat 28.582202°  
 Long 77.357128°  
 20/10/21 05:06 PM

**Brijwasi ceters Morna Harijan Basti**

W.C-5

969

12/11/21

395



**Krbcoo Colony Sector 35 morna ke samne**

W.C - 5

02

394



W.C - 5

Handwritten signature or initials.

Faint handwritten notes or scribbles.



**Professor C.R. Babu**  
Project Incharge  
Biodiversity Parks Programme

1<sup>st</sup> November 2021

Dear Shri Singh:

Please find herewith the "Report on the Inspection visit to the Drains of Noida that discharge waste water into Kondli (Noida) drain which in turn discharge its content into Yamuna" for your perusal and necessary action.

With best regards:

Sincerely,

*C. R. Babu*  
(C.R. Babu)

SM - JAL - 1

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01/11/21  
DGM-Jal

**Report on the Inspection visit to the Drains of Noida that discharge waste water into Kondli (Noida) drain which in turn discharge its content into Yamuna.**

On the invitation of SE of Noida Development Authority, an inspection visit to some of the 30 drains (list enclosed) that discharge waste water (treated and untreated sewage + grey water + industrial effluent) from the Noida city into Kondli Irrigation Main drain (Noida drain) that discharges its contents in Yamuna was made on 31<sup>st</sup> October 2021 by Professor C.R. Babu along with SE, EE and other officials of Noida Development Authority. The visit was made essentially to assess the feasibility of setting up of Constructed Wetland Systems (CWS) for in situ remediation of waste water within the drains. The Kondli Irrigation main drain passes through the city and carries not only storm water during monsoon and non-monsoon seasons but also carries city's waste water discharged from more than 30 drains originating from across the Noida city throughout the year. Some of the drain mentioned in the list annexed were inspected.

The significant observations made during the inspection visit to different drains are summarized below:

- (i) About 15 drains were inspected. Based on the width of drains, the drains can be broadly grouped into 3 categories:

Category I: These drains have width ranging from 8-10 m or more. These are lined with RCC along the embankments and probably not lined at the bed of the drain. These drains carry more than 100 mld waste water during dry season.

Category II: These drains have width ranging from 3 to 5 m or a little more. Some of these are lined with RCC along the embankment and the bed is unlined. The flow rate of waste water is less than 50 mld.

Category III: These drain have width less than 3 m. Some of them may be lined. The flow rate is less than 20 mld.

The flow rates of waste water given are approximate and need to be assessed.

- (ii) Most of the drains listed belong to Category III; only 6-10 drains belong to Category I and another 6-10 drains belong to Category II.
- (iii) Category III drains are not suitable for in situ biological remediation of waste water because these drains are too narrow and pass through heavily congested areas. The waste water from these drains can be bioremediated in Kondli drain itself at the downstream of clusters of Category III<sup>d</sup> drains. This may not be the best option.

C. R. Babu

- (iv) The waste water of Category I and II drains can be bioremediated within the drains using Constructed Wetland System coupled with floating wetlands.
- (v) The embankments of all the drains of Categories I & II and the main Kondli drain did not have any tree cover. Native vegetation that not only serve as filter for air pollutants including PM 2.5 and I but also beautify the drains should be developed along the embankments.

**Based on the observations made and discussions held with engineering staff of Noida Authority, the following decisions were taken.**

- ✓ (i) All the four of Category I drains inspected (Sector 82, Sector 125 – 135, Sector 142 and Sector 92) will have two Constructed Wetland Systems each at appropriate locations.
- (ii) All the eight of Category II drains (Sectors 24, 25, 26, 27, 28, 29, 30 and 31) will have 1 to 2 Constructed Wetland Systems for each drain within drain itself.
- (iii) The Constructed Wetland System unit that is being developed by Irrigation and Water Resource Department of UP should be replicated at 2 to 4 sites to ensure the quality of treated water is within the prescribed standards. The probable sites: identified are: (i) Downstream of Advant towers (upstream of Road Bridge); (ii) 4 km upstream of Advant tower; (iii) Downstream of NSEZ-2; and downstream of the confluence of drains of sector 82 and 135. These sites may be altered after detailed assessment of the flows and width of the Kondli.
- (iv) The drains of Category III may be intercepted and divert to a drain (s) that are wider and can be used for in situ remediation; the discharges of Category III drains cannot be remediated in Kondli drain due to high volume of waste water that the drain already carries.
- ✓ (v) The embankments of all the drains should be vegetated with native species which not only serve as filters for air pollution and also beautify the drains. The vegetated embankments will have walkways and cycle-ways and provide other recreational values.
- (vi) One unit of Constructed Wetland System unit is presently being developed within the Kondli drain at Sector 50-51 ✓
- (vii) The decisions (i) to (v) should be implemented at the earliest.

C. R. Bala

नौएडा क्षेत्र के सिंचाई नाले से जुड़ने वाले विभिन्न नालों का विवरण

728 (390)  
21/09/21

99

क्र०सं०	सिंचाई नाले से जुड़ने वाले विभिन्न नाले
1	समरविले सैक्टर-22
2	ए-16, सेक्टर-23 के सामने
3	ए-17/23 के सामने
4	गेट के सामने, थाने के पास, सैक्टर-23
5	आशीष कॉन्वेन्ट स्कूल, सैक्टर-33 के पास
6	कृभको कॉलोनी, सैक्टर-35
7	कृभको कॉलोनी, सैक्टर-35 (मोरना के सामने)
8	ब्रजवासी कैटर्स मोरना हरिजन बस्ती
9	सैक्टर-34
10	सुरभी हॉस्पिटल मोरना
11	सर्विस रोड
12	केन्द्रीय विहार, सेक्टर-51
13	पुलिस चौकी, सेक्टर-51
14	केन्द्रीय विहार की तरफ (गोल चक्कर) सेक्टर-51
15	सैक्टर-50, 51 बीच रोड पर सैक्टर-51 कह तरफ गोल चक्कर के पास
16	सैक्टर-50 नील गिरी हिल्स एफ-01
17	सैक्टर-50 UGR
18	काजल डेयरी, सामुदायिक शौचालय, बरौला नाला, सैक्टर-50
19	ग्राम-बरौला शमशान के पास
20	बहमपाल मार्केट भाटी डेयरी ग्राम-बरौला
21	महागुन मजारिया सैक्टर-76 के सामने
22	मेन जक्शन, सैक्टर-76
23	एस0एम0जी0 पब्लिक स्कूल, राजीव कॉलोनी भंगेल
24	सतनाम कैराना स्टोर भंगेल
25	NSEZ मैट्रो के नीचे
26	भंगेल वाला नाला
27	हौजरी
28	एडवाण्ट, सैक्टर-142
29	सैक्टर-135 के पास
30	सैक्टर-82 के पास

C. R. Babu

(सिद्ध पाराशर)  
वरिष्ठ प्रबन्धक  
जल खण्ड-प्रथम